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से निकाल दिया गया है । धनबाद में इतनो गहरो ला एंड आर्डर को स्थिति खराव हो गई ग्रीर इससे वहां के मजदूरों में एक भय का वातावरण व्याप्त है ग्रीर भय के कारणधनबाद कोयलरों के मजदूर वहां से भाग गये हैं। वहां की युनियनों में भ्रापस में प्रतिस्पर्धा है भीर वही युनि-यनें कान्ट्रेक्टर का काम करती हैं जिसके कारण वहां पर कत्ल का बाजार गर्म है ग्रीर तोन-चार सौ कत्ल धनबाद के ग्रन्दर हए हैं । उपसमापति महोदय, दो वर्षों के ग्रन्दर एक तो लेबर संकट, मजदूर ठीक ढंग से काम नहीं कर रहे हैं क्योंकि वहां का वातावरण ग्रच्छा नहीं है ग्रीर वातावरण ठोक न होने के कारण हजारों हजार मजदूर खदानों को छोड़कर भाग गये हैं। दूसरी तरफ रेलवे मंत्रालय की तरफ से वैगन को सप्लाई ठोक ढंग से न हाने के कारण कोयले को लदाई नहीं हो पा रहो है। उपसमापित महोदय लेबर टबल ग्रीर रेलवे मंत्रालय को ग्रकमर्ण्यता कारण क≀यले सप्लाई यरमल पावर स्टेशंस को नहीं हो पा रही है, फॉटलाइजर प्लांटस को नहीं हो पा रही है, स्टील प्लाट्स को नहीं हो पारही है जो कि हमारी इकानामी के सेक्टर है। इसके कारण हमारे देश में एक ग्रभतपूर्व संकट उपस्थित ही गया है । दूर को बात मैं नहीं करना चाहता खुद दिल्ली जो देश की राजधानी है यहां पर दो थर्मल पावर स्टेशनों में कोयले को कमो के कारण बिजली की उत्पत्ति नहीं हो रही है। जो लोग खाना पकाने में, रसोई में कायले का इस्तेमाल करते हैं उनके लिए भी कोयले का उत्पादन नहीं हो रहा है। हमारे देश में कीयले का भयंकर संकट है। इसको दूर करने के लिए मैं प्रधान मंत्रो जो से अपोल करना चाहता हं कि वे रेलवे मिनिस्ट्री, लेबर मिनिस्ट्री श्रीर एनजी मिनिस्टो में कोग्राडिनेशन स्थापित

कर के देश के अन्दर की सेक्टर इंडस्ट्रीज को चलाने की कोशिश करें और इस तरह से कोयले के संकट को दूर करने को कोशिश करें। नहीं तो हमारे देश में बहुत बड़ी भयंकर स्थित उत्पन्न हो जाएगी जिससे पार करना पाना बड़ा मुश्किल हो जाएगा। इसलिए मैं जनता सरकार से, जनता सरकार के मंत्री से और प्रधान मंत्रो जी से निवेदन करता हूं कि कोयले के संकट को दूर करने के लिए ठोस और समयबद्ध कदम उठावें ताकि इस संकट से देश को जनता को उवारा जा सके और को सेक्टर इंडस्ट्रोज को भो बचाया जा सके।

# REFERENCE TO THE ALLEGED POLITICS INSPORTS

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, 1 thank you for giving m<sub>e</sub> this opportunity. I would like to bring to the notice of this House and the Government a matter of special importance, a matter of pride and prestige for oui country. India, a vast country of 63( million people, has not been able t( get a single gold medal in the las Olympics held at Montreal while countries minuscule in size and population like Cuba, Finland and Nev Zealand have won many gold medals

In Hockey we failed miserablj Some fifty years ago, in the year 192: India took the world by storn making a brilliant debut in th Olympics at Amsterdam. Since the: India was the unconquerabl monarch of the Hockey world unt 1960 when we were defeated by Pa<sup>k</sup> isan in the Rome Olympics. Thoug we regained our Title in Tokyo Olyrr pics and saved the honours at Kui lalumpur Asian game<sub>s</sub> we have bee humbled and badly defeated in a the other internatonal competitions.

Sir, there were times when peop in the Western countries thought th our players had some magic wi their hockey-sticks in the groui Gone are the glorious days, the vl

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torious days. But what is the condition today? The matter is very serious because we are not even sure of getting a place in the Olympic games to be held in the year 1980 at Moscow; we are not sure of getting an Olympic berth. What is the reason? According to new rules only the first six countries will be allowed to compete in the Olympic Games. Only if we defeat Malaysia and Japan in the pre-Olympic International Tournaments will we be given the opportunity to compete in the Olympic Games. If we are not given that opportunity, if we are not given the chance to compete in the Olympic Games, that will be the greatest disgrace to India. What is the reason? The Government must take a very serious view to improve the standard of hockey. Whenever questions on hockey are asked, our hon'ble Minister, taking shelter behind the Hockey Federation, says that these things are looked after by the Indian Hockey Federation of the All India Sports Council, that they are all autonomous bodies. When the question of standard of hockey is involved it is a matter of prestige of our country. When we are defeated, when we are not given a chance to play in the Olympic Games it is a disgrace to our country.

Sir, favouritism and regional considerations are actually spoiling the hockey standards and the selection. Sir, recently, during the past one week the National Championship of hockey was held at Hyderabad. But even before this National Championship, the Indian Hockey Federation has announced a list of 22 names of the players for the National Coaching Camp to be held at Bangalore. What is the need for such haste and hurry? So I want to bring to the notice of the Government that regional consideration, favouritism, petty politics are spoiling our hockey standards. Mr. V. J. Phillips the Skipper and Captain of our team of

last year who is still the best in our country since he comea from Tamil Nadu, has been omitted even coming the 22. Likewise, Govinda, the best Centre-forward, has been omitted. All important player, have been left out. So the Government should take a very serious view. Not only should the Government allot more funds for this but when things are going from bad to worse, it is also the duty of the Government to improve the standard of hockey. In Pakistan, whatever troubles and turmoil might encroach upon the national scene, that never affects their standard of hockey; that never affected the fighting spirit of Hockey. They will be prepared to loss anything but victory in hockey.

Let us learn a lesson from the German Democratic Republic. That country did not participate in international game<sub>s</sub> and sports for several years but, at the same time, they turned their entire country into a training camp. Throughout the country all the youngsters were given training after which they entered the Montreal Olympics and came out with flying colours. So, let us learn a lesson from East Germany. Throughout India, not only should more funds be allotted for sports and games, but also in the rural sector, sports and games should be given a new fillip. Then only can we win at least one or two gold medals in the international events.

Before I conclude, Sir, I would suggest to the Government that they should set up a permanent advisory committee of Members of Parliament of both the Houses to look after sports and games, to improve the standard of sports and games. There is nothing wrong in appointing such a permanent parliamentary advisory committee. With these words, Sir, I conclude my speech.

SHRI S. W. DHABE (Maharashtra): Sir, I associate myself with what the hon. Member has said. In fact, on the 5th March, when the subject was to come up in the form

of a Half-an-Hour discussion I was held up in Bombay. My hon, friend, Mr. Goswami, said that he had sent a note that this question may be postponed. It is a very important matter. It is a question involve, ment of the prestige of our country. I therefore request you, Sir to use your good offices so that this Half-an-Hour discussion could be taken up when hon. Members could participate and express their views on such an important question. There is a danger, if the feud goes on, that our country may not be able to participate in the Moscow Olympics. Therefore, I would again request that this Half-an-Hour discussion be allowed.

SHRI P. RAMAMURTI (Tamil Nadu): Sir. I too would like to associate myself with the sentiments expressed by the previous speakers because in Hockey India was topmost for long years. But today all sorts of factional politics are going on as a result of which the best players are not selected, and favouritism is going on in a very big way. This hag got to be put an end to if India's image in the sports world is to be improved. It is happening not only in Hockey but cricket also. Therefore, the Government must take serious steps because they are financing this Association. They cannot say they have no control over it. Then you can stop financing them and ask them to manage themselves. Then they will come to terms. That is what I would say.

SHRI JAGJIT SINGH ANAND (Punjab): Sir. I also associate myself with the sentiments expressed by the previous speakers. We have been taking up their matter repeatedly but sports has become a cosspool of factionalism and groupism in this country. Therefore, a serioug effort is necessary on the part of the Government to mend matters, specially when the Government is financing all these associations almost to the full. So, I associate myself with whatever

has been said. Because the hon. Member was absent for no fault of his, it will be good if the Half-an-Hour discussion is allowed on the subject.

## REFERENCE TO THE LANGUAGESTO BE USED IN THE ALL-INDIASERVICE EXAMINATIONS

SHRI ALEXANDER WARJRI (Meghalaya); Mr. Deputy Chairman, Sir, I have been trying to bring a Calling Attention Motion on the question which I am joing to raise just now, but it has not been admitted. Therefore, I have to be satisfied with making this special mention only.

This is in connection with the recent recommendations made by the Kothari Report on the UPSC examinations. The Central Government is well aware of the agitations and demonstrations that are going on in the North-Eastern States, especially against the inclusion of language papers in the preliminary as well as the main examination. The paper in each examinataion—preliminary and main-carries three hundred marks. A candidate for an all-India service will have to know one of the fourteen or 15 languages mentioned in the Eighth Schedule. As we, all know, quite a large number of candidates do not speak or have any knowledge of these languages. The candidates belonging to Nagaland, Meghalaya, Mizorma, Arunchal Pradesh and other places will be forced to abandon the idea of appearing in IAS, IPS or any other all-India examination conducted by the UPSC. The young people o\* the northeastern Tegion are disappointed because of the attitude of the Prime Minister and the Home Minister. Even the State Governments of the north-eastern hill areas have appealed to them through resolutions passed by the respective legislative Assemblies against this. The Governors of Assam, Meghalaya, Nagaland and Tripura had made the statement during the Governors' Conference held recently at Delhi regard-

ing the agitations and demonstrations by the young people in the northeastern hill States against this. And tne Prime Minister and the Home Minister simply said that this is only a qualifying examination and that the candidates belonging to these areas will not be adversely effected by this. I do not understand what they mean by qualifying examination. Is not the whole IAS/IPs examination a qualifying examination? What do they mean by a qualifying examination when the first paper in both of these sections i.e. the preliminary and the main, are compulsory^ papers, each carrying 300 marks? If this recommendation of the Kothari Report is put into effect, it would mean to total denial of the right of the young people who do not speak the 14 languages to compete to become the administrators of the country. It means that only those who speak the 14 or 15 languages are Indians and others are not, or at best they are only second class citizens. If means telling these young people: Either you learn one of these 14 or 15 languages or join the rebels and get out of India. May I know what is the idea behind this? Is this not a step towards disintegration of the country? recommendation, if it takes effect, will affect not only the young people who cannot speak or write any of these languages, but will also affect the children of many Civil servants, especially of the Central Government, whose transfer can be from one end of the country to the other, whose language, which may he one of the 15 languages, is not taught in that area. Can, for example, a Malayalee young man whose father has been posted at Arunchal Pradesh for the last 25 years compete in Malayalam with a Malayalee young man born and brought up in Kerala? I appeal to the Prime Minister and the Home Minister to consider this problem seriously and to restore the same condition as was there before and to scrap this obnoxious Kothari Report. earnestly appeal to them

to call a meeting of all the MPs, irrespective of the partie<sub>s</sub>  $t_0$  which they belong, belonging to the affected States. And lastly I demand that a stataement be made by the Prime Minister or the Home Minister in this House.

Thank you.

## THE BUDGET (RAILWAYS) 1979-80 — GENERAL. DISCUSSION—contd.

MR. DEPUTY CHAIRMAN: There is a slight problem regarding the order in which the Members should speak. Some Members were not present yesterday even though their names were there. And the order that we have been following up till now which is also subject to variation as we proceed along, is first the Congress (I), the Congress, the Janata and then the other groups. This is how we proceed, and this is the way I propose to proceed.

SHRI JAGJIT SINGH ANAND (Punjab): No, Sir, I have a strong objection because I gave it in writing on the 5th that I would be the only participant from my group, that I would not be participating on the 6th and that, therefore, 1 should be transferred to the 7th. Yesterday nobody from us spoke. You want me to be the fourth speaker. That is not fair. Yesterday I could have exercised my right. I would request you and other friends also to accommodate me. I have already made my schedule of work like that.

SHRI BHISHMA NARAIN SINGH (Bihar); There is no question of accommodating, as a matter of fact. This is the way of actually calling the Members from different parties. It was followed yesterday. Therefore, we wanted it to be like that. (Interruptions)

SHRI JAGJIT SINGH ANAND: I have got other engagements also.

SHRI BHISHMA NARAIN SINGH: There is nothing personal.

SHRI JAGJIT SINGH ANAND: I would request you to give me time because yesterday nobody from us spoke. (Interruptions) Sir, I consulted the Secretary-General who also knows the rules. I asked him yesterday and today I was given to understand that because I did not speak yesterday,. I would speak today. Therefore, if we cannot go by this, it is something very strict certainly when I have given it in writing in advance.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): It is not necessary that he should be the first speaker today. He must get time today. I think the order should not be reversed. He should get a chance today.

SHRI JAGJIT SINGH ANAND: 1 am not talking of chance; I am talking of specific facts, because yesterday itself I could have been accommodated, and if my name was not called yesterday, it was because of my written submission that I sent to the Secretary-General that I should be accommodated on priority today. And this is not my understanding only. I am saying this on the floor of the House. This was also the understanding of the Secretary General, and there should be no objection either from you or Mr. Bhishma Narain Singh to accommodate me

DR. RAM KRIPAL SINHA: It is not necessary that it should be in the reverse order and that he should be the first speaker. Generally we follow a system. The first position is of the Congress (I), the Congress, from this group and then the Janata comes last. Then again the Congress (I), the Congress, then in one round, the CPI or the CPT(M) and in the next round the CPI or the CPI(M).

In this way we have been following the order

SHRI JAGJIT SINGH ANAND: Go to the substance of the issue. The debate has taken place for one day, and none from us participated in it.

SHRI P. RAMAMURTI (Tamil Naflu): He is not claiming it as a matter of right. He is only requesting to be accommodated. If you cannot, that is all.

DR. RAM KRIPAL SINHA: I  $_{\rm s}$ aid, he should be given a chance today and that it was not necessary that he should be the first speaker. (Interruptions)

SHRI JAGJIT SINGH ANAND: After all he is not favouring me by accommodating me. I am not a beggar for a chance in this House. Ho is not understanding what I am saying. What I am saying is this. Before the debate started, I had written to the Secretary-General and through him to the Chairman that I was not participating. I am not begging for a chance from you. You are not understanding my request. I am again spying this. The hon. Deputy Leader of the House is not accommodating me because he is repeating ad nauseam something which is well known. He is saying that I will be given a chance. I am not asking for mercy. I could have got a chance yesterday. (Interruptions). But this, the Chairman was not informed of in writing. Today I want my name <sup>10</sup> be given priority.

MR. DEPUTY CHAIRMAN: Please do not take it in that spirit.

SHRI JAGJIT SINGH ANAND: I gave it in writing.

DR. RAM KRIPAL SINHA: It is for the Chair to decide. Whatever you decide, I have no objection to it.

SHRI JAGJIT SINGH ANAND: How can the Chair accommodata

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unless you accommodate. I am requesting you to accommodate me in view of the written submission I made. I am requesting Shri Bhishma Narain Singh also.

DR. RAM KRIPAL SINHA: They can give you. It is not my chance. My chance will come only after three speakers.' The first chance belongs to the Congress (I). If they permit you, my chance should be 4th. That is all. The fourth speaker should be my party speaker.

SHRI G. LAKSHMANAN (Tamil Nadu): Congress (I) may give, the chance to Mr. Anand and it may take the chance of Mr. Anand. You can adjust. Why should we raise

SHRI P. RAMAMURTI: They have been your supporters for a long time. Why can't you accommodate him? Accommodate him. Sir, he is accommodating.

MR. DEPUTY CHAIRMAN: Shri Anand.

SHRI JAGJIT SINGH ANAND: Thank you very much.

MR. DEPUTY CHAIRMAN: But I will request Mr. Anand, firstly, not to bring in the Secretary-General because this is not proper. Whatever is done is done by the Chair and in the name of the Chair. Secondly, please do not show your anger because we are, after all, discussing in a proper way. With this, I request you to proceed.

SHRI JAGJIT SINGH ANAND: Thank you for your observations. I wish the hon. Prof. Madhu Dandavate was here, but I am told that he is in the other House.

SHRI P. RAMAMURTI: Mr. Sheo Narain is here.

SHRI JAGJIT SINGH ANAND: Yes, Mr. Sheo Narain Singh is there.

SHRI P. RAMAMURTI: He is not Sheo Narain Singh; he is Sheo Narain.

Discussion

SHRI JAGJIT SINGH ANAND: But the first thing that I want to say is that as the days passed since the presentation of the Budget, my reaction to the Budget has changed from day to day, and unfortunately it is more adverse today than it was in the beginning. Part of the reason ig that the General Budget that followed this has made: things very clear as to how the people are being crushed under the new burdens of the Janata Government. If we add up to this figure of Rs. 178 crores in the Railway Budget to the amount of Rs. 863 crores that Chaudhary Charan Singh has imposed, it comes to a fantastic total, and the burden really becomes unbearable;. Now, while I am on it, I must go on record that Prof. Madhu Dandavate has tried to bring his outlook to bear on the functioning of his Ministry, in the past and, it seems to me, in this case also. But he is circumscribed by the limitations of the group or the so-called party within which he has to function and within which he has to prepare the Budget also.

Now, Sir, I am aware that after the 1974 strike there were many matters pending which were .not settled by the previous Government. Mr. Dandavate took a very bold step to settle certain of these matters, including certain terminations. But I must be frank. Mr. Madhu Dandavate has forgotten what he stood for in 1974. And I read thorugh the speech of my friend, Mr. A. P Shcirma. The roles of Mr. A. P. Sharma and Mr. Madhu Dandavate are today reversed about the basic demand of the workers. But my stand today is the same. That was the stand of Prof. Madhu Dandavate then and that is the stand of Mr. A. P. Sharma today.

SHRI ANANT PRASAD SHARMA (Bihar): Mr. Anand, it is not revers-

ed. At that time also my main demand was bonus.

SHRI JAGJIT SINGH ANAND: I am grateful to him. It  $i_s$  a very important thing. But I am only saying that when the working class decided to go forward on a demand with which he agreed, he was not with us. And now the working class is still fighting for the same demand

- when Prof. Madhu Dandavate is the Minister. There is a proverb in my language: 'Kaudi aale, kaudi chhikke". That is, "kaudi" was the smallest measure in the British times, when even "dambdi" was there. Now, some poor fellow lost that little piece. And the fellow who had stolen it was just trying to side-track him by saying sometimes "it is lying here" and sometimes "it is lying there", and not giving it back all the time. This is what exactly is being done regarding bonus. And the working class is becoming more and more desperate. All sorts of stories are spread. Even news leakages are made, that there is a sub-committee that has been appointed, that the report of this subcommittee has gone to the Cabinet and that the Cabinet is generally agreeble and so on. But nothing happens regarding bonus. And the working clas<sub>s</sub> working in the biggest industry of the country, the Railways, the workers of the Indian Railways, who are the main persons who have brought about a situation in which so much credit has gnoe to the present Railway Minister—they are the actual doers of the job—are getting more
- \* and more dissatisfied and anger is rising more and more in their hearts. They are not prepared to wait much t longer. Already we see in the papers that strike notices are being served. If Prof. Madhu Dandavate does not want to deny what he stood for in 1974, there should be no delay at all in settling the bonus claim of the railway workers. Any delay may mean—like justice delayed is justice denied—a situation which nobody in this country will welcome but which the working class, the workers work-

ing on the railways, will be perfecui justified in taking.

Certain good things which have been past, I will come to them introduced in the later. But where those things lead to has also to be examined. Before the Budget was presented there was a certain speculation that passenger fares would go up. But when Budget was presented, 1 found that passenger fares did not go up. But then I realised that a big part of the passengers are urban passengers, passengers operating close to the big cities, passengers going short distances. According to the railway statistics 58 per cent of the passengers are covered by passengers and, passengers suburban travelling less than 50 kms. Now both urban passengers and passengers travelling than 50 kms. have been attacked by the present Budget proposals. Except for a small exemption for passengers travelling less than 10 kms, the season tickets for suburban passengers have been affected, passengers travelling less than 50 kms, passengers travelling in second class after the first 10 kms, have been affected. And the argument incidence of burden will be only 5 paise or 10 paise does not sell because 25 paise both ways comes to 50 paise a day and Rs. 15 a month. Already with additional burdens that are there due to generosity of Choudhury Charan Singh to the kulaks of this country, things have come to such a pass that I do not know how the salaried people at any level, whether they are Class IV employees or Class III employees or hawkers on the streets or whether they are Government officials or they are doctors, are going to bear the burden of Budget plus this increase especially when transport cost has already gone up. The Delhi Administration had to, through its nose, agree to 25 per cent increase in the fare of scooters and the special surcharge in the night also; that is, whatever was being illegally take nby the taxiwallahs and scooterwallahs has now been regular[Shri Jagjit Singh Anand]

ised. That only shows the lack of foresight. We were all put to so much trouble for three days. But ultimately they came down to this. What I am trying to say is this, that the way the Budget has come, the only positive feature, according to me, and which needs congratulation is the exemption given to children, in this International Year of the Child; the age of exemption has been increased from 3 years to 5 years. I hope it will come to stay, and it is something for which I congratulate the honourable Minister. Barring that, I cannot find anything positive about this Budget.

Prof. Madhu Dandavate, in the Speech that he delivered while introducing the Budget in the other House, said in para 88:

"The Committee have also given an alternative proposal involving a higher increase in the season ticket fares on the basis that the extra transport cost incurred by large numbers of people in such concentrated areas should be borne essentially by those who employ them in those areas and also by those who benefit directly or indirectly from the concentrated development of such areas and that this could be enforced by a legislation of Parliament ...'

While mentioning this recommendation which is a very valuable recommendation, the honourable Minister did not wait for this recommendation to be implemented before he imposed the burden on the commuters who are working in Delhi, Madras, Bombay, Calcutta and other metropolitan cities. He has put such a back-breaking burden on those who, not out of their volition, come 30 miles, 40 miles, away from their homes to the centres of working in the cities wasting so much of their time and energy, having a very early schedule. He has done this without waiting for the ultimatum which was the correct

ultimatum. It was a correct ultimatum because most of our public undertakings do provide transport for their employees, they do provide transport through their special buses, through other means, even through railways. At the time when the Bhakra dam was under construction, s the workers who used to go to the dam site from Nangal and other areas, were provided with free transport. If this is done by public undertakings,' why should not private undertakings be compelled to take on this burden instead of putting it on the workers? But the hon. Shri Dandavate did not wait for that

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Now, there are some special features which I want to mention though they do not concern my part. I am refer- "ring to the difficulties of the people residing in the North Eastern regions and eastern regions of our country. For instance, the people in Manipur, in order to catch a train for Delhi have first come to Dimapur and thereafter spend two nights and days before reaching Delhi. The same is the case with people from Tripura. There are thus lots of people ~~who have to take long journeys and because their areas happen to backward even their essential requirements have to be imported from other places. For such people there should be some ceiling; on the fare be charged from them. They are living in far-off places in the country. It is a question of national integration. They have no choice in the matter. It i<sub>s</sub> not their fault that Delhi happens to be far away from their places of\* residence. It is not my choice that Punjab is near to and I can reach here by overnight Delhi journey. I would urge that some special "consideration should be shown to people living in far-off places and in the fare structure there should be some ceiling beyond which they should not be asked to pay.

Now I come 10 freight charges. Here, I must say that except salt, everything else has been taxed. All

essential commodities including food-grains have been taxed. This will cause an increase in the prices of foodgrains. Shri Yesterday Mohan Dharia agreed that the person in the Finance Ministry who said that the prices of commodities will rise only by one per cent was living in a fool's paradise. Or, he was playing fraud i on the people or he thought that the people of India were so gullible would accept his fraudulent that they claims. At least in the matter transporting essential commodities to far-off States in the North Eastern or eastern or even regions the Railways should give special consideration in regard to freight charges. I At least freight charges in their case should not be enhanced in respect of commodities on which they enjoying some concession so far. The Railways have to see that the people in those backward and underdeveloped areas which have to import their essential requirements from other places do not suffer.

Now, I come to the Railway Board.' Everybody knows that the Railway Board i<sub>s</sub> a white elephant. There have been long-standing demands in both Houses of Parliament that the Railway Board should be done away with. It is still under the consideration of the Railway Convention Com- i mittee, of which I happen to be a Member. There has been a gap in the last few years. Their final report has not come. What is happening to the Railway Board? The Railway Board's expenses have been going up. Some pruning wa<sub>s</sub> suggested by the r Railway Minister in his last budget. Even then the expenses have gone up.

Now I will come to the Railway Convention Committee whose 77th report has already been presented to the Lok Sabha and the Rajya Sabha on the 22nd December, 1978. There We went into the whole situation. The first issue we raised was "about delegation of powers  $b_{\nu}$  the Railway Board to down below so that at the >

divisional level the people zonal level and who are running the railway administration at the field level are able to tackle their problems. The Railway Board has always been saying that we have parted with out powers and everybody is satisfied. They called a meeting of the General Managers and said: We are parting with this much of our powers to you. After six months again they will say: We are parting with this much of power and the General Managers will say that everything is all right. I can understand the poor General Managers going before the Railway Board, the Nawabs, and not giving out their minds. But all the time, attempts at devolution of powers by the Railway Board has at best been half-hearted. What i<sub>s</sub> the situation today? The situation today is that 33,000 representations from railway users and 50,000 representations from the railway employees are received by the Railway Board every year. What does this mean? It means that either the Railway Board is so zealous of its powers and is so much bent upon keeping all the powers concentrated in its hands that it does not want to part with them; or, it means the people functioning down below do not have the authority or confidence or calibre to tackle these problems.

Sir, while on this, I would 3 P.M. like to say that we haverecommended a departmental

probe by an independent body of experts in the managerial field, that a team of experts on management and finance should go into its working. Then, Sir, the point thaf I want to make further is that the best touchstone for judging the adequacy and exercise of the delegated authority would be the extent to which the Railways are able to meet the public requirements of wagons, to maintain punctuality of train services, to minimise incidents or accidents, to resolve all the commercial and other difficulties with promptitude and, in general, to inspire confidence among the public by improving the quality

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of the service and by resolving all their difficulties. Now, Sir, while on this, I would like to mention a very bad situation. Sir, despite the best intentions of the honourable Minister, what we find is that both the sections, that is, the railway user<sub>s</sub> and the railway employees are not satisfied and the situation is bad in matters of punctuality of the trains and things are worse in the matter of corruption and there is no improvement. Then, Sir, I welcome his suggestion that there should be departmental catering. In the matter of catering, it is a hellish situation and, while I am on it, Sir, I would like to tell the House what I experienced directly during the last three or four weeks. I was travelling on the 14th of February from here to Ambala to go to Chandigarh in the  $D_e$  Luxe train. The train arrived on time and I checked it up-because I had to go from here from my house, I checked it up-and found that the train was going on time. But, on reaching there. I found that the train did not leave for about 1 hour and ten minutes and on the public address system once an announcement was that the train was being delayed. made Then, Sir, I began searching because I had to reach a particular place to attend a meeting at certain time What was the reason? I to three different people and all went three different people gave three different explanations as to why the train was not leaving on time. Then, Sir, I got into the train. When I got into the train—I do not want to dilate on this, Sir passengers who were coming from Bombay complained that the food that served overnight there was was smelling of kerosene and the passengers who took that food vomitted, 38 of them, and then I called the fellow who was travelling in the train dining car and asked him about this and he told me that he had sent a telegram. He showed me the telegram that he had sent. Then I told him that at the place from where the food was

taken—I do not remember the name of that place, 1 have forgotten probably Godhra—he should have checked up and I asked him: Didn't . you have your nose before you served it? So, Sir this was the condition of the passengers in that train so far as food was concerned. I am only giving one example.

Then, Sir, I came the day before yesterday from Bhatinda and the Bhatinda morning train arrived in time and left in time. But at the Kishan Ganj station it was delayed by about 35 minutes and the train from Jodhpur was passing and, on the roof of the train, some people j were travelling and the passengers were in a hurry to reach the Delhi There are 25,000 V wires overhead Station would be sucked in and and these people would be burnt alive within seconds and this is how many people die by travelling on the roof of the trains. But,. Sir, the people are not only travelling on the top of the trains, but they are travelling on the top of the buses also. From Firczpur to Faridkot to Bhatinda I went by bu.; and all the buses were packed up and down and, ultimately, one of the buses, which was a Government bus; had to be challanned by the Transport Authority and it had 60 passengers in excess although it was supposed to carry only 66 passengers in all. Now, why is it happening, Sir? Because many services were cancelled due to coal shortage. Now, who is to be blamed for that? see open quarrels on many issues in the Janata Government and also the quarrel between the Minister of Energy and the Minister of Railways as to who is to be blamed for the actual coal shortage.

Then, Sir, you come to the questions of casual labour absorption. Despite the honourable Minister's attitude that there should be more and more absorption—he has said that within four months all the

casual labour should be absorbed— what is the actual situation? I know that the intentions of the honourable Minister are good and I know that both the Ministers mean business. But I am only saying that the business is not got done and things have got stuck up. While I am in this, Sir, I also want to point out that some new services have been introduced, some new trains have been introduced. By the introduction of fast second class or classless train, really a good thing has been done. But has there been any increase in the staff commensurate with the workload that has increased—in the number of gangmen, railway men and other staff that is looking after the track and looking after the running of the train? The workload has increased, but the staff has not been increased. If it is not increased, what can it result in? It will result in more accidents than ever before. This should also be looked into.

While I am at it, I would like to refer to some specific problems that can never get resolved. I mentioned last time, and I say it now also. There was a good practice before the Janata Government came in. Members of Parliament from various railway zones used to meet the Railway and the staff once mostly in the Rail Bhavan itself to get certain problems solved across the table. But nothing happens now. Ynu on writing letters. Nothing happens at all.

About a day-time train, fast train, between Chandigarh and Delhi; at all levels, Members, through questions; through motions, through letters, go on taking it up. Our Chief Minister has also written ar.d has seen the Railway Minister. But nothing is being done for Chandigarh. Chandigarh is the capital of Haryana State, of the Punjab State and a shadow capital of Himachal Pradesh also—as also ^ Union Territory. But to such an important place we have no easy swess.

Then, Sir, there had been the question of bringing Chandigarh on the main line. I do not want to go into it. But nothing concrete has come out yet, even after the Punjab Government was prepared to share the cost also.

Then, Sir, there was a train called Golden Temple Tata Express. For months and months it was not there. Now I am told that it is because of a certain bridge on that section. If a certain bridge on that section was not functioning, why the Delhi-Amritsar train was taking a good deal of passengers on that?

Sir, I have been repeatedly insisting to make it a seven-day train and they say that it is not possible. If additional fast trains, and the fastest train in the country, can be run on the same day, why cannot that be accommodated on other days? Bureaucratic answers are received by us. Previously we used to insist on changing the time of the Srinagar Express, till Mr. Shafi Qureshi saw the argument that it would benefit the Jammu people to go to Srinagar and come back on the same day.

Now, Sir, rediculous things have been happening. I come to Delhi from Jullundur by Deluxe train, Chair car, air-conditioned, after spending Rs. 391-. But I have to go from Delhi to Jullundur in the same Chair Car in First Class, gathering all the dust, after paying Rs. 711-. Why is this anomaly there? I have raised it through every method. But I failed to get any answer.

Then, Sir, I was travelling last year by the Kashmir Mail, and I found that the seat of the attendant there, which was a collapsible seat, had become a commode type seat. Only this much seat was provided for him. I took it up through correspondence also but go bureaucratic, wooden-headed replies. Rexine was removed. We talk of Socialism and about the poor. But even a proper

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seat is not provided to the attendants in trains.

Then, this is a matter whicW have repeatedly Sale raised. of ground nut is banned only on the Northern Railway, because of cleanliness con siderations. You can purchase from somewhere outside the station and throw it on the station. We allow kernels, so that there is more loot Of the people. In winter, people like groundnuts which is heated in an earthern pot, I have been writing letters, but the same type of bureaucratic reply is given. They do not bother about it at all.

Sir, there is reservation in day time trains for First Class chair, and then Rs. 2 extra were being charged. I found passengers abusing or misusing it.

While I am at it, I may say that was the Godra station about which I was talking. Ι went to They Bhatinda. gave a long The people memorandum. there asked me. Kindly allow us to de monstrate in the House. I said: Why should I lose credibility But they were saying, House? "Then we will sit on the track." I said, "It is foolish to do so." They are the daily commuters, and on the fast express trains, one cannot travel now at the same fares. And repeatedly, many minute difficulties are coming up. And I will tell the hon. Minister who is present here and the hon. Minister who is not present to please somehow or the other find a machinery to remove the grievances which can only be done if there is a talk across the table. Otherwise, what will happen is that more and more discontent will grow, and the Railways will get a bad name for nothing. So, Sir, I do not want to go on as you have signalled me to

stop. But what I want to say is that a serious consideration should be given to what is suggested in para 88, and to put the burden on the employer rather than on the employee on the question of suburban tickets. Then, Sir, in regard to seasonal tickets; the demands are there from the commuters and they should be looked into. In regard to the branchline traffic and the 50 kms. traffic, from 50 kins, please do not come down ;o 10 kms. Upto 25 kms., you should not raise anything because 25 kms. means ony 15 miles. And most of our people who are poor travel only small distances.

So, Sir, with these submissions; I would like the Minister to please look into the Budget proposals again. And keeping in view the fact that other burdens have also been passed on, after that Budget, it does not look that rosy or it does not look that less bad. I am saying both ways. It looks very obnoxious now. And he should see to it that there is really a Madhu Dandavate touch to the Budget, and he should see to it that it does not go as it is.

SHRI KHURSHED ALAM KHAN (Delhi): Mr. Deputy Chairman, Sir, my hon. friend has a lot of personal experience of travelling on trains. But, unfortunately,, I stay in Delhi and, therefore, I get very rare chances of travelling by trains. However, I have gone through this speech of the Minister of Railways and I find he is indulging in self-praise. I do not object to his indulging in self-praise, but then there should be some limit to indulge in self-praise. Well, Sir, while indulging in self-praise, it seems the hon. Minister has totally forgotten that the Indian railway net-work is the largest net-work in Asia, and the fourth largest in the world. It is also the biggest public undertaking of this country. And this was not built up overnight or during the last 20 months. It has been

built up during the last 125 years and, therefore, the entire credit for doing anything in the Railways should not be taken by the people who are in the Administration at the moment

Sir, as a result of planned develop ment, and I repeat that as a result of planned development since 1951, operations have more than doubled, and this is a great credit to the pre vious Government which has done this right from 1951 to 1976, and during the last two years nothing spectacular has been done. The pro cess of modernisation of the railways, including electric traction, dieselisation, rolling stock modernisation,, improvement Of signalling, etc., has made much headway during the last decade. It is not a question that this has been done only last year or during the last 20 months. This has been done during the last decade which has been a decade of signifi cance for the Railways, and the Railways can take pride of that last decade. The process of slideback, unfortunately, has now started. And it will be a great achievement if they can stop this process of slideback and keep it going and the wheels turning and moving. I have men tioned this to remind the learned Professor who is, unfortunately not present here-most probably, he is busy in the other House—that while indulgaing in self-praise, on should not forget what was inherited from previous Government and what was done them. We will now see what you will do during the tenure of your office in Government. In fact, in the last decade, as I have said; numerous achievements, which I mentioned previously, have been made by the Indian railways and they are proud of it. The railways have built up the necessary infrastructure for meeting the national requirements and now you are getting the benefits of that basic nucleus or that basic infrastructure which has been built up over the years; out of which you

are now getting the benefit of good services, better services and improved services. . Our railways system has gone through many stresses and strains and has met many challenges very adequately. It has an inherent built up strength which has been the result of the long association of my party's Government with it which has done so much for its development during the last 25 years.

Now, many hon. Members have praised the hon. Minister for the performance of the hat trick but, really speaking, I feel that it is not a hat trick but only a trick. (.Inter ruptions). The Minister has said that the year 1978-79 is expected to end with a surplus of Rs. 27.73 crores, as against the Budget Esti mates of Rs. 65.43 crores. reason of shortfall of Rs. 125 crores is in the revenue and is attributed to lack of traffic and damages on ac count of floods of the order of Rs. 30 crores. Further, an extra ex penditure of Rs. 89 crores is stated to have been incurred by the railways as a result of levies which were imposed during the last General Budget, which was presented after the Railway Budget had been presented. In spite of the above fac tors, i.e., Rs. 230 crores loss of reve nue or extra expenditure, there is a surplus of Rs. 27 crores,, which is claimed by the ho'n. Minister that it is his trick. But what is this miracle? In spite of this extra expenditure this year, in spite of this extra Rs. 30 crores, which was the extent of da mage caused by fioods last year, still he had to tap new sources for additional revenues for the next year. It the position was so sound that they  $could \quad show \quad a \quad surplu_s \quad {}_afte_r \quad all \quad these$ things last year, why Buring the 'next financial year they are imposing an additional burden of the order Rs. 178 crores? This is a thing which I am unable to understand. I do no! know whether this i<sub>s</sub> a hat trick or just a trick. Well, this has to be ex plained. When you have said that tht

[Shri Khurshed Alam Khan] Railways have a sound financial position, why are you imposing this extra burdf n of Rs. 178 crores?

SHRI P. RAMAMURTI: Am I to understand that you object to hat tricks and not to tricks. Three tricks you object to; but one trick you do not object to.

SHRI KHURSHED ALAM KHAN: Besides unforeseen losses or additional payments, the payment of bonus, which has been promised time and again to the employees of the railways, has not been taken into consideration when the surplus has been shown. If all this is taken into consideration, where will this hat trick go? It will remain only a trick. This is the difference which I would like the hon. friend to understand. The socialist hon. Minister has singled out only the urban commuters for this additional burden. It is a know $_n$  fact that the people living  $i_n$  urban areas are subject to lot of stresses and strains financially and when they have to live outside the peripheries of the town, it is not a matter of their choosing; they go out by force of circumstances. And here you want them to pay so much extra. How will they do it? And all this will result in inflation in the country which will not be good for us because the conditions which create inflation have to be curbed.

Essential commodities like the food-grains, fertilizers, edible oils, jaggery etc. were exempt from levy or surcharge during the time when "Shri Kamlapati Tripathi was the Railway Minister. This has now been removed by one stroke and now we have to pay for all these commodities, except the salt. That is a small mercy that you have shown on salt by exempting it and you have not exempted other foodgrains when you claim that your finances and so so sound. As I said earlier, the Railways are our biggest undertaking and the life-line of the nation. But with regard to its top management and functions, there has

always been a controversy. The previous speake<sub>r</sub> also mentioned about it, that is, about the Railway Board which is basically responsible for the management policies and it is very much in the public eye. The Administrative Reforms Commission made very drastic recommendations about the restructur:.ng of the Railway Board and about delegation of powers down the line. But it seems that whatever has been done for which the credit has been take, by the socialist hon. Minister, is only a sort of apology to what should have been done and what they have done is only a half-hearted attempt which is not going to achieve the real purpose for which this was done. Now, powers have been delegated; only there have been two instalments of the delegation of powers. Has anybody made an assessment as to how it is functioning or what has been the advantage and what more is needed further to be done? Our Railways comprise nine zones. Some of the zones are really unmanageable. For instance, Northern Railway Zone is of such a big size that it is unmanageable. My suggestion is that these zones should be of such a size so that they can be managed conveniently. I know, the overhead expenditure might increase in that process but it will surely increase efficiency in the Railway operations. We can judge the efficiency of a transport system either by its viability or by the standard of its service. At the moment, the entire House will agree with me that we are not satisfied with the Railway Board.

It is a matter of great concern that there have been signs of extensive leakage, pilferage, ticketless travel and deterioration  $i_n$  the punctuality of the service.

The hon. Minister hss claimed that settlement of compensation  ${\rm claim}_{\rm s}$  is done in a very short time. I want to know what is the amount of compensation that you have paid during

the year? I understand it comes to about Rs. 14 crores. Now, this is a ver big sum. How such a big amount was paid as compensation? A lot of pilferage, damage and loss takes place at the transhipment points of Railway stations like Mughalsarai and the Railway authorities know it much better than 1 do. Why can't effective measures be taken about it? The hon. ' Minister has made a special mention about the settlement of claims, as I said. What are the RPF and GRP people doing? How rnuch money we are spending on the RPF? Most probably, the budget is of the order of Rs. 1500 crores. If we ar<sub>e</sub> spending Rs. 1500 crores, there should be some benefit out of it. But we find that we are spending Rs. 1400 crores on the settlement of claims. Then, what is the idea of having the RPF and the GRP?

Now. gauge conversion is another very familiar thing with the Railway authorities. Now, these projects should be taken in hand, when we have adequate fund<sub>s</sub> available. On the one hand, we say that funds are not available. O'n the other hand, we are spreading our resources so thin that there is no impact anywhere. I would like to know what are the criteria when you decide on gauge conversion? Who takes the decisions? Are they political decisions or, are they commercial decisions? It is good that capital restructuring exercise is being done in the Railways. I am glad, Sir, the hon. Minister has come now and it seems I am through half of my . . .

\* THIS MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): You are the main attraction.

SHKT L. R. NAIK (Karnataka): You have almost completed.

SHRI KHURSHED ALAM KHAN: I must compliment you on your capital restructuring exercise. This is very good avid this should be ex-

pedited. Similarly, the report of the Committee on social burden should also be expedited. These are the two things, which are basic things about which you must do something at an early date, before it is too late. On the Plea that the Rail Tariff Enquiry Committee has made the suggestion, whatever the increase that has been proposed by the hon. Minister to relation to freight rates and the fare of the season ticket, is not justified. This is going to vield an additional revenue of Rs. 178 crores in 1979-80. But you say that your finances are very sound. In this connection, I would like to utter a word of caution. The hon. Minister is a professor. He has cleverly used the words 'selected areas'. This means, broader areas are still left out which he will cover, most probably, in the revised Budget.

PROF. MADHU DANDAVATE: Don't draw this inference.

SHRI KHURSHED ALAM KHAN: Sir, since the hon. Minister has come now, I am sure he will welcome my suggestions avid he would like me to say something which he would appreciate.

MR. DEPUTY CHAIRMAN: But two minute<sub>s</sub> only.

SHRI KHURSHED ALAM KHAN: Five minutes, I would take.

PROF. MADHU DANDAVATE: I will cut down my five minutes while replying.

SHRI KHURSHED ALAM KHAN: The tentative forecast for the Sixth Plan .shows that there would be a widening gap between revenue and expenditure from the third year onwards. This is <sup>a</sup> disturbing fact which we should take note of at this stage. I am s<sup>ure</sup>> on this plea, sooner o<sub>r</sub> later, instead of selective increase, there wiM be a wider increase. Please do something about it so that this wider increase can be avoided.

Now, the future of Indian economy is closely linked with the fate of the

[SHRI KHURSHED ALAM KHAN:] Railways. The picture, as we see, according to the forecast, is quite disturbing indicating that the Railways do not gee the end of the tunnel al-thought they have been a vin S that We have emerged from this tunnel. But the actual fact is that we have not only not seen the end of the tunnel, but we are also still not out of the woods and the finances me still  $i_n$  a delicate We have a huge amount of Rs. position. 5,6572 crores as on 31-3-1978 invested in the Railways. With 125 years of operational and administrative experience, Railways should be a model for our nationalised industries which is, unfortunately, not so- tT is a matter of great concern that our biggest undertaking is still not financially very sound and still not out of the woo. The present state of management leaves much to be desired and it is unsatisfactory. There ia inefficiency, waste, lack of COst-conscionsness and I am Jure this will receive Minister's special attention. I would hujnbly tell the hon. Minister that he has been calling me a pessimist while answering the questions. I appreciate his optimism, but I can tell him to take it from me that the railways need a major operation, minor surgery will not do. If you continue with your minor surgery, the fate of the railways is not very bright. Let us do one thing. Apart from the Administrative Reforms Commission, whatever it has suggested and whatever is done about it, my humble suggestion is that the railways alone needs a Commission of the game type as the Administrative Reforms Commission and this Commission should go into the working of the railways, both administrative, operational and financial. Then only, most probably, it would be possible for you to come to some conclusion and take some useful steps. I do not wish to say much on the safety in travelling because, incidentally, I am working on the Accidents Committee and it will not be very correct on my part to

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say anything about it. But every morning paper has some screaming news. There  $i_s$  some derailment or some accident or some murder or some theft. There is something of the sort and I would urge upon the hon. Minister to please see that this news does not aPPear every day. If it appears once in a week or once in a month, we do not mind.

PROF. MADHU D AND A V ATE: Are you proposing censorship?

SHRI KHURSHED ALAM KHAN: A grouse which I have is about the metropolitan transport system. Hon. Minister, perhaps you do not know. for nine years I worked with the special team appointed by the Planning Commission on tni<sub>s</sub> metropolitan transport system. We worked for the four cities, Calcutta, Bombay. Delhi and Madras. Fortunately, Calcutta has got something, but what are you going to do about Delhi? What are you going to do about Bombay and Madras? I know your answer that you do not get enough funds from the Planning Commission, but please take our help also so that we must get something for the metropolitan cities. Unless you have the underground system you are not going to solve the transport problem of these metropolitan cities.

MR. DEPUTY CHAIRMAN: That is all please.

SHRI KHURSHED ALAM KHAN: What are the Railways' long-term plans for traction? Whether you are going to concentrate on electricity, electric traction, diesel traction or the old steel horse. I do not know, 1 but if vou are going to insist on electric traction, please Have your own captive power house because you are depriving us, you are" depriving the poor farmers; as you are depriving them of the power they suffer on that account.

The track renewal  $j_s$  another important factor, both initial and the secondary and I suppose in this matter

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the Railway Ministry should ask the Planning Commission to use its .good offices with the Steel Ministry and they must meet your requirements first and then the requirements of anybody else, even including the export. We have got enough foreign exchange at the moment and, therefore, they must meet your requirements.

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MR. DEPUTY CHAIRMAN: Please leave some points for others also.

SHRI KHURSHED ALAM KHAN: Now the hon. Minister has said about the catering. I think the railway catering is the worst. We do not get our money's worth. You are thinking of corporation or something of the sort. First, please do something, to improve the catering system, let us have some better catering ahcT after that you can thing of having a separate corporation.

Sir, your consultancy services have been a big let-down. We were expecting to much from them because the entire Middle-East countries are looking to you. They are looking to India. The<sub>v</sub> want India's friendship, j they want India's consultancy, they , want India's engineers, India's experts and if you concentrate on that, you can make millions of rupees out of these two projects. Modernisation of workshops, I know, is receiving your attention. But your workshops are in a very bad shape. This is the reaso<sub>n</sub> why your maintenance is poor. j Unless this i<sub>s</sub> done—and done early —I don't think <sub>v</sub>ou will be able to do anything as regards the maintenance of your wagons, engines and other things is concerned.

are told that the recommendations of Ouereshi Committee have been implemented. But I can assure the hon. Minister that this implementation is only on paper. I have seen on the stores side that your stores still suffer for want of essential parts and whatever; supplied is very often sub-standard. What can't

you have running contracts with the standard firms so that you do not have this sort of difficulty.

Discipline has been a big casualty in the railways at the moment. Please do something about it. Here I would suggest one thing. The supervisory staff are your eyes and ears. If you want to give them responsibility, please give them authority, because responsibility without authority will not do.

I am unable to understand why the Commissioner of Accidents is under the administrative control of the Tourism Ministry. I had something to do with the Tourism Ministry and I tell you that for ten years I never knew that there was somebody as the Commissioner of Accidents attached to this Ministry. That is the reason why nobody cares for him. How many posts of Assistant Commissioner of Accidents remain vacant, how much staff they ask for and do not get? Either please take this organisation under your own Ministry or let it go to the Prime Minister's Secretariat so that they~ have more responsibility and more recognition. They have to play a very important role and they should be enabled to do that.

In the Railway Board, there is no follow-up action

MR. DEPUTY CHAIRMAN: Please conclude. You have taken much too long.

SHRI KHURSHED ALAM KHAN: I am finishing. The Railway Board issues a circular and then forgets\(^\) about it. They think that everything is all right. If you go through the reports of Mr. Wanchoo or Mr. Kunzru, they are poems of pity, that is the reason why there is no followup action in the Railway Board. I hope you would do something about it,

Thank you, Sir. I have taken very little

SHRI PRASENJIT BARMAN (West Bengal): Mr. Deputy Chairman, Sir, I have carefully gone through the Budget Speech of the hon. Railway Minister. He has presented a surplus Budget this year also like the previoua two years. I could have congratulated him on this account had this surplus budget indicated that there has been some real improvement in the conditions of the functioning of the railways. But actually that is not so-

The Indian Railways have gained some prestige abroad, particularly in countries like Ghana, Iran, Iraq, Nigeria and some other countries where the Indian Railway personnel are being sent not only for construction of new railway lines but also to train the railway personnel there to know better technical know-how and to successfully administer the management of the railways. But internally here, in our country, the picture js quite different. It is far from satisfactory. Improvement on the railways does not only mean that some new railway lines will be constructed, or some new trains will be introduced—be they super-fast, fast-mail, express Or passenger or Janata train\*- or there will be double-decker trains or doubleengine trains; it also means that there should be successful and better management of the railways. The position is far from satisfactory in this respect "and it is fast deteriorating. As many hon'ble colleagues have already pointed out, I would also like to emphasise that nowadays all trains, not only on branch lines but also on the main lines, be they super-fast, fast mail or express, are runteig regularly late. Only on the 3rd March I came by the Tinsukhia Mail. The train was running 3i hours late. And on that day as the House" knows, there was the taxi and scooter strike. Now everybody can well imagine how the passengers faced difficulties there at the railway station.

In the N.F. Railway zone in the metre gauge section" "there are frequent obstructions on trains by public resistance, public demonstration's or by mechanical, or technical defects. But nothing has been done as yet to improve the position. The coaches on trains are not properly maintained. The toilets in the coaches are not kept clean. Ticketles, travel is rampant. Particularly on the branch line nobody purchases a ticket. Nothing effective has been done to remove these deficiencies. The Railway Minister has stated that he has vested more powers with the Divisional Superintendents. Let u<sub>s</sub> hope the with such decentralisation the position of the railways, the maintenance of the railways and the management of the railway administration would be improved.

[The Vice-Chairman (Shri Arvtad Ganesh Kulkarni) in the Chiar]

Sir, a lot has been said about social burdens being carried out or to be carried out by the railways. But how will the railways carry out social burdens? Many hon'ble Members have spoken about the increase in fares of season tickets and also increase in freight rates. The Increase in freight rate, will particularly affect those backward areas which are in remote corners of the country particularly the States and Union territories in the North-Eastern and the Eastern regions. The increase in season tickets will hit the poorer sections of the people very hard. I hope the -« Railway Minister will definitely consider these issues and review the whole position and definitely reduce the proposed increase in fares of 4 season tickets as also freight rates.

In the backward regions whenever the question of construction of new railway lines is brought the question . of economic constraint is pleaded. But the Railway Minister has said on many occasions that in the "backward regions the question of profits

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Will not be considered but, in reality, we find that nothing or very little has been done so far as the construction of new railway lines in the backward regions is concerned. Only a month ago we went to Alirajpur, a subdivi-sional town in Jhabua district of Madhya Pradesh where there is heavy concentration of tribals. But there has not been development of any new railway line. But there has not been development of any railway line. The stations serving these places are Dahod and Ratlam which are far away from these places.

So also is the case of North Bengal which has been very much neglected by the railway administration. Some survey has been made about the proposed new railway lines there. One is New Maynaguri to Sitai *via* Shaptibari which is of nly a distance of 84 kilometres. A survey has been made but nothing has been done so that this new railway line is constructed to boost agricultural development in this area. I have requested the hon. Railway Minister to take necessary steps for the construction of this ne-pv proposed railway line and also to extend this railway line from Sitai to Golak-ganj in Assam, but nothing concrete has come out from him uptil now-

The<sub>n</sub> there is the proposed line from Old Malda to Balurghat. Balur-ghat is a district town <sup>an</sup>d, since 1952, in both Lok Sabha and Rajya Sabha demand ha<sub>s</sub> been made for the construction of thi<sub>s</sub> proposed railway line from Old Malda to Balurghat. A survey has already been made but the line is not yet constructed.

About the restoration of Changra-bandha—Domohini railway line, Sir, perhaps you are aware of the fact that in 1968 when there was an unprecedented flood in Jalpaiguri district this railway line was damaged. Fart of this railway line has been restored but the remaining portion of the line from Domohini to Changrabandha has not yet been

restored. Last year a budget provision wag made for the survey of this railway line. This year also it has been mentioned in the Railway Budget speech but survey and restoration of such a short distance of railway line could not be completed during the last year or during the current financial year also. So there i<sub>s</sub> doubt whether the Railway Minister and his Ministry are keen on restoration of this railway line. This is not construction of a new railway line. This railway line existed from the Cooch Behar State regime. and it is the demand of the people that a privilege once given to them must be restored and, therefore I would request the hon. Minister to consider this case and take necessary steps so that surveys are completed soon and restoration of this railway line is made.

As I have mentioned, Sir, North Bengal area under the N.F. Railway is a very backward area and much attention has not been given to this area. So I want to make one request to the Railway Minister. There has been a proposal in his speech that a coach factory will be built somewhere under he railways, and I demand, let this factory be built within the zone of the NF Railway. What I want to emphasize particularly is that it should be built somewhere in North Bengal because in the NF Railway zone there is no such coach factory. They have got it in other railway? but in the NF Railway there is no coach factory or locomotive factory. Therefore, I would urge upon the hon. Railway Minister to consider this matter and take necessary steps so that surveys can be made for setting up this factory somewhere in North Bengal under the NF Railway. Now about the amenities to the pas-stengers. The catering service i<-far from satisfactory. It has been proposed that the private contract system would he gradually abolished and departmental canteens would be established. Be it private catering 01 departmental catering, the position i< the same everywhere. It is far frorr

## [SHRI PRASENJIT BARMAN]

satisfactory. But as far as nay personal experience goes, private catering is better than departmental catering. As a matter of policy, I do not object to the latter. There should be departmental catering, but before switching over to departmental catering service in place of private catering service, steps should he taken to improve the conditions of departmental catering. In this respect, I welcome very much the proposal of setting up a Catering Corporation, as has been indiacted in the Budget speech of the Railway Minister. Something concrete should be done in this respect.

About the *Janata khana* which was introduced last year, I may say that the quality is not satisfactory and somewhere it is charged more than Re. 1. It should be seen that it is not charged more than the actual rate.

Much has been said about the new deal to the employees. As has been pointed out by many hon. Members, almost all, the Budget speech does not contain any proposal to pay the minimum bonus of 8.33 per cent to the Railway employees. I also share the feelings of the other hon. Members and also the railwaymen and urge upon the hon. Minister that he should immediately pay the minimum bonus at the rate of 8.33 per cent.

And about the Class IV employees, the coach attendents in some cases perform the duties of conductors also, but there is no avenue for promotion for them. It should be seen that those who are fit for promotion aire promoted. And the casual labourers, despite the assurance of the Hon. Railway Minister, have not yet been absorbed in permanent service. This should be done immediately. (Time bell rings) Only five minutes more I shall take.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): There is no such tim© left. Within a aninute or two you should wind up.

I SHRI PRASENJIT BARMAN: Another thing which I want to baring to the notice of the hon. Railway Minister is something which I have pointed out to him on some earlier occasion also. On the Tinsukia mail train, the train superintendent and his staff have to come here to New Delhi, but no arrangement of accommodation for these people has been made at the New Delhi station. I pointed it out to the hon. Minister a month ago. It is unfortunate that nothing has been done as yet. It should be done immediately.

Now, Sir, about the srevice conditions of the Scheduled Castes and the Scheduled Tribes people. It is true that the railways have appointed many Scheduled Castes and Scheduled Tribes candidates. There is no doubt about it. But the position is still far from satisfactory, and it needs further improvement. In most of the offices in the railways, their headquarters and other railway establishments, the cells for the Scheduled Castes and the Scheduled Tribesi employees are not functioning properly. They do not receive co-operation from other sections. The staff is not adequate, and though the cells have to be administered by Scheduled Caste or Scheduled Tribe officers in most of the cases it has not been done. So, it should be seen, so that the cells are managed properly by the Scheduled Castes and the Scheduled Tribes officers

The percentage figures in the railways in the matter of recruitment should be reconsidered. For example, I bring to the notice of the hon. Railway Minister the percentage maintained in recruitment of the Scheduled Castes and the Scheduled Tribes people by the N.F. Railway. The percentage quota is 12 per cent for the SCs and 18 per cent for the STs. The NF Railway covers not only Assam, but it also covers West Bengal and some portion of Bihar, north Bengal and some portion of Bihar, where there is more Scheduled Caste concentration. The population figure of the

districts of North Bengal and Katihar will justify that the present 12 per cent quota...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): , I am sorry.

SHRI PRASENJIT BARMAN: I am concluding, Sir. This is my last point. -¹ The 12 per cent quota should be raised to at least 15 per cent. And I hope that the Railway Minister will surely consider these points and review the whole position.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Thank you Mr. Barman.

SHRI PRASENJIT BARMAN: My last point is about the railway land.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I am sorry. Mr. Ajit Kumar Sharma.

SHRI PRASENJIT BARMAN: With these words I conclude my speech.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You support the Budget or oppose it. I do not mind.

SHRI PRAKASH MEHROTRA (Uttar Pradesh): How do you say that he is supporting it?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You have not heard property. I said, "You suport or do not support, but sit down.'

SHRI AJIT KUMAR SHARMA (Assam): Sir, first of all, I pay my compliments to the Railway Minister Prof. Dandavate, for the dynamic leadership that he has given to his Ministry during these two years and for all the achievements that we have seen. But at the same time, I must caution him that he must not be complacent about the achievements so fair made.

I would draw his attention to two aspects: one  $i_s$  the general aspects of the railway administration in our country and the other aspect with particular reference to the development of the railway communication in Assam and the North-Eastern region.

So fair as the general conditions are concerned, of course, he has stated in his Budget speech that the main aim is to offer better deal to the railway users, particularly the class II passengers and also to the railway staff. That is very good; that is 4 P.M. what it should have been and it should be. But, at the same time, if we look at the general operation of the Railways, we find that in spite of all the efforts made by him, many things are yet to toe achieved. In this connection, I would like to say that whenever we ravel by second class, then so long as we are not known as MPs, we find a different treatment; and the treatment from the Railway personnel materially differs when they know our identity a. MPs. Now this situation should change and the railway staff should start treating every passenger as a VIP.

Now, in regard to passenger traffic, we have to look into the various com ponents of this traffic. And among these components, we find, first of all, the safety of the passengers. There the position is now better; it has improved a bit during this year, but it is not still satisfactory. We are not yet in a satisfactory position in regard to the of passengers. The second component is accessibility. The pas sengers must have their tickets easily and they must be able to get all other facilities for their journey easily- But that has not yet been possible, especi. ally when in our country the illiterate people find it very difficult at the sta tions to undertake their journeys. So this aspect has to be looked into and better arrangements should be made there. Another aspect which I would is hospitality of railway workers at different levels.

#### [SHRI AJIT KUMAR SHARMA]

Now the Railway administration should inculcate this attitude of gen-eial hospitality in the minds of the Railway personnel. They should always think that they are paid by the passengers and not by the Government. The moment they realise that they are paid by the passengers, definitely their attitude towards the passengers will be different. That aspect I would request our Railway Minister to look into. When he has attempted to make the conditions of the staff better, the service of the staff also must be more satisfactory to the passengers.

Now, convenience, comforts and schedules are the other components of the railway passenger traffic. About the schedules and the timings and speed, we have a lot of things to say. Many things are yet to be achieved. I would like the Railway Minister to look into all these things because the good name of the Railways will depend on how the passengers are treated and how they feel in their journeys If the passengers do not find more convenience, do not find better treatment in their journeys, definitely the railway system will not earn a good name.

Now, after drawing the attention of the hon. Minister to these general points, I would particularly refer to the position that is still obtaining the north-eastern region. This is a region which has been neglected for long, for 30 years after independence and even before that, when we were not a free country. I must of course, say that during the last two years, Prof. Dand-avate has taken certain very quick steps to remove some of the grievances of that area. But the back-log of the grievances and demands is so big that the Railway Minister will have to take a bolder decision to achieve something more in the coming two or three years. Even today inside this area once you enter into the boundaries of North Bengal and Assam, you find the rail-

way system is very lethargic. Trains run at a very slow speed of 30 kms per hour, habitually trains are late. The administration also is not very efficient in many.parts of this area, has to be looked into if we want to improve the position there.

I want to draw the attention of the honourable Railway Minister to two other important aspects. On© is there are still two railway lines in Assam which ate owned by the British company, Mervell Berry & Co. They are leased out to this Company. The Railways operate these two lines, one between Chaparmukh and Silghat and the other between Katakhal and Lala-ghat. The railways have to pay 50 per cent of their earnings to that company. I do not know why this has been allowed to continue like this. Strangely enough, the lease to the company has been renewed after every ten years. I do not know whether it is again going to be renewed or whether the railways are going to take over these two lines. I particularly emphasise that these two lines should be taken over immediately by the railways so that the loss sustained by the railways every yesr can be avoided...

PROF. N. G. RANGA (Andhra Pradesh): What about developing further railway lines in Assam and north-eastern States? What ig the share of railway lines?

SHRI AJIT KUtttAR SHARMA: The share of railway lines is 6 kms per thousand in this area as compared to 18 kms the all-India average...

PROF. N. G. RANGA: Ask for an assurance from the Railway Minister. For years these areas have been neglected.

SHRI AJIT KUMAR SHARMA: Of course, the RailwEty Minister knows that and I hope that he will take that into consideration...

PROF. MADHU DANDAVATE: We have given six new lines this year.

SHRI AJIT KUMAR SHARMA: Sir, there i<sub>s</sub> another strange thing found in the northern part of the Brahmaputra. There ar<sub>e</sub> as many as 20 railway stations between North Lakhimpur and Murkongselek where with no platforms and no booking offices. At these stations tickets ale sold by contractors and the contractors get 15 per cent commission out of th<sub>e</sub> sale proceeds. This situation must immediately be ended and railway booking offices must be opened in these parts.

I must say that the Railway Minister has taken certain very important steps during this year. The first is in relation to extension of the broad gauge line from New Bongaigon to Gauhati. This project was undertaken in 1972 and during all these years assurances were prominent without any follow up action. Now at least brisk action has been taken to complete this line. The Railway Minister has promised in his Budget Speech that it will be completed by 1980. But we are some time hearing statements coming from the General Manager of the NF Railway that it will be completed in 1981. This is a very disturbing news. I would, therefore, request the Railway Minister to stick to the position that he has indicated in his Budget Speech and to see that it is completed, if not before, at least by the middle of 1980-by the middle of 1980 this broad gauge line must be completed up to Gauhati

PROF. MADHU DANDAVATE: There is a confusion between the calendar year and the financial year.

SHRI AJIT KUMAR SHARMA: I also want to mention another thing about the extension of the broad guage line, the demand for extension of this section up to Dibrugarh has been pending for a very long time. I would request the Railway Minister to take into consideration that aspect of the matter also right now and draw up necessary plans.

There is one other thing which is the public in Assam and that is the seriously engaging the attention of

diversion of the broad gauge line avoid Gauhati City. This is a very serious matter needing the consideration of the Railway Minister, May be this may cost a little more money According to the Railway Administration this may cost about Rs. crores more. But the loss to the people and the city, when we have the broad gauge line through the city, will be much greater. I will particularly request the Railway Minister to see that this diversion and the railway line effected diverted outside the city toward Burnihat. Already there is so much congestion in the city that the passing of the broad-gauge line through the city will create a wholly unbearable situation. Apart from this fact, if the line passes through the city, the train will have to go back upto three kilometres and again divert through the centre of the town before proceeding to Burnihat. In this connection. would particularly draw the attention of the Railway Minister to a memrandum submitted by the Government of Assam.

While congratulating the Railw Minister for introduction of six in railway lines this year totalling 211 kilometres, I would urge upon him take up this very year another extension sion of about 240 kilometres connecing the missing links between Jakan. labondha and Badlipara; Jorhat a Sibsagar; and Moran and Dibrush If these missing links are complete then we will save about 100 km metres of distance between Gaulet and Dibrugarh. The hon, Minihas already mentioned that our no pective of railway development favour of rural development and I this point of view also this conno of missing links assumes greater portance. So far the only railline in the Southern region of Ahas been avoiding all populated and It does not reach the population these missing links are filled up. " only we can reach people and " only agricultural and other develments will be possible in these are

[Shri Ajit Kumar Sharma],

I would, therefore, request the Railway Minister to give his thought to this urgent matter.

Now, when six new lines have been taken up, two more important lines were left out. I do not know how it happened. One was the connection in the Arunachal area and is between Murkongselek and Pashighat and the other one is the Garo Hill link between Gauhati and Jogighopa. The Garo Hills link line is very important. The demand for this line has been there since 1916. A survey was also made many years ago in 1933 and right from the time of the late Lai Bahadur Shastri promises have been given by the Central Government and by different Railway Ministers and the Prime Minister that these lines would be taken up. I would request the Railway Minister to take up these lines immediately.

There is another point which I want to place before the Railway Minister, in the memorandum submitted by the Assam Government in 1965, alternate lines between Gauhati, and Dibrugarh, and between Gauhati and Jogi. ghopa were suggested and the other lines going through Arunachal and Mizoram were also there including a link connecting Parasuram Kunda with Talap. Sir, from the point of view of the Railway Minister also the link between Barpeta and Barpeta Road and Manas National Park is an urgent necessity. All these schemes should be urgently be taken up for tli > next vear. Then only we can develop the north eastern region in tune with the objectives laid down by the Railway Minister.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Sharma, you have to wind up now.

PROF. N. G. RANGA: This is a very important area, Sir.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Every area is important in this country.

PROF. N. G. RANGA: No, no. Sir. The areas in the eastern States are especially important.

SHRI AJIT KUMAR SHARMA: Sir. the honourable Railway Minister referred to the Bhomoraguri bridge on the Brahmaputra. It is true that it is a good step. But simply constructing a road bridge by the Railways is not enough. It will save national funds and it will bring about greater advantages if this project is converted into a rail-cum-road bridge. Thre is still time to revise the Budget Estimates and I hope that the Railway Minister will not hesitate to spend a few crores more to make a rail-cum-The master plan should road bridge here. contain two more rail bridges over the Brahmaputra, one at Jogi-ghopa and the other near Dibrugarh, if necessary with the cooperation of the Defence Ministry. The rail bridges are not only for the economic development of the country, but also for defence purposes. As we have seen in the past, the Brahmaputra bridge was constructed and the northern railway line in the north bank was constructed because of strategic purposes, that is, on account of the Chinese aggression against our country. But for this emergency Sir, these projects would have been delayed much more. I hope that the present Railway Minister will not wait for any further internal agitation or external aggression.

PROF. MADHU DANDAVATE: At least for these six projects, we will not wait for any aggression.

SHRI AJIT KUMAR SHARMA: Sir, I thank Mr. Dandavate for this and I think that there will be no more waiting for any aggression for the completion of all the projects I have mentioned and I hope that

master Plan will be taken up to complete these projects. Thank you. Sir.

SHRI G. LAKSHMANAN: Mr. Vice-Chairman, Sir, I would like to say a few words on this Railway Budget. This is only a mechanical Budget with a certain calculated and mathematical background to it.

PROF. MADHU DANDAVATE: You wait it to be electrical?

SHRI G. LAKSHMANAN: And, Sir, the hrain.work of Mr. Madhu Dandavate is lacking in this Budget, because, Sir, he is a socialist—I will not say by birth—but he is a socialist and he has been a socialist throughout his life and there is no reflection of this socialist way of life in this Budget. That is why ITiave said that the brainwork of Mr. Madhu Dandavate does not find a place in this Budget.

Sir, the railway workers, in the year 1974, went on a strike which was led by no less a person than the present Railway Minister himself.

### SHRI ANANT PRASAD SHARMA: Yes.

SHRI \\. LAKSHMANAN: Now, what are the demands of the railway workers when the strike was led by the present honourable Railway Minister, Mr. Madhu Dandavate? I will read out those demands before the honourable Minister because he has forgotten all those demands.

PROF. MADHU DANDAVATE: You need not read them out; I remember them,

SHRI G. LAKSHMANAN: Sir, I have got them with me and the rail, way workers in the count want me to *place* these demands before the Railway Minister. We are not talking politically here or doing something like that. The railway workers want me to make the Railway Minister refresh his mind. Now, the demands

are: Minimum wage rise at par will that in the public sector undertaking. pending grant of the need-based wage-this is the first demand-and then job evaluation for fixation of higher grades, 8-hour duty cent-per cent neutralisation of rise in prices, bonus for 1971.72 and for 1972-73-this is because the strike was in 1974-and then decasualisation cancellation of penal measures, etc. Full trade union rights, including the right of negotiation. Implementation of ILO Convention of 1919. Character. ising railway men as industrial workers. It served an ultimatum on the Government that if these are not settled by April 10, Mr. Madhu Dandavate himself wrote it, the rail men would be free to go on an indefinite general strike from any thereafter

Sir, I would definitely demand of the Railway Minister to give an explanation to the railway workers in this country. The Dravida Progressive Union supported the railway strike Many of the employees were virtle mised. If these demands are not conceded, then naturally I will have to agree with Mr. Sharma that the strike which was conducted by Mr. Madhu Dandavate was a politically motivated strike... (Interruptions Such a thing should not come to the Government.

Another thing is the claim made in Mr. A. P. Sharma that he has taken a strike ballot. Supposing he goe on strike, then if the demand is concerned, then it would be considered the demand of the NFIR. Grant bonus to Indian railway men is the demand of the AIRMF and the Physicsive Union.

AN HON. MEMBER: Of all to trade unions.

SHRI G. LAKSHMANAN: All trade unions.

PROF. MADHU DANDAVATI Even his. SHRI G. LAKSHMANAN: This thing has to be considered. Mr. Fer-nandes and Mr. Dandavate both were involved in the strike. Why is he not coming out with a statement? The workers of this country and we will launch a strike against those reactionary people who are in the CabL net, who do not want to grant bonus to the railway employees. So, I would say...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Have you ever been a Minister?

SHRI G. LAKSHMANAN; No.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): How can you talk of that—embarrassment of a trade union leader, being a Minister... (Interruptions).

PROF. MADHU DANDAVATE: He is suggesting that I should go back to the original role.

SHRI G. LAKSHMANAN; The railway workers will very much appeciate it. Sir, the 1974 railway strike was the biggest strike in India in sPite of the non-cooperation of Mr. Sharma. The changes that have taken place in the democratic life of the country have been due to the greatest strike conducted by the railway workers in 1974. Next year, the Emergency came. After the 1974 railway strike, the Emergency was ushered in, and then all these victimisations, troubles, turmoils, sacrifices, everything came. Then the Janata Party came into being, and...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Why don't you ask him about that?

SHRI G. LAKSHMANAN: The Janata Party came to power. When the people of this country gave you that position to be the rulers, then what is vour first duty, Mr. Dandavate? That is why I  $_{\rm s}$ aid that the brainwork of Mr. Dandavate does not reflect in this Budget.

SHRI ANANT PRASAD SHARMA: He is a prisoner of the circumstances.

G. LAKSHMANAN: policy of the Railway Department should be whether it is a public utility concern or a commercial concern. Even during the Janata regime it has not been made very clear to the people of this country whether the Railway Department is a public utility concern or a commercial concern. Whenever the workers put the demand of bonus, it is said: it is a commercial concern, there is a loss in the Railway Depart ment and therefore we cannot give it. Whenever the public put the demand, it is said: this is a public utility service. Therefore, this has to be made very clear. There is another thing, Sir. said earlier that the brain of Mr. Dandvate has not worked in the Budget. What are the changes that he has made in the administrative set-up of the Railways? For example, Sir, you will be surprised to know that many Class IV employees have been dismissed even for trivial reasons. Sir, hanging and death sentence are being completely removed from the civilized world. But this dismissal from service amounts to a hanging or a death sentence to an employee. Sir, so many people are being dismissed for trivial reasons. Then the dismissed employee appeals to the General Manage:-. The General Manager rejects that appeal. Then he appeals to the Minister. Then the report given "By the General Manager is put before the Board. And then the Board gives the same report defending the General Manager. And flnally a reply is sent from the Minister to the dismissed employee saying that his request for reinstatement shall not be conceded. Sir. I say that this is not a proner procedure. Sir, I have got a case from Madras. That is a very trivial case. This is the case of one Mr. D. Nesan. His wife has written a letter to me. Sir, in nur country. still we are having the British system of administration. When a person is dismissed, who is to look after his family' Does the fami'v get any family pension? Sir, in this

case, there was a fight between two people, and immediately this person was placed under suspension, and finally he was dismissed. And he has got nine children. His wife has written a letter to me. And, Sir, in this International Year of the Child, the Minister has increased the age limit for free travel from three years to five years. And I am thankful to , him. Sir, the wife of the dismissed employee Mrs. Saraswati Nesan, has written a letter to me saying that they are now on the streets. Sir, a3 a socialist, when he took charge of the Ministry, the Minister should have given more importance to look after the human machines first. Is there any system in this country where an employee is dismissed from service for trivial reasons? That is why, I say, this dismissal is equal to a death sentence. What about the children of this employee? They are the future citizens of this country. And you are having the responsibility to prepare these future citizens to reap the fruits of all your Five-Year Plan<sub>3</sub> in spite of the loans that you are getting from foreign countries. Therefore, Sir, there must be arrangement. If there is a dismissal by a subordinate officer, there must be a cell to look into the case. And it should be presided over by the Minister. He should not be carried away by the notes. I would request him to call for the dismissal cases during the last ten years. And he will be convinced that in many cases. It is equal to a death sentence What about the children? Therefore

PROF. MADHU DANDAVATE. Will you permit me a second's intervention, Sir? I am glad that you have <sup>1</sup> pointed out that one case where the person has not been reinstated. But I would like to inform you very happily that ever since this Government came into being? more than 20,000 people who remained unemployed in the Railways for three years have been reinstated unconditionally. That fact

also you should take into account.

SHRI G. LAKSHMANAN: I am very happy about that. What I say

is that he is a good person and he is doing it. What I want is a permanent measure. You know, Sir, nobody is dismissed iX the higher level. They are not dismissed unless there is a CBI case. But, here, these people ere Class IV employees. From Gangmen, they would have been promoted to Class IV. If he comes into a small trouble, immediately, he is dismissed. We are still continuing with the British system of administration. Whom are we harming? Therefore, Sir, there should be some change in the rules. The Government servants cannot approve of the rules which were framed by the British. You are a socialist. You have to completely revolutionise the Government Servants Conduct Rules if you claim that we have got independence in this country. Therefore, Sir, I have cited the example of one person. Thi3 man belongs to a Scheduled Caste. And more people are coming to us. Not because he belongs to a particular caste that I am making this request but because this is a human problem. Why, in a democracy, political men are at the helm of affairs? It is not that he is a retired General Manager. It is not that Prof. Dandavate is tech. nically a better person than Mr. Sambamurti or Mr. Rajan, who are in the Board. It is because .. .

PROF. MADHU DANDAVATE: Technically they are better.

SHRI G. LAKSHMANAN: ... you understand the human problems better that you are appointed. Your appointment is by the public. Their appointment is by you. Therefore, they should not guide you. They can guide you in teachnical matters. But in these human matters you should not be guided by them. Why, a political head, in a democracy s is the Minister? It is not that what you get from an officer you send it on to the Member of Parliament. No. Therefora, you must revolutionise the Government Servants (Conduct) Rules and anybody who is dismissed from service should be reinstated

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[Shri G. Lakshmanan]

Give them a warning. Dismissal is equivalent to death sentence. I hope, Sir, Mr. Dandavate will look into it.

Sir, the Congress Government, whatever we may say about them, they are a little bit intelligent people.

SHRI ANANT PRASAD SHARMA: res.

PROF. MADHU DANDAVATE: Wait for his remark

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Lakshmanan. why this adjective?

SHRI G. LAKSHMANAN: Do you know what they did in order to break the railway strike of 1974? They used some black legs. They have rewarded all those black legs...

SHRI ANANT PRASAD SHARMA: All the legs are alike. There is nothing like black legs and white legs.

PROF. MADHU DANDAVATE: Legs might be black, but the caps are white.

SHRI G. LAKSHMANAN: ... by giving them some appointment or the other. That was, of course done by the Railway Board only. And, now, what are you, Mr. Dandavate, going to give to those strikers, national leaders of the working class movement, many of whom have been victimised and j'ailed and many  $_{0}f$  whom have gone without food? I would ask hon. Mr. Dandavate that he should give employment to them. I do not want that all those black legs and their son<sub>s</sub> and daughters should be deprived of it; they should have it. But to all those strikers also you must give employment; at least one son or one daughter of theirs must be given employment. That is my request. I think Mr. Dandavate would have already done it. I would also request Mr. Dandavate that of all the sons and daughters of a railway man at

least one should be employed by the railways so that they are able to improve their economic condition.

SHRI ANANT PRASAD SHARMA: Mr. Lakshmanan, why don't you suggest that of all the railway employees one son or one daughter should be provided with a job?

SHRI G. LAKSHMANAN: I am doing that.

PROF. MADHU DANDAVATE: ; Wife not excluded.

SHRI G LAKSHMANAN: I think Mr. Dandavate will look into it and when he presents the Budget next time he will say that so many strikers have been provided with employment which will show to the international world and to the Indian people that so many people had gone on strike. You must show that so many people were rewarded. These were the people who were on strike. They are your own employees. Give them employment. They are responsible for implementing so many schemes and projects.

Now, Sir, I want to say a few words about decasualisation. Where else do you get such cheap labour? A man working as a gangman for 15, 16, 17 or 20 years is still treated as a casual labourer. What about bis future. That is why this decasualisation is a very important problem. It is a national problem. I do not think that there are many people who will say that the project work is over and therefore the whole thing will be 1 dismantled, is he a machine? The person who is working there is human, is a citizen of India and how can you avoid his future? He will have a ' very intelligent son or daughter whom he would like to educate as an engineering graduate or as a medical gia-duate. Are you not depriving him to fall in the national mainstream of this country? Therefore. Sir, I would request Mr. Dandavate to see that there is no casual labour at all. Keep them for one year or two years then employ them somewhere else. The

Mianbhoy Commission  $i_s$  there and it has stated that if a casual labourer is employed for more than one year, he should be paid Rs. 240. Is it paid now? There are so many people in the canteens and in the Railway coaches. They come and tell me that at least Mr. Dandavate has agreed to take some people but they are not being permanently absorbed and they are also not getting this amount of 'Rs. 240. I think the hon. Minister will look into it

Sir, many projects are being undertaken but everything is being done in the same routine manner as was done by the previous Government. For ins-tance<sup>^</sup> Moore Market in Madras city is being demolished for the expansion of the Central Station. I am in complete agreement with the Government with regard to the expansion of the Central Station but why should there be demolition of this market? Fifty thousand people—employees and the employers—are involved. Why are you going to demolish it? It is being demolished to have a car parking. But for 1his car parking, how many people are going to be thrown out in the streets? You are talking of metropolitan Railway system. Why can't you start it in Madras? But this type of Railway system will take so many years to come in Madras. I would suggest that instead of demolishing the Moore Market, you can have an underground car parking in that place.

PROF. MADHU DANDAVATE: After the emergency, we have stepped underground activities.

SHRI G. LAKSHMANAN: Sir, this \* Moore Market is a very ancient building. Though we may not agree with those old names, but still these are very ancient monumental buildings. Therefore I suggest that instead of demolishing it, you can have underground car parking there.

Another point is about the diesel engines. After diesel engines have come in, all those steam engines are

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out of date. As a matter of fact, I was coming from Aranthangi to Mayuram. Everytime I do not catck the mail train at Mayuram because that steam engine is not working. I do not know when these steam engines were manufactured; probably, these were manufactured about 50 years or 100 years ago. Therefore, these engines must be replaced and you must try to find out whether you can, introduce those engines with smaller capacity.

PROF. MADHU DANDAVATE: We have stopped manufacturing steam engines.

SHRI G. LAKSHMANAN: I would say that Madras has got the maximum of the metre.gauge lines because ii is not a central place of India% and that is why there are many meter g?uge lines. Now, the Rameswaram Express is why there are many metre gauge Aranthangi and if it is run on Mayu-ram-Aranthangi-Karaikudi route, one can reach Madurai and Rameswaram by saving a distance of 50 or 60 Kros. The goods trains also go by that round-about route of Trichy-Pudu-kottai. Manamadurai - Rameswaram. These goods trains also can be sent through this shorter route. (*Time bell rings*).

Finally, Sir, I would not take much of the time because I have myself been ringing the bell...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You know my difficulty.

SHRI G. LAKSHMANAN: Finally, I would come to season tickets. I would like to ask the Minister whether the income from the season tickets is not sufficient and whether the season tickets issued by the Railway Department correspond to the number of seats available. It is not so. The people of this country are paying more already than the number of seats available in the trains. Therefore, are they not already paying the required amount according to that

### [Shri G. Lakshmanan]

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committee which has been set up by Mr. Dandavate? Why should he in crease this further? I would warn him. He is expecting a revenue of Rs. 36 crores. He is not going to get it. He is not going to get it because too much of taxation will end in evasion. If it is for only one month, you can get the income. If it is for three months, it will be the same rate. Therefore, there will be a loss only. They will not get the income which they are getting. I think, this is a wrong approach. I think, the Janata Mambers are also opposing this. I think you are all opposing this. The Janata Party Members are also opposing this increase in the rates of season

SHRI ANANT PRASAD SHARMA: They may oppose, but ultimately they will vote for it.

PROF. MADHU DANDAVATE: Let it be clear. Nobody is opposing the season tickets. They are only opposing the increase in the rates of season tickets.

SHRI G. LAKSHMANAN: Now, en account of this increase, are the Government employees given some amount in the form of house rent allowance or city compensatory allowance? If you announce an increase in respect of the compensatory allowance of the Central and State Government employees you may introduce this. But you are not doing it. Now, Sir, what is the rate of increase? From Rs. 26, it has been increased to Rs. 46. This is too much. In this res. pect, he has defeated even Mr. Charan Singh. On one monthly season ticket, there is an increase of Rs. 20. This is too much. I would not suggest there should be a decrease. He should abolish it. Small vegetable vendors and other people will be affected very much. Therefore, I would appeal to him. Already, agitations have started. If agitations start, people think they must take effective action against the agitators. Who are responsible for these agitations in this country? Why agitations take place in this country?

Indian people are not foolish people to simply agitate. If we increase ilie rate from Rs. 26 to Rs. 46 definitely there will be an agitation. This agitation has to v be met by the Government. There will be a loss of public property. If agitations are not to be conducted, what is the economic way of life in cur country? Now, because of this taxation in the General Budget and this increase in the Railway Budget, everything have gone up. Therefore, if people agitate, such agitations cannot be stopped. We should not give impetus to such agitations. There is agitation in West Bengal. In Madras also, the trains did not run on one day. As an agitator once, Mr. Danda-vate knows the effect of agitations. People have shown what an agitation is only to refresh his mind. Therefore, when he replies in the Lok Sabha tomorrow, he should announce the cancellation of this increase in the rates of season tickets. Sir, I would not take much time, I know there are other speakers. I have also to come there.

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PROF. MADHU DANDAVATE: Leave something for me to reply.

VICE-CHAIRMAN: THE ARVIND GANESH KULKARNI): Can I call the next speaker?

SHRI G. LAKSHMANAN: I would take only two minutes. As I said, there is no reflection of his brainwork in this Budget. He must revolutionise, the administrative system. Finally, I would say that there should not be only one Railway Board for the whole oi India. There should be, for each' Railway, one Railway Board. The Minister should only coordinate the working of these different Railway Boards. These dismissals and other grievances of the workers can be easily solved if there is delegation J of powers. If the administrative system has to be run efficiently, the political head should have a human approach to the problems of the employees. Then only. human machines

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can work and the people can be satisfied with the administration. I hope, Mr. Dandavate,  $a_s$  one of the socialists in our country, would definitely implement these things. Now, am I to support or oppose this Budget? I am opposing this because the brain-work of Mr. Dandavate is not reflected in this.

**SUSHILA** SHRIMATI SHANKAR ADIVAREKAR (Maharashtra): Mr. Vice-Chairman, Sir, I would start my comments on the Budget and the performance of the with little Railways a reserved congratulations to my friend from Konkan, Prof. Madhu Dandavate, for performing the so-called wizardly hat-trick by presenting a budget without deficit in spite of the declining goods traffic and the revenue from it.

Sir, it only goes to show that my party's Government and the Railway Ministers like Shri Kamlapati Tri-pathi, late Shri L. N. Mishra and many other<sub>s</sub> before them, were steering the nation's single largest undertaking on th<sub>e</sub> right path.

# [The Vice-Chairman (Shri G. La^sh-manan) in the Chair]

Sir, the foundation that was laid by them in spite of facing a number of pitfalls and difficulties, including the damage caused by the adventurers in the summer of 1974, all this only iproves that the infrastructure and prosperity of the Railways was well laid by the Congress Government and nobody can doubt it, nor can anybody deny it. Sir, I am deliberately calling it a new Railway Budget without deficit because the surplus claim is national and illusory. And I fear that the Railways' own calculations are either going to be wrong or they will not be coming up a<sub>s</sub> expected. Sir, to cite one or two examples, the Railways Department's estimate of flood damagelooking at the devastation that has occurred in the net-work of railways in the flood affected area-is bound to be more than any estimates that are shown in the Budget.

Similarly, the cost on expansion pro-jects and schemes which have been made, will be more than estimated as shown and there is going to be a terrific escalation in the prices. The Traffic has already shown downward trend. Although the reason given is flood, but it is going down before June even and under no circumstances the targetted figure is going to be achieved. Sir, if  $_{you}$  add up all this, where will be the surplus? Will it evaporate like the promise of bonus that the Railway Minister has given' And on the top of it all. Sir, the General Budget is going to offset the small applecart of Railway surplus which basically is only due to the enhancement of rates of fares and freight without streamlining the mounting unproductive administrative expenses, without reducing the waste, pilferage and ticketless travelling and without improving operational efficiency. It looks that the shadows of the Janata Party functioning is so visibly reflected in rail administration that the working of the whole Railway Ministry is at a stand-still. I am only afraid that the delicate balancing which is nothing but an eye-wash that has been done by the hon. Minister in presenting a third surplus Budget, might very soon turn out to be shortlived and he will have to have second thoughts about it. The Railways are now having more passengers and more income from the passengers. But the situation still requires more improvement with little more imagination and mind applied to it. Sir, almost all the superfast passenger trains were planned before the Janata Party came in power. But, Sir, these classless trains of the Janata Government are actually subsidising upper income group of people who frequently indulge in crosscountry travelling. And the benefit of this socalled classless superfast trains, like Geetanjli, Himagiri, Navjivan, Minar, etc.. are going generally to a large number of people who used to pay the first-class fare. Sir, we are thankful to the hon. Minister for

[Shrimati Sushila Shankar Adivare-kar] not increasing fare of long-distance second class passengers,, who in fact would have been able to bear it with a little pinch of salt. Sir, I would like to make a small suggestion and I am sure the hon. Minister would appreciate it. I would prefer to use the term single-class or uni-class. trains rather than call them classless trains. And I hope he would approve of it.

PROF. MADHU DANDAVATE: I accept the amendment.

SHRIMATI SUSHILA **SHANKAR** ADIVAREKAR: Thank you.

know that there is a definite advantage in forming rakes of a uniform type of bogies or coaches. But the problem arises when you cannot have a really super-fast train without air-conditioning, as there is a big problem of dust and noise. One has to travel-in these classless super-fast trains to believe and see the small whirlpools of dust in the compartments and the frequent travellers might possibly catch the bronchitic diseases. Ultimately the classless or the uni-class super-fast passenger rakes could be formed exclusively either for the airconditioned chair cars, or for the airconditioned sleeper cars. So it becomes all the more necessary for the railways to give second-class trains,, coaches and services to the ordinary mail or express trains and the Janata trains and not only concentrate their energy and finances over the prestigious trains.

Sir, at this juncture I would also like to appeal through you to the Railway Minister and his colleagues to undertake frequent long-distance trips by train instead of making whistle stop air trips. Sir. the common man travelling by these trains should not be penalised to pay for the comforts of the others when they do not have a single basic ameni.

ty for what they are paying for. ( behalf of Maharashtra, Sir, I wot say that we are happy that the Ra: way Minister has made an allocate of over Rs. 22 crores in the Railwi Budget for the various projects ai works in our State, out of which Rs. crores are for the city of Bomba Here, I would like to ask the ho Railway Minister, Prof. Madhu Dand vate, who also comes from Bomb; and who has lived and served in Bon bay, whether the proposed increase the suburban fare.j and the seas tickets is to meet this Budget alloc. tion which he has so kindly made fi the city of Bombay. What about tl allocation at other places? I wou like to know whether this unimag native ,100 per cent rise in thesubui ban passes is not the severest blow 1 the suburban commuters of the urba area. However, much you justify tl proposed increase, there is no doul that the increase is too much for on The Development of varioi dose metropolitan townships has take place around the concept of an effi inexpensive suburbt cient and train services and this is the histor of nearly 60 to 70 years. The Minis ter's current proposal; has come as rude shock to upset the balance c millions of struggling citizens, bot from the urban and rural belt aroun the city. I would like to remin the hon. Minister that even at th time when Shri Lai Bahadur Sashti was the Railway Minister, he also too the same view and this was the mail reason why the fares of the suburbai rpilway passes were not increased The Government and the Railwa; Ministry have always kept this poin in their mind for all these years. Thii extra burden has been put on a class which cannot escape it. You kno'a it very well Prof. Eandavate, tha they cannot avoid buying the seasoi tickets, nor can they avoid travelling by sub-urban railways. With tnut< agony, they will bear this crushing burden. Sir, it is not one member in the family who has the pass, There are several members—the working wife, the children and the other dependents.

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I would like to ask what justice the hon. Railway Minister is doing to this class. Does he think that in his meagre salary, a commuter is able to bear the cost ol three or four season tickets for the family with the 100 per cent increase in the fares? Sir. between the Railway Minister and the Finance Minister the poor and the middle class in urban area has been taxed in such a way that it looks that their back has been broken and their voice has been stifled. But iet me tell you that the voice of Janata cannot be stifled. It will rise in agitation, as the previous speaker, now in the Chair over there,, has just mentioned. This increase is completely unjustifiable and has been rightly condemned by all sections of Ehe people from the city or wherever they are. I would only like to appeal to the hon'ble Minister that he should announce the reduction in the House tomorrow. This will give ample opportunity to the people to plan their living conditions accordingly. While you are speaking in the Lok Sabha tomorrow to answer the Budget debate, I am sure you will not fail us and will announce the withdrawal of this increase in seasonal passes. If this is not done, the only thing that I visualise in cities like Bombay is that there will be overcrowding again. The people will be coming back to live in slums rather than live far away from the cities. This, I think, the Minister also is well aware of

Then, Sir, I would like the Minister and the Railway Board to give greater attention to the question of E. M. U. rakes in Bombay, Calcutta and Madras suburban areas. Sir, the carrying capacity of a 9 car E. M. U. rake is 1,736 including 880 seats and 856 standees but the survey team has estimated that during peak hours these trains carry about 3,600 passengers. Sir, the very concept of E. M. U. sometimes "gets defeated by faulty planning and inadequate maintenance of coaches. Sometimes the motor coach is available while the trailer coach is not available and vice-versa.

Sir, a high-power task force was appointed to look into the ways and means of improving suburban services in Bombay. I would like to know what is the report and what the Railway Board is planning to do in order to give better services to the suburban passengers.

Sir, in the Budget speech the hor ble Minister has mentioned about the programmes of electrification. I am. happy that the Railways are gradual. ly trying to electrify the entire Box bay-Delhi route. Along with the Buget the Minister has given us only summary of the interim report of the Paranjpe Committee and not the felitext, nor has he informed us about the recommendations of the Rai Conmittee on future electrification pogramme and also the report of t Motive Power Committee. I than this is not fair to this House, I wen request the hon'ble Minister to plan these reports before the House the information of the Members Parliament. As far as my inform tion goes the Paranjpe Committee : : not given the basis of the increas-Sir, do you not agree that ! House has a right to know what i this report? All over the count including the corridors of the !! Bhawan, a great debate is going about the choice of traction, deversus electrification. Big busin houses with western connections h launched a compaign for masive of trification. There is no doubt th electrification is the cheapest but requires a heavy capital expendence which we cannot afford. So for have been unable to have the benefits of electrification even routes like Virar-Sabarmati. h. p. electric locomotives are hands 1,500 tonnes trains, that is, with only 50 per cent, capacity. On other hand, Sir, I feel that ever strategic reasons also we should a larger number of and better of diesel hydraulic and diesel election

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[Shrimati Sushila Shankar Adivarekar]

Sir locomotives. Today, the DLW mixed type of diesel 5 pm " IOCOS are working both as a race horse and a work horse. We cannot have one thing to perform double duty. Sir, let the railways have its own designing rather than Siemens, Kirloskars, NGEF, etc,. sell their equipment and services. It is most surprising that BHEL, having a retired Chairman of the Railway Board as its own Chairman, is not helping the production in Varanasi DLW. Perhaps it is because of the socialistic influence of West Germany. It seems so. I hope, Sir, that the learned Professor Minister -will encourage a public debate rather than protect the vested interest lobbies. To make a show of encouraging small industries, he is introducing earthen glasses for drinking water when more than four to five thousand railway stations do not have drinking water facilities.

Sir,, it is a most welcome announcement of the Minister to form a Catering Corporation. Only I want to add a word of caution. While forming this Catering Corporation, the overheads should not go up to that extent that the cup of tea is going to be very very costly. And if that could be controlled, the Catering Corporation is a most welcome step.

The dining ciars of many important trains on the Western and Northern Railways, specially, are operated by private contractors. Sir I have been informed that there is some calculated effort which is going on by these private contractors to monopolize almost from all the corners static as well as mobile catering. Both the major caterers at an important junction like Baroda are private caterers. While the departmental catering on the prestigious Pink City Express caters only to 25 per cent of the passengers, the other passengers have to

wait till midnight to reach home to take food

Another great nuisance is the uncontrolled drinking in trains in spite oi the prohibition policy. The bearers of the dining cars are partners in providing illicit liquor not only to the first class passengers but in the second class sleeper coache<sub>s</sub> also.

Bookstall contractors like Wheelers who have been enjoing almost a mono. poly position—and who have already come under servere criticism—have been involved in a number of com-plaints and I only wish the Railway Minister would look into them. There are many young, educated, unemployed persons who could be given the opportunity to break this monopoly.

Sir,, one principal reason for declining goods traffic, delay in movement, etc., is the continuing labour troubles, but one of the main reasons is the partisan and favouritism towards certain attitude unions. I know, Su\ the hon. Minister might not accept this, or he will deny this. Even the workers belonging to the other unions of the Janata Party are not happy over this situation where bcs-sism is going on and superior behaviour is being shown by the favoured unions. Sir,, this is nothing; it is only the lack of interest by the railways in its working.

Sir, last, 'but not the least, there is an important point to which I would like to draw the attention of the Railway Minister. We are really happy that the Indian Railway officers are continuing to get appreciation of their expertise and management abilities from outside the country but, Sir, it is also a matter of grave concern that the RITES has lost the contract in Iraq by their sheer complacency and depending too much on the private parties—sub-contractors—and just mitting them to quote high. Now, Sir, you know what the position is. The same subcontrac:or who was quoting a higher price has agreed to work at lesser rate with the party 

want to know whether the hon. Minister is going to look into this matter. I hope he will see to it that such incidents are not repeated in future.

Budget (Railways)

Sir, I feel that RITES and IRCON are two major organisations of the Railways which are complementary to each other and they should be given proper encouragement. For that, I suggest that they should have a full-time Chairman to look into the working in an efficient way.

Sir. the last thing I would like to say—and I hope the Railway Minister will excuse me for saying so— is that the Railway Minister should find more time to attend to the work relating to the Railways and not convert his office into a party office or a trade union office, which is absolutely and slowly creating an internal malady for which he is more responsible be. cause that creates indiscipline in the administration. Sir, let him maintain. . .

PROF. MADHU DANDAVATE: Excuse me for interruption. The allegation against me is that I devoie less time to politics than to the Railways.

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Anyway, I do not agree. I still feel that you should give more time to it and maintain your individual and distinctive image in dealing with the Railway matters.

SHRI S. W. DHABE (Maharashtra): Mr. Vice-Chairman, Sir, the Budget speech of the Railway Minister is a mark of some of the feathers in his dap and amalgamation of what seems are according to him the major achievement in the last two years. There is no specific mention about what has been done in the last one year. Also the achievements are tried to be magnified; the achievements are of a small nature. Sir, I must say that in cataloguing the feathers in his cap, he has said that he has been able to give promotion to

50,000 Class IV staff to the selection grade. I sincerely thank him that. But all other things which are inentioned here are a matter legady and not the achievement after he took over. What we expented from the Minister was not con-Armstion of some employees and there or giving of promoter to some clerks and others to selection grade but the basic que. tions on which the people voted his party to power. If at time of the Railway strike George Fernandes and Mr. Mani-Dandavate who organized it, not given promises, they would have been nowhere in the picture nowhere near the seat of power Parliament. The major question which they were elected as rightly mentioned, was the guest of bonus.

PROF MADHU DANDAVA.

Mr. Dhabe, I would remind you of
I was for the first time elected
Parliament when there was so mand indire wave in 1971.

SHRI S. W. DHABE: I am speaking of the Railway sione. I am talking of all those were in the Railway strike. the constituency from which were elected. The expectation the working class people was they will fight for giving bonu the Railway workers, they will for having for the public sector . ployees wages, equal pay for ... work as per the ILO Conta which Prof. Dandavate ments many times in his speeches.

SHRI ANAN'T PRASAD SHARE When did he mention it?

speaking about the period of the strike. I am referring to the rewhen the strike was going on. Sharma. What was the demain was that the public sector emain and these employees should equal pay. There were other if also, But even in his Budget such a had no courage to say any

[Shri S. W. Dhabe]

even casually about bonus or equal pay. I could have understood if he could have given a solemn promise to this House. He has said this a number of times previously to become Minister and rightly so. Now he is a split personality, on the one hand he is a trade union leader and on the other he is an employer.

PROF. N. G. RANGA; All of us are split personalities.

SHRI S. W. DHABE: I do not agree with Mr. Sharma that he is a split personality.

SHRI ANANT PRASAD SHARMA: Prof, is saying this; I am not saying this.

SHRI S. W. DHABE: I want to say that he was the person who was saying that the Bhoothalingam Committee report was under the consideration of the Government, and he asked them to wait. From the time the report came, the Government is considering it. What a good excuse? The report of the Bhoothalingam Committee has stated directly. and it was straightway rejected that these, the railways, the P and T and the Defence, were not the services in which bonus should be paid. That point of view is there. After that was done, this Government has said that the Cabinet Sub-Committee was considering it, and that it was awaiting its report on it. But there is no provision in this year's Budget. That means that the railway employees are not going to get bonus for 1979-80 apart from the previous years. I, therefore, urge upon the Minister that he must see that the issue is solved in the near future.

He has mentioned that the industrial relations are very happy. It is only the quiet before confrontation starts in the field. And once confrontation starts, it will have the same result, it will go the same way 'and it will have the same consequences which every strike has led to

And, therefore, Six; the ballot has been taken by some railway men. Some federations, including the federation to which he belongs, are also very keen that bonus must be given immediately. It is the unanimous voice of the working class. If the Government ignores, we have seen the results. If the Government fails, it will not be able to rule.

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In this country, on two points the workers are sore, on bonus to the railwaymen and on the Industrial Relations Bill. On both these points, this Government has not only bungled, but is also giving wrong promises to the people. They have been responsible for raising the expectations of the working class. Now if they go back, it will be suicidal not only for the railway administration but also for the entire community.

Sharmaji has made a reference to the Bonus Review Committee. Apart from going into other question, if the principle is accepted that it should be a commercial acl/vity, this is a transport service activity. There is no dispute about this. In his heart of hearts Prof. Dandavate also accepts this principle for which he was fighting. should he not make it a prestige issue? The entire working class will be behind him if he resigns on this issue or compels the Janata Government to pay bonus to the This question should be taken workers. up very seriously. I hope that in his speech tomorrow he will make a specific mention on this question Otherwise, I will take that the Government wants only to make promises and that it does not believe in performance. And therefore. Sir. heavy responsibility lies on the Railway Minister. All big performances, he may claim to his credit. But if he fails in the case of the working class, he fails in his life, it is a failure of his life's ambition.

Now regarding reinstatement of the workers to which you have referred. Even if one single man is out of empilloyment, his misery is 100 per cent. It is no use quoting figures that 20,000 people have been taken. If the principle is accepted, then relief must be given to every person who is affected by it. About the case you Vice Chairman have mentioned, I hope, Sir; Mr. Dandavate would personally see what the grievance is and see that the lady gets protection and employment. Sir, on the 5th of March, the Maharashtra INTUC had a rally of 25,000 people, all industrial workers in Bombay. And what was it against? It was against the rise in the railway fares; it was against the Budget provision of taxing the essential commodities. Sir, after so many pages of speeches, after a few pages of achivements and good language, the proposals come; they begin from page 31.

PROF. MADHU DANDAVATE; I assure you I will deliver a speech here in bad language next time.

SHRI S. W. DHABE; No, no I am not blaming you for that. I am only saying that you are even afraid to say that you are increasing the fares. You say you are reducing the recommended increases of the committee. That is what I wanted to say. Mentally also you do not want to increase the fares. But here though you have increased the fares, you are saying you are reducing them. What does it mean? What is the reduction you have made? Sir, this Budget is a jugglery. A sum of Rs. 1.78 crores of additional money is to be recovered from the passengers and commuters, mainly from the suburban passengers and season ticket holders. And then you say "I have got a surplus of Rs. 88 crores." It is openly said in Bombay- I warn the Minister-that this Government wants to put the interests of the passengers and consumers against the interests of the rural people—the ufban people versus the rural people,

the passengers versus the workers. And what is the rationale of this? Sir, you Vice Chairman, Sir, have rightly pointed out that this is a public utility service. No Government has any business to make it a commercial activity in the sense of increasing the fares whenever they want. Sir, what is the increase in the fares? The increase in fares is from 100 per cent to 200 per cent. For instance, if you want to go from Byculla to V.T., the season ticket rate has been increased from Rs. 3.90 to Rs. 7.00. And if it is from Kurla, the increase is from Rs. 7.75 to Rs. 14.00. And in season tickets, the increase is from Rs 70 to Rs. 116 and from Rs. 149 to Rs. 244. Is it a Budget? Do you tax the railway passengers so excessively to say that the performance of the Minister is good? And what do they say in Bombay, the press and the people, about him? Instead of Madhu Dandavate, he has become "Kadu Gandavate". "Kadu" means sour, bad, and "Gandavate" means a depriver, one who takes money from us. This is the phrase used against the Railway Miinster to day. This is the position.

He has missed an important recommendation of the Committee, and that is mentioned in para 88 of the Budget. The Committee has recommended that you must legislate in Parliament so that this increase in fare can be recovered from the employers or the businessmen or the industry where they are employed. Many are Government servants—Central Government servants, State Government servants, public sector servants and employees of big houses. Thirty lakh commuters are there in Bombay.

I mention only one State. The suggestion made by this committee is that the increase in the railway fares should be recovered from the employers by a legislation. You have only said. "I propose to examine this suggestion in consultation with

[Shri S. W. Dhabe]

the Law Ministry and the concerned State Governments". I therefore demand that unless you bring a comprehensive legislation on this recommendation of the committee, this levy should be cancelled. You are accepting only one part of the recommendation and you are not bringing a legislation giving effort to the other part of the recommendation. This sort of befooling the public will not be allowed by the public. The people are very sour. Therefore, unless you bring a comprehensive legislation before Parliament for transferring the liability of such additional taxation, the people are not prepared to accept this levy. This sort of additional taxation applies not only to this but to all items like kerosene, gas, etc. as if the Government considers these items as luxuries. Ordinary people, the slum-dwellers, require kerosene, Therefore, unless this principle is accepted, unless such additional liability is transferred to the businessmen and employer, you will only be depriving the poor public; it is like robbing Peter to pay Paul. This sort of inflated Budget will help neither the Government nor the workers nor the society. People have already issued a threat. They say, we shall travel without the ticket but we wfl] not pay the levy. This is the situation in Bombay. You must have seen what happened on the 5th and 6th. So serious is their feeling that the commuters are not prepared to accept any rise in the fares which has no justification.

There are two other points. Last time while initiating a debate I raised the question of wagon utilisation and proper distribution of wagons. In the whole Budget speech there  $^{\rm s}_{.\rm g}$  no mention of coal shortage. How many passenger trains were cancelled due to coal shortage? To my knowledge 300 passenger trains were cancelled due to shortage of coal. I am a member of the Coal Consultative Committee. In the Consultative Com-

mittee meeting when I raised the question of coal shortage, the reply I got was, we have got plenty of coal but the railways are not taking the coal. On the other hand, the railways say, wagons are available but there is coal shortage. In the State of Maharashtra, the position is that coal is available at the pitheads sufficient for two to five weeks; but it is not lifted. What is the reason? There is a lack of coordination. When I asked a question about captive power station, the Railway Minister made an announcement that we are going to have three or four captive power stations. I am reading from his reply at columns 209-210 of Raiya Sabha Debates dated March 13, 1978;

"I would like to inform the House that we are already planning 3 power stations, that is, captive power stations, and in the fourth case we are trying to improve the capacity that is already there. We plan to have one captive power station at Salempur in West Bengal in Chittaranjan Locomotive Workshop. The second one will be in Sonenagar in Bihar. The third one will be in Muradrtagar in Uttar Pradesh. The fourth one will be about the improvements and additions to the existing power House of the Central Railway at Thakurani near Kalyan in Maharashtra. Our scheme is that each one of the projects should be able to give as 220 MW."

So my further point is wherever coal is available at the pitheads, it would be given to nearer Thermal power stations. But at the captive power stations in Maharashtra coal is not available. They have to bring coal from Singareni coalfields about 500 kms away from Parli and other power stations. And the coal that is available there cannot be given to these Parli and other places because railway wagons are not available. I have been told by the Railway Minister that these captive power stations ajo not being cleared by the Rural

Electrification Corporation—REC clearance is necessary. I would like to know from the Minister bow much progress has been made in the development of captive power stations which is very essential; I also want to know about the position of wagon utilisation. Regarding the position of wagon utilisation, I want to know why there is no coordination between the Railway Ministry and the Energy Ministry. I would request the Minister to see that there i<sub>s</sub> proper coordination so that the artificial coal shortage is removed. If it is a real shortage, then I can understand the difficulty.

Budget (Railways)

While laying down the policy for construction of new railway lines, I would request the Railway Minister to keep in mind the problem of transport of coal from coal mines to the power stations. In Maharashtra this pioblem has arisen and that is why I am mentioning it. There the power station is in Parle in the Marathwada area and we have to take coal from Singareni via Nasik covering a distance of 599 kilometres. Now, in Chandrapur district and near Ghugus there are large number of coal fields. There is power station near Adilabad. If the railway line is constructed along with the broad-gauge line from Aurangabad to Jalgaon, it can reduce the distance to 55 kilometres so that we can bring coal from Chandrapur collieries to the power station in Parle. Similarly it is also suggested that the existing metre gauge railway line Adilabad to Parbhani should be converted into a broad-gauge line. These are broad suggestions. All I want to suggest is that there should be a close link between, supply of coal and its transport to the power station. The Ministry should reconsider its policy of laying new railway lines in such a way that with the minimum distance of transport coal should be made available to the thermal power stations.

Two of the problems of the railway employees are linked with those of other Government servants. One is the question of dearness allowance.

The next instalment of clearness allowance became due on the 1st December, 1978. The Finance Minister is anti-working class . . .

PROF. N. G. RANGA: No, no.

SHRI S. W. DHABE: i know you will say that because you are a kisan leader.

He said that it is before the Arbitration Committee. The dearness allowance formula has to he changed by the Arbitration Boafd, in view of the recommendation of the Third Pay Commission. They had said that if the cost of living index goes above 272 points, then that Committee should meet and revise thu dearness, allowance formula. Therefore, that Committee is sitting. But that Board has nothing to do with the existing dearness allowance instalment which haa already become due. I hope the Railway Minister will use his good offices and see that the railway employees get this instalment which has become due.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): I think this will be your last hope.

SHRI S. W. DHABE; These are all questions which are very much in the  $\mathsf{mind}_s$  of the working class. And, Sir, I am thankful to you for giving me time for this purpose.

Then, Sir, about the question of casual labour and the question of employment of the sons of the retired employees, I would only say that the sons of the retired employees should be given jobs and if the casual labour cannot be given permanent jobs, at lea.'I these casual employees should be paid on par with the other permanent employees and they should be

- given a proper salary and if this is done, Sir, the problem of the casual
- l labour can be solved. They should

[Shri S. W. Dhabe]

also be given the Provident Fund and gratuity benefits which benefits are available to the other employees. I say this because the casual labour has to be employed for a long time and, therefore, it is very essential that they must be given job security and also the terminal benefits. Many of them are serving for a period of ten to fifteen years.

Lastly, Sir, I would like to appeal to the honourable Railway Minister: Let not his image be impaired by his continuing the rise in the fare, rise in the season ticket fare, which is about 200 per cent now. I am sure he will reduce it. But it should not be reduced just by 50 per cent or 25 per cent. It will not solve the problem. It should be cancelled completly and some other avenues should be found to meet the expenses of the Railways. Thank you, Sir

श्रो जगदीश प्रसाद माथुर (उत्तर प्रदेण): उपसभाध्यक्ष महोदय, मैं श्री दंडदते जी का स्वागत करता हूं। हमारे मंत्री जी का नाम श्री दण्डवते जी है उन्होंने किराया बढ़ा कर यात्रियों को दंड नहीं दिया है इसलिए दण्डवते जी मैं ग्राप को दंडवत करता हूं। जो ग्रापने बजट रखा है...

प्रो**ः मधु दण्ड**वते : डंडा नहीं है उमलिए दंडवन कहते हैं ।

भी जगदीश प्रसाद मायुर : . . . वह सराहतीय है । जनता सरकार के श्राने में पहले . . .

भी पोरोन मकवाणा (गुजरात) : ग्रागे दिया भी जनाग्रो ।

श्री जगबीश प्रसाद माथुर : पहले बैल भी लाएंगे । जनता सरकार के

ग्रानेसे तीन-चार साल तक के पहले के बजट रहेहैं। मैं कहूंगा से: वास्तव में जी चमत्कार किया है, ग्राप चमत्कारी पुरुष हैं । लेकिन एक बात कहना चाहता हं कि मैं चमत्कारी पृष्ठव हिन्दी में कह रहा हं, मराठी में चमत्कारी पृष्ठष नहीं कह रहा हुं । धाबे जी शायद चमत्कारी मराठी के ग्रर्थों में ले रहे हैं । मैं विरोधी दल में बैठे भ्रपने जो साथियों की इस बात से सहमत हूं कि कम्यूटरों के किराए बहुत बुरी तरह से बढ़ाए गये हैं । उन्होंने कहा है कि बम्बई में मध् दण्डवते को कड़ दंडवते कह रहे यदि किराए नहीं घटाये तो शायद बम्बई वाले उनको चत्मकारी कहना भी शरू इसलिए मैं कहंगा कि न कर देंगे। केवल बम्बई के, परन्तु दिल्ली, मद्रास ग्रीर कलकत्ता ग्रादि जहां पर इस प्रकार की गाड़ियां हैं जिन से पास के क्षेत्र के लोग ग्राते हैं उन में चलने वाले कम्युटर्स के किराए घटाए जाने चाहिएं । धाबे जी ने एक बात यह भी ठीक कही है इन<del>्य</del>त्रायरी कमेटी की सिफारिशां को घटाया गया है । आवश्यकता इस बात की है कि व्ह वृद्धि को पूरा न भी समाप्त करे तो कम भ्रवश्य करें। मैं मानता हं कि जो कुछ घाटा है, और जो कुछ ग्राय में कमी हुई है, उस ग्राय की कमी को कहीं से पुरा करना पडेगा की कमी को उन्होंने पुरा किया है--कम्यटसं टिकट बढा कर ग्रीर लदाई का किराया बढा कर । यह कहना **ग्रव्या**वहारिक होगा कि वह दोनों को समाप्त कर दें इसलिए मेरा यह नहीं है कि कम्यटर्स के जितने बढ़ाए हुए किराए हैं उन को पूरा का समाप्त कर देना चाहिए लेकिन है कि स्फिरिशों दो-तिहाई मानी हैं, उसे स्वीकार

करके कम से कम ग्राधा कर दें । अपको इसका श्रेय मिलेगा भौर दिल्ली, मद्रास भीर कलकत्ता भीर बम्बई के रहने वाले भी ग्राप को दुधा देंगे । कल वे भ्राम सभा में जवाब देने वाले हैं । मैं समझता हुं हम लोगों की इस श्रावाज को भ्राप सुनेंगे भौर किराया घटाया जायेगा ।

Budget (Railways)

मंत्री जी ने यह भी बात कही ग्रपने भाषण में कि नैसर्गिक प्रकोप के कारण इस वर्ष लगभग 30 करोड रु०का घाटा हम्रा है। बात सही है। इस घाटेको पूरा किया गया है कुछ ग्रौर काम चलाने के लिए पैसा लिया है मालगाड़ी का भाड़ा बढ़ा कर। मैं एक सूझाव दण्डवते जी के सामने रखना चाहता हूं। माल भाड़े में बहुत सी चीजों पर छृट थी वह छुट ग्रापने वापसले ली हैं कहीं ऐसा न हो कि किसान को जो छुट हम ने ग्राम वजट में दी है उसे एक हाथ से देकर दूमरे हाथ से वापस न ले लें । वजट में फर्टिलाइजर पर एक्साइज गई है यह ठीक है बजट की बहस के दौरान उसके बारे में जब मुझे कुछ कहना होगा तो मैं कहूंगा । लेकिन किसान को यह शिकायत नहीं होनी चाहिये कि बित्त मंत्री जी नेतो छट दीलेकिन उस पर भाड़ा बढ़ाकर मधु दण्डवते जी ने उसको उससे छीन लिया । यह कहने का मौका श्रापको किसान को नहीं देना चाहिये । उन्होंने कहा कि गुड़ पर, खाने वाले तेल पर, दाल पर मामुली किराया बढ़ाया गया है। वास्तव में भ्राप देखेंगे तो गुड़ पर 20 परसेंट, खाने वाले तेल पर 50 परसेंट स्रोर दालों पर 31 परसेंट भाड़ा बढ़ गया है। फर्टिलाइजर पर भी ऐसा ही कुछ बढ़ा होगा ग्रीर चीजों पर ग्राप भले ही कुछ बढ़ा दें लेकिन गड़ पर, तेल पर

ग्रीर दालों पर तो यह बढ़ोत्तरी कम कर र्दे। जो भाड़ा बढ़ाया है उसे वापस ने नेंगे तो प्रधिक हानि न होगी। यदि यह संभव न हो तो उसको कम कर दें, यही मेरा निवेदन है।

1979-80—General

Discussion

ढलाई की मात्रा 22 मिलियन टन श्रांकी गई थी श्रीर इस माल 220 मिलियन टन हो जाएगी यह कहा गया है। ऊपर से देखने में ऐसा लगता है कि यह घटोती है भ्रीर मैं समझता है कि वह इसकी सफाई इस प्रकार से करेंगे कि जो फामला है गाई। का उसके भ्रत्सार माल ज्यादा भेजा जाएगा, या फिर किलो मीटर टन के भ्रनुसार की इस व्याहमा की जाएगी । बात सही हो सकती है, लेकिन में पूछना चाहता हूं कि जितना माल रेलवे को पहले मिलता था वह यदि कलकत्ता से दिल्ली या बम्बई से श्रीनगर तक गया तो यह बात मही है कि भाडे की ग्रामदनी में कमी नहीं हुई । लेकिन प्रक्त यह है कि उनको भार एक मन मिलता था तो ग्रब बढ कर दो या डेढ मन तक माल क्यों नहीं मिलना चाहिये। इसकी खोज पूर्ण जानकारी होनी चाहिये। पैसे की कटौती नहीं हुई है, लेकिन माल कम क्यों मिला है ? कारण यह है कि समय पर पर्याप्त वैगन्स उपलब्ध नहीं होते । ग्रौर वैगन्स न मिलने का मुख्य कारण व्यवस्था में कुछ कमी होना है। म्राप ने कुछ प्रोत्साहन दिए है। म्रापने बोनस की बात कही है जो याई में काम करने वाले कर्मचारियों को दिया जाएगा, भाषण में श्रापने कहा है कि उस में वृद्धि होनी चाहिये, लेकिन ऐसे भी स्थान हैं, जैसे कानपुर, मुगलसारय कि जहां उह स्कीम पहले लागु थी ग्रीर ग्रव नही है। हर महीने जिस यार्ड से जितने डिब्बे निकलते थे उसमें जिसकी सबसे ग्रधिक संख्या होती थी उसको इनाम दिया जाता था । हर मास देते थे । फिर

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## [श्री जगदीश प्रशाद माथ्र]

कानपूर ग्रौर मगलसराय के लोगों लिए हर दो महीने पर दिया गया, फिर तीन महीने का समय कर दिया ग्रीर पिछले साल से कोई इनाम दिया ही नहीं गया। मेरे सामने यह दो उदाहरण है। हो सकता है कि जगह-जगह धौर ऐसे उदा-हरण हों । इस कमी को ग्रापको पूरा करना चाहिये और दूसरे जो प्रोत्साहन दिए जा सकते हैं वह भी ग्रापको कर्मचारियों को देने चाहिये ।

इसी प्रकार ले छटटी का सवाल है। जहां का मैं रहने वाला हं, ग्रर्थात कान-पर का, वहां का उदाहरण है । सरकार ने 1974 में कर्मचारियों के लिए एक स्कीम स्वीकार की थी जिसको कहते थे कैलेंडर डे लीव कंसेशन, बानी डयुटी के पश्चात 24 घंटे की छुटटी होनी चाहिये । म्राज जो डयुटी पर गया है उसकी डयुटी ग्रंगले 24 घंटे के बाद लगनी चाहिये। लेकिन डयटी का कुछ ऐः∴ चक्कर है कि 12 या 14 घंटे के बाद भी उसकी डयटी पड जाती है। यह चीज लाग् हुई थी 1974 में। मुझे दुःख है कि पिछली सरकार ने निर्णय तो लिया लेकिन लाग नहीं किया गया इसको। मध दण्डवते साहव को मैं श्रेय दंगा कि 1978 में सरकार में धाते ही उन्होंने इसको लाग कर दिया । लेकिन पिछता जो एरियर बनता था वह जो छटटी उनको मिलनी चाहिये थी वह उनको नहीं मिली । उसको श्रोवर टाइम के रूप में सरकार ने स्वीकार किया। लेकिन कानपुर में, मगलसराय में ग्रीर दूसरे डिवीजनों में ब्राज भी पैसा नहीं दिया गया है । इस प्रकार के कंसेणन म्राप कुछ ग्रीरदें। हमारे साथी ने उधर से बोनस की बात कही है । मैं कोई लेंबर लीडर नहीं हं लेकिन उससे सम्बन्धित

जरूर रहा हूं। मेरी राय में रेलवे एक व्यापारिक विभाग है । सरकार के कुछ ग्रन्य विभागं व्यापारिक विभाग नहीं कहे जा सकते, लेकिन रेलवे से उठा कर ग्रांप जनरल बजट में पैसा देते हैं, कर्जा वाषस करते हैं । इसलिए यह बात सही है ग्रीर यदि यह व्यापारिक विभाग है तो वहां के कर्मचारियों को बोनस पाने का ग्रधिकार है। मैं यह नहीं कहना चाहता कि स्राप सभी घोषणा कर दें या कल घोषणा कर दें रेलवे कर्म-चारियों की दफ्तर में काम करने वाले कर्मचारियों के साथ तुलना नहीं हो सकती । इस कारण इस काम में डिले करना उचित नहीं होगा। बोनस रैने का श्राप कौन सा रास्ता निकालें यह श्राप देखों । 8.33 देना है या कितना देना है यह ग्राप देखें लेकिन इस पर विचार करके जल्दी निर्णय दें मेरा द्यापसे यही निवेदन है।

दूसरी बात मैं यह कहना चाहता ह कि एक रेलवे फेडेरेशन है जिस है नेता स्वयं मध् दण्डवते और जार्ज फर्नान्डीज थे उसने 1974 में स्टाइक की थी। मझे पता है कि वह यनियन शायद 30 तारीख को वाली है। प्रदर्शन करने हो सकता है कि साल, छ: महीने स्टाइक भी कर दे। मैं उनके इस ग्रधिकार का विरोध नहीं करता । मजदूरों का अधिकार है कि वह स्टाइक करें। मैं मानता हं कि उनका ग्रधिकार है उसग्रधिकार का वह उपयोग करें, जो उनकी हैं उनको पूरा करना ग्रापका कर्तव्य है हम यह चाहें कि ऐसा मौका न ग्राने दें कि वह स्टाइक करें। ग्रपनी शक्ति ग्रीर संगठन बढ़ाने ने के लिए भी मजदूर लगातार श्रान्दोलन करते ही हैं लेकिन यदि उनकी जायज मांग है--जैसे बोनस की मांग है, महंगाई भत्ता बढ़ाने की मांग है--इनको मान लेना चाहिये । मैं यह भी कहना बाहता हूं कि एक यूनियन आपके यहां ऐसी है जो 20 साल से काम कर रहां है लेकिन आपने उन्हें मान्यता नहीं दी है आवश्यक है कि आप दूसरी यूनियतां की तरह उसे भी आन्यता दें।

Time bell rings. Sir, you have given 20 minute<sub>s</sub> to others. At least, give me te'n minutes.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN); There are many speakers from your Party.

SHRI JAGDISH PRASAD MATHUR: Sir, let me make ali my points.

दूसरी जो यूनियने हैं इसी तरह बी॰ आर॰ एम॰ एस॰ (B.R.M.S.) को भी मान्यता देने के विषय में आपको निश्चय करना चाहिये।

पब्लिक रिलेशन के विषय में भी आपने ग्रपने भाषण में उल्लेख किया। मुझे लगता है कि पब्लिक रिलेशन जैसा होना चाहिय वैसा नहीं विद्यार्थी ग्रीर भ्रन्य लोग रैलवे के ग्रंदर गड़बड़ी करते हैं, सामान तोड़ते हैं। किसी भी सैकिण्ड क्लास के डिब्बे में चले जाइये भ्रापको पंखे नहीं मिलेंगे, लाइट नहीं मिलेगी। मेरा कहना है कि उनको समझाया जाए। रैलवे के ग्रंदर जो स्टियर्ड हें उनको श्राप कीजिए ताकि वह उनका रेलवे के बारे में समझायें। अभी आप कुछ सेवानिवतरेलवे के अधिकारियों से कालिजों के ब्रंदर भाषण कराते हैं। लेकिन यह इतने छोटे स्तर पर है कि भापके रेलवे के कई अजिकारियों को पता भी नहीं है कि इस तरह की कोई स्कीम है। मेरा निवेदन है कि आप इस योजना को बड़े स्तर पर लाइये । भ्रफसरों का जो भूसा बादि देते हैं उसकी बढ़ाइये । इससे अापका पब्लिक रिलेशन सुधरेगा।

एक बात और कहना चाटना है । है कायरेक्टोरेट आफ टूरिजम के 125 के विद्यान प्रतिकार के दिना के 125 के विद्यान के 125 के 125

**रेलवे की एडाबाइ**जरी कम **है।दुर्भाग्य से क**हिये या सान **साल मुझें भी सूचना** मिला था। **उत्तर रेलवे एडवाइजरी** कर्मटी मुझे पता नहीं श्रभी तक उसक हुई यानहीं? बहक्या कर इसका भी जान नहीं। almost during **एडवाइजरी कमेटि** यो को आए 🦠 **खासकर पैसेंजर क**े जो सका हैं उन्हें सशक्त बनाये । अमर मेम्बर्गे को किसी मागः रिपार्ट करने का अधिकार : **जरूर दें। इससे** कर्मचारियाः में मदद मिलेगी।

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## [श्रो जगदाण प्रसाद माखुर]

यह पर्याप्त नहीं है। इसी तरह से राजधानी एक्सप्रैस बम्बई भी जाती है जिस दिन राज-धानी एक्सप्रैस कलकत्ता पहुंच जाती है या बम्बई पहुंच जाती है उसके बाद वह दो दो दिन वहां बेकार खड़ी रहती है क्या इन दो दिनों का उपयोग किया जा सकता है ? जैसे कलकत्ता से पटना ग्रीर बम्बई से भ्रहमदा-बाद तक ट्रेन चलाई जाए तो इन दो दिनों इन डिब्बों का भ्रच्छा उपयोग हो सकता है। साथ ही मेरा एक ग्रीर सुझाव यह है हरिद्वार एक प्रमुख नगर है, एक तीर्थ स्थान है। दिल्ली से हरिद्वार के बीच कोई फास्ट ट्रेन नहीं है । जिस प्रकार दिल्ली ख्रौर झागरा के बीच तेज गाड़ी एक्सप्रैस चलती है उसी प्रकार दिल्ली ग्रीर हरिद्वार के बीच गाडी चलनी चाहिये। इस पर ग्राप विचार करें। चण्डीगढ के विषय में सी० पी० ग्राई० केश्री आरानन्द नेभी बातें कहाहै। मैं उनकी बात का समर्थन करता हं।

ग्रत में एक सुझाव ग्रौर देकर मैं ग्रपना भाषण समाप्त करूंगा ग्रापने बाहदरा से सहारनपूर तक एक रेल चलाई है। किसी जमाने में यह छोटी लाइन थी धीर लाइट रेलवेके नाम से जानी जाती थी। ग्रब भ्रापने इसको वड़ी लाइन में बदला है धौर ग्रभी गाड़ी शाहदरा से शामली तक जा रही है। बाद में ग्राप इसको सहारनपूर तक ले जाएंगे । इस गाड़ी के संबंध में मेरा सुझाव यह है कि ग्राप इसे दिल्ली जंक्शन तक ग्रीर बढ़ार्दे ताकि दिल्ली से जाने वाले लोग भी इसका पूरा लाभ उठा सकें। दिल्ली से गाहदरा गामले होते हुए यह सहारनपुर तक जा सकती है। भगर भ्राप ऐसा करेंगे तो भ्रधिक लोग इस ट्रेन से फायदा उठा सकेंगे। भैंने ये दो चार सुझाव ग्रापके सामने रखे हैं। ग्राणा करता हं कि श्राप इन पर विचार करेंगे। इन गब्दों के साथ मैं पुन: ग्रापको रेलवे बजट के लिए बधाई देता है।

श्री रामानन्द यादव (बिहार): उप-मभाध्यक्ष जी, यह जो रेलवे बजट माननीय रेल मंत्री जी ने सदन में प्रस्तुत किया है उसको मैंने पढ़ने की कोशिश की है। मुझे ऐसा लगता है कि धगर इस बजट में कुछ ग्रन्छे काम किये गये हैं तो उसके साथ ही ब्रे काम भी बहुत किये गये हैं। बुरे कामों के संबंध में मैं कुछ सुझाव देना चाहंगा ताकि उनके संबंध में मंत्री महोदय कुछ सुधार कर सकें। साथ ही मुझे ऐसा भी लगता है कि दण्डवते साहब ने जब से यह रेल विभाग सम्भाला है तब से उनका ध्यान कुछ खास रेलवे लाइनों की तरफ ज्यादा रहा है । उन्होने रेलवे के सर्वागीण विकास की ध्रोर कम ध्यात दिया है। उनका ध्यान कुछ खास लोगों की मुख मुविधाएं बढ़ाने की तरफ ज्यादा रहा है। उन्होंने रेलवे में जो मजदूर काम करते हैं उनकी तरफ खास ध्यान नहीं दिया है। मैं समझता हं कि उनका ध्यान दक्षिण भारत में जो रेलवे लाइनें हैं भीर जो दक्षिण भारत की जनता है, उन्हें ग्रधिक सुख सुविधाएं पहुंचाने की तरफ विशेष रहा है।

Discission

श्री रामेश्वर सिंह (उत्तर प्रदेश) : पिछले 30 वर्षों तक ग्रापकी सरकार रही है, लेकिन ग्रापने यू०पी० श्रीर विहार की तरफ ध्यान नहीं दिया। ग्रव ग्राप इस प्रकार की वातें कह रहे हैं।

श्री रास्तानस्य यादव : इसके अलावा मैं यह भी कहना चाहता हूं कि जब से दण्डवते जी ने रेल विभाग का काम सम्भाला है तब से एक सब से बुरा एचीवमेन्ट जो उन्होंने प्राप्त किया है वह यह है कि हमारे देश की सारी रेलवे लाइनों में रेलें लेट रन कर रही हैं। न तो कोई रेल निश्चित ममय पर अपने चलने के स्थान से चलना शुरू होती है और न समय पर अपने इस्टिनेशन पर पहुंचती है। मैं समझता हूं कि यह इनकी मबसे बुरी एचीवमेन्ट है। अब हमारे देश में रेलों का

Budget (Railioays)

290

म्राना जाना इररेग्लर हो गया है। दूसरी एचीवमेन्ट इनकी यह है कि इन्होंने बहुत सी रेलों को कैंसिल करनाश्रुष्ट कर दिया है । श्री बावे ने भी इपका जिक किया है। उन्होंने बताया है कि तीन सी ट्रेनें कैं सिल की गई हैं। इनके शासन काल में यह एचीवमेन्ट हुई है। चाहेशोर्ट डिस्टेन्स की रेल हो या लोंग डिस्टेन्स की रेल हो, तीन सौ ट्रेनें कैंसिल की गई। हैं। मैं नहीं जातता कि इनका क्या कारण था। हो सकता है कि विभागों में ग्रापस में को ग्राडिनेशन नहीं। इतनाही नहीं कई ट्रेने तो तत्काल ही कैंसिल कर दी जाती हैं भीर उनका एनान्समेन्ट पहले कर दिया जाता है। इन तत्काल कैंसिल होने वाली ट्रेने को हम लें तो इनकी संख्या स्रोरभो बढ़ जाएगी । मैं समझता हूं कि मंत्री महोदय के सारे एचीवमेन्ट वुरे एचीवमेन्ट्स हैं । इसके ग्रलावाजब से मंत्रीजी इस मंत्रालय में ग्रा**ए** हैं तब से रेलों में चोरी पिलफ्रेज झौर डकैती की घटनाएं बहुत बढ़ गई हैं और हत्याओं की संख्या भी बढ़ गई है। मुझे तो ऐसा लगता है कि रेलवे के अन्दर जो पुलिस है उसको भी हिदायत दे दी गई है कि अगर कहीं पर मर्डर हो यापिलकीज हो याचैन पुलिंग हो तो उस मामले को रजिस्टर मत करों ताकि इस प्रकार के मामले अखबारों में न भ्रासकें। मैं समझता हं कि अब रेलवे में अपराधों की संख्या काफी बढ़ गई है। किसी भी रेलवे में चले जाइये, भ्रापको हर जगह चोरी डकैती, पिलफ्रोज की घटनाएं स्रौर चैन पूलिंग की घटनाएं ज्यादा मिलने लगी हैं। रेलों को रोक करके एक्सीडेन्ट कराये जाते हैं।

कहातो जाता है कि प्रकाशवीर शास्त्री जी काजो देहान्त हुआ। उसमें डर्कतों ने या कुछ लोगों नेरेल लुटने के मकसद से सबोटाज किया था, लेकिन मेरा ख्याल है कि इसके पीछे कोई ऐसामोटिव नहीं था। उस दुर्घटनामें हमारे एक वरिष्ट संसद सदस्य की मृत्यु हो। गई। तो इस तरह से इनका एवीवमैन्ट है। एक ग्रीर इनका एचीवमेंन्ट यह है कि जब से 2096 RS-10.

इन्होने रेलवे विभाग सम्भाला है एफिशियेन्सी रेजवे में खत्म है, एफिशियेन्सी नाम को कोई चीज यहां नहीं रह गई, ग्रनारकी फैलो हुई है। जहां जाये वहां पायेंगे कि बड़ा बाबू नहीं है, टिकट मास्टर साहब गायब हैं, कोई ग्रपनी जगह पर नहीं मिलता। ग्रगर म्रापको कोई इन्फार्मेशन चाहिए तो म्रापको समय पर नहीं मिलेगी, कन्ट्रोल रूम के जो लोग हैं वे गायव हैं। तो इस तरह से मझे ऐसा लगता है कि शायद इस्मलाईज जो लोग हैं उनमें यह हिम्मत इसलिये आई क्योंकि आप रेलवे ट्रेड युनियन के लीडर हैं ब्रीर ब्रापकी वजह से वे इफिश्चियेंट नहीं है क्योंकि वे समझते हैं कि ग्राप होई कार्यवाही नहीं करेंगे। यह एफिशियेन्सी आपके आने के बाद से काफी बढ़ी है।

एक बात और ग्रापके ग्राने के बाद ग्रीर यह बात ठीक है कि पहले भी करेप्शन था रेल वे में, लेकिन ग्रापके ग्राने के बाद करेप्शन में बढ़ोत्तरी हुई है। यह को जनता पार्टी का बहत वड़ा एचीवमेन्द है।

ग्रापने प्रशासन में आने के बाद, गदी सम्भालते ही कड़ाई के साथ उन तत्वों को दवाने की कोशिश नहीं का जो करेप्ट थे। धापने सोचा कि अगर कड़े ढंग से दवायेंगे तो इसमें हमारी बदनामी होती भीर रिजल्ट यह हुम्रा कि म्राज भ्रापके मन्त्रालय में कहीं भी चले जाइये करेप्शन ही करेप्जन है। कोई भी छोटे से लेकर बड़े ग्रप्वाइंटमेंट तक में बिना ग्रापके विभाग में पैसा दिये हुए काम नहीं चलता, बिना इसके कोई अप्याइंटमेंट हो हो नहीं सकता। यदि ग्राप टिकट लेने चले जाइये तो ग्रापको नहीं मिलेगा मगर ग्राप यदि 10 रुपये दे दें ता टिकट उसी समय मिल जायेगा । यदि ग्राप टिकट खरीदते हैं तो उसमें यदि 10 पैसे बचने हैं तो वह देगानहीं कहेगा कि चैंग नहीं है. जाइये। इस तरह की स्थिति ग्रापके विभाग के ग्रन्दरहो गई है। मैं चाहूंगाकि श्राप इन सब बातों पर ध्यान दें।

# [श्रोग्सानन्द यादव]

में ग्रपनी तरफ से रेलवे के सम्बन्ध में ग्रापको कुछ सुझाव देना चाहता है। मेरा स्थाल है कि ग्राप उनकी तरफ ग्रवश्य ध्यान देंगे । वैशाली देन जो रन करती है, ग्रागरा से ग्रागे तक नार्थ ईस्टर्न रेलवे में उनकी स्थिति यह है कि वह इतनी लेट रन करती है कि कभी 12-12 घटे और कभी 2-2 दिन के बाद जाती है। जब ग्राप नहीं ग्राये थे तो यही एक ग्रच्छी ट्रेन थी जो नार्थ बिहार से ग्रागरा तक इतना लम्बा रूट समय पर तय करके पहुंचती थी। ग्राज स्थिति यह है कि हम लोगों को इसी ट्रेन से जाना पड़ता है, किसी दिन लखनऊ में 10-10 घंटे बैठना पड़ता है और दूसरे दिन दूसरी ट्रेन से जाना पड़ता है । पैसेंजर्स एभिनिटोज के लिये श्रापने फरमाया कि बहुत काफी किया है। ग्राप किसी भी ट्रेन में बैठ जाइये तो ग्राप देखेंगे दरवाजे ट्टे हए हैं, पैखानों में पानी पड़ा हुग्रा है, पीने के पानी की व्यवस्था नहीं है. कहीं भी ग्रापको कोई सुविधा नहीं है। ग्राप फर्स्ट क्लास में चले जाइये या मैंकेंड क्लास में जाइये सफाई का कोई उचित प्रवन्ध नहीं है । सारी गन्दगं वहां पड़ी रहती है। इतना ही नहीं स्राप कहीं भी उतर जाइये ठहरने के लिये, कई जगह ताला लगा कर वेटिंग रूम का जो चौकीदार होता है वह गायब रहता है, उसको लालटेन में खोजने पर भी मेंट नहीं होती है। तो श्रापके झाने के बाद **ौसेंजर्स क**ंएमिनिटीज में बहुत बड़ी गिरावट श्राई है। कहीं गन्दगी है, कहीं विजली नहीं है. टटोलने के बाद भी खोजने पर सीट मिलती है। इसलिये आप गहे छोड़िये, गहे बाद में दीजिये, पहले ग्राप लाइट दे दो, पानी दे दो भीर उसमें सफाई का प्रबन्ध कर दो....

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN); You said nothing was there. What did you find there at all?

श्री रामाक्ष्य यादव : मैं बता रहा था कि ये ग्रचीवमेंट्स हैं, ब्रिनिटीज जो पैसेंजर्स को

दी गई हैं वे बहुत कम हैं । ग्राप बैठ कर चलते होंने । हम लोगों को सेकेंड क्लास में भी जाने का मौका मिलता है । मैं तो फस्ट क्लास में चढ़ता है। टुटायर ए० सी० में नहीं जाता है। फर्स्ट क्लास में जब हम जाते हैं तो घापके कर्मचारी ग्रनग्रधोराइज्ड पैसेंजर्स से पैसा ले कर उसमें बैठा देते हैं । रिजर्वेशन हमारा है, एम० पी० का है भौर ये कहते हैं कि नहीं है, नहीं है। इस तरह की बात करते हैं। जब हम लोग कागज देखते हैं तो कहते हैं कि है। यदि वह रिजर्वेशन नहीं रहेगा तो वे दूसरे को उस सीट को बेच देते हैं। हम लोगों क' डेलंग की यही स्थिति हो गई है। मैं श्रापसे कहता हं इमे आप दूर करें और वैशाली रेल को आप ठीक करें। धाप रेलबे प्रोटेक्शन फोर्स पर काफी पैसा खर्च करते हैं। पिछली दफा ग्रापने कहा कि इस फोर्स का भीर एक्सटेंशन करने की जरूरत है। ग्रगर इस फोर्स का एक्सपेंशन करते हैं तो और भी अकरी है कि यह देखें कि इससे घाउट-पूट क्या होती है । क्या काइम घटा है, नहीं यह तो और बढ़ा है। स्या पिलफेज कम हमा है, नहीं यह तो भीर भविक हन्ना है । तो इस तरह से क्या फायदा है । आपने **अच्छे-भच्छे भफसरों को वहां से** निकास दिया । बिहार राज्य के रामक्रज सिंह, डी० आई० जी० जो बापके रेलवे में थे, दिल्ली में पोस्टेड थे, को धापने निकाल दिया । वह एक बैस्ट श्रफसर और ईमानदार ग्रफसर, जो श्रपने घर से बाहर जाने पर खद धपना जलपान लेकर चलते हैं। उस भादमी को जो 5 या 6 वर्ष के लिए बिष्टार से भाया था भापने दो-ढाई वर्ष में ही निकाल दिया । क्यों निकाला क्योंकि रेलवे युनियन ने कहा, भ्रापके पी० ए० ने कहा । ऐसे ईमानदार भफसर के साथ भीर बहुत ऊंचे तबके के ग्रफसर के साथ इस तरष्ठ का व्यवष्ठार भाप करें तो उनका भनोबल घटता है। यह श्राप पक्षपात करते हैं । श्रापका पी० ए० चाहे कोई कितनाही बड़ाक्यों न हो प्रगरवह कह दे उसके कहने पर उस अफसर को निकास दिया जाता है। जरा सोचिये क्या इस तरह से एडमिनिस्ट्रेशन ठीक चल सकता है। सब लोगों ने लिखा है कि उनको रहने दिया जाए लेकिन ग्रापने कहा कि कम्पलसरी लीव ले लीजिए श्रीर चले जाइये भीर वह बेचारा चला गया। मैं ग्रव थोड़ा...

प्रो० मयु दण्डवते : मेरी घ्रापसे प्राथंना है कि घ्राप जितने इल्जाम मुझ पर लगाना चाहते हैं घ्राप लगाइये लेकिन मेरेपी० ए० या किसी घौर ग्रधिकारी पर जिसको यहां याकर अपनी घोर से कुछ कहने का ग्रधिकार नहीं है उन पर इल्जाम मत लगाइये। मैं घ्रपने पी० ए० के कहने पर काम नहीं करता हूं। ग्रगर मेरे से कुछ गलती होती है तो 100 गालियां दोजिए। जितनी गालियां ग्रापने देनी हों घ्राप मुझे दीजिए। I will defend myself. My PA will not be able to defend himself.

इसिनिए मैं आपसे प्रार्थना करता हूं। मधु द इसे गलती भी कर सकता है लेकिन कभी अपने सेकेटरी के कहने पर नहीं करेगा। जो गलती करेगा उसकी जिम्मेदारी मैं खुद अपने ऊपर लूंगा। जो कहना है मुझे कहिए Don't involve my Secretaries and others.

श्रो रामानन्त यादव : यही दूसरे के विषय में भी सोचा कीजिए । मैं यह कहना चाहता हूं कि खुद ग्रापके स्टेट मिनिस्टर श्री शिव नारायण जी ने ग्रापसे कहा कि इस ग्रफसर का ट्रंसफर मत कीजिए, इसको मत हटने दीजिए लेकिन उनकी बात भी ग्रापने नहीं सूनी । मैं मानता हूं ग्राप उनसे पुछें . . .

श्री जगरील प्रसाद सायाः इसका मतलब यह है कि वे किसी के प्रभाव में नहीं ग्राते हैं।

श्री रामानन्द यादकः मैं श्रव थोड़ा सा केटरिंग...

पो० नव् दण्ध्वते : जहां तक मेरा सवाल है भ्राप इन्ववायरी कीजिए । किसी भ्रपोजीशन के मैम्बरों की कमेटी लगवा लीजिए। मैं तैयार हैं।

श्री रामेश्वर सिंह: उनके मन्ती जा करते थे, उनके मन्त्रियों के सेकेटरी जो करते थे वही इनके भी करते हैं, ऐसी बात नहीं है।

प्रो० मयु दण्डवते : जहां तक मेरा सवाल है मैं कहता हूं कि विरोधी दल की तरफ से ही तय हो जाए मेरे चरित्र की ग्राप जांच करवा सकते हैं । मैं तैयार हूं।

श्री रामेश्वर सिंह: मैं जानता हूं बहुत से मन्त्रियों के कर्मचारियों ने तो लाखों की सम्पत्ति बना ली है।

श्री रामानन्द गाटव : मैं ग्रव केटरिंग के सम्बन्ध में कुछ सुझाव देना चाहता हु । 🗵 टरिंग **की स्थिति क्या है। स्टेशन पर ग्रीर** रनिग देन में जो भोजन मिलता है वह तो वाहियात है। रनिंग ट्रेन में प्रधिकांश को ग्रापने डिपार्ट-मेंटलाइज करना शुरू कर दिया है और प्राइवेट **कण्ट्रेक्टर्ज को हटा दिया गया हैं। मैं** तो चाहता ह कि इंटायर केटरिंग जो प्राइवेट लोगों के हाथों में है उसको अबोलिश कर दिया जाए **और एक कारपोशन बना दी जाए और** केटरिंग को अराप अपने हाथ में लेलें। साथ ही साथ में यह भी कहंगा कि केटरिंग के लिये जो वेटस हैं जिन्हें भ्रापने कमीशन वेसिस पर रखा **हमा है, उन्हें डिपार्टमेंटलाइ**ज्ड कर दें। उन्हें कपड़ा मिलने की बात थी। बहुत संख्या मे यह बेटर्स हैं ग्रीर उनको जो सुविधाए देने के लिये प्रोमिसं किया गया था, वे स्विधाएं अभी तक उन्हें नहीं मिली हैं।

6 P.M.

फिर भोजन के सम्बन्ध में मैं चाहता ह कि उसकी क्वालिटी को सुधारने की कोशिय करें। आज जो भोजन हमको ट्रेन्स मे मिलता है, जब वह हमारे सामने आता हैं, तो हम ल गों का शरीर कांपने लगता है। ऐसा लगता है कि इतना पैसा देने पर भी इस घटिया किस्म का भोजन शायद ही कहीं मिलेगा। मैं आपसे चाहूंगा कि रिनंग ट्रेन और [श्रा रामानन्द यादव]

स्टेणन वाले हेटरिंग में सारे भोजन के सम्बन्ध में बांड़ा धाप चिन्तन करें ब्रौर इसकी क्वालिटी को सुधारने के सम्बन्ध में कोशिश कीजिये।

अब मैं कुलियों के सम्बन्ध में कुछ कहूंगा। धाप े बड़े बड़े स्टेशनों पर जो कुली रहते हैं, उनका हालन भा बड़ी खराब है। ये कुलो माल ढाते हैं और थांड़े समय में हा बूढ़े हो जाते हैं, खीण हो जाते हैं। पर उनकी जगह उनकी लड़का को नहीं रखा जाता है। यदि वे बूढ़े हो जाएं और रिटायर कर दिये जाते हैं, तो उन हे लड़का को उनकी जगह पर रखा जाए। उन हे ठहरने के लिये रेस्ट हाउस बनवाइये, स्टेशन पर ही तथा दूसरी सुविधाएं वें जैसे रेलवे स्कूल में उन हे बच्चों के पढ़ने की ब्यवस्था, रेलवे हस्पताल में दवा-दारू की ब्यवस्था और दूसरी सुविधाएं जो भी कुलियों के सम्बन्ध में सोच सकें, देने की कृपा करें, तो बड़ा अच्छा काम होगा।

मैं कहना चाहूंगा कि जमालपुर का कार-खाना जो है उस के बारे में एलोगेशन है कि जिता में भो मन्त्रों आये हैं, उन्होंने उसको निग-लेक्ट किया है। यह विहार का एकमान्न रेलवें का कारखाना है जहां बाहर में बड़ी-बड़ें मणीनें आतो थीं और उनको रिपेयर किया जाता था। उसको क्षमता कम हा गई है। आपने पिछलो बार प्राप्तिस किया था कि जमालपुर के कार-खाने को माडरनाइज करेगे। के बाहूगा कि आप उसको माडरनाइज करने के बिषय में जल्दों कवम उठ.एं।

में यह भी चाहूंगा कि हरिजनों स्रीर स्नादिवासियों को रेलवे सर्विस में जिन्कों कोटा निश्चित किया गया है कि उनको इनने परसेंट मिनेगा, स्नगर उन क कुछ स्थान बाको हैं, तो जल्द से जल्द पोछे के बाकी कोटे को भी पूरा करे स्नार नौकरो दें। साथ ही मैं यह भी मांग करूगा कि पिछड़ी जाति के स्ननेक्जर । में जो लोग हैं, रेलवे सर्विष् में उनकी रिजर्वेजन के नम्बन्ध में में याप चिन्तन करें क्योंकि पिछड़ी जाति के अनेक्शर । के लोग बड़े ही गरांव हैं। उनको नौकरी नहीं मिलती हैं। उन्हें रेलवे में रिजर्वेशन देने की व्यवस्था करें क्योंकि आपको पार्टी ने पिछड़ी जाति को रिजर्वेशन देने के लिये प्रान्तीय स्तर पर स्वीकार कर लिया हैं। मैं चाहूंगा कि यदि प्रो० मधु दण्डवते भो उस विचारधारा में विश्वास रखने वाले हैं, तो आप रेलवे विभाग से स्टार्ट कीजिये और यहां पिछड़ो जाति के लोगों को नौकरी दें।

श्रव में एक श्रीर बात की श्रोर ध्यान दिलाऊंगा। जो वैगन की शाटेंज है, क्या श्रापने कभी इस बात पर सोचा है कि इसका क्या कारण है ? ग्राप कलकसा जाइये जहां से वैगन अलाट होते हैं। ईस्टर्न रोजन में श्राप देखेंगे कि वहां पैसे का बाजार हैं, पैसा खर्च किया जाता है। मैं समझता ह कि शायद इसोलिये वैगन उपलब्ध नहीं हो पाते हैं। जल्दी से वैगन को खाली करके फिर से उसमें माल लाना है. जो मोबिलिटी हैं उसके न रहने की वजह से. कण्ट्रोल में इनएफ़िशन्सी की वजह से श्राज कोयला हर जगह नहीं पहुंच रहा है। ग्राप वैगन के मलाटमेंट में दिल्लों से उस छोटे स्तर तक जहां करप्शन है उसको दूर करने की कोशिश करेंगे तो मैं ऐसा समझता ह कोयला भी समय पर पहुंच पाएगा और जो बॉटलनेक लगाहबाहै वह भी दूर हो जाएगा।

डा० राम ज्याल सिंह : टाइम खत्म हो रहा है, औरों को भी बोलना है।

श्री रामानन्द यादय : आपने कहा कि अग्निकल्चर ओरियटेड न्यू लाइन्स होगी लेकिन क्या कभी आपने सोचा है कि अग्निकलचर के साथ इण्डस्ट्रो और खास कर मिनरल इंडस्ट्री बहुत जरूरो है। देखिए, छोटा नागपुर में लोहा निकलता है, कोयला निकलता है, उस एरिया में कारखा ने हैं। तो मैं आप से कहूगा कि कोल णार्टेज हो रहा है तो छोटा नागपुर में लाइन विठाएंगे तो कोल मूबमेन्ट में बहुत बड़ी सहा-यता हो सकती है। आपने कोई नयी लाइन विहार में नहीं दिया है, जो भी लाइन धापने दिया है वह पुरानी लाइनों को बनवाने के लिए कुछ पैसे दिए हैं। छोटा नागपुर, विहारराज्य में एक भी लाइन शुरू करने के लिए धापने कोई भावटन नहीं किया है। मैं तो चाहता हूं, भौर पहले भी मैंने कहा था कि भाप फस्ट क्लास के दिक्व को भवालिश कर वीजिए। भापने क्लासलेस ट्रेन दौड़ाने का प्रवन्ध कुछ जगहों पर शुरू किया है, इस के लिए धाप धन्यवाद के पात निश्चित रूप से हैं लेकिन मैं चाहता हूं कि इस स्कीम को और धारों वहाने की भावश्यकता है भीर खास कर नार्च ईस्टन रेलवे में भाप क्लासलेस फास्ट ट्रेन चलाने की को भिश्व करें।

एक बात और। पटना विहार का कैपिटल है। जो डिलक्स ट्रेन व्हाया गया, मुगलसराय होकर रन करती है और हावड़ा तक जाती हैं वह एक साइड में चार दफा जाती है और राषधानी ट्रेम भी जाती है लेकिन पटना से होकर सप्ताह में केवल दो बार जाती है वो बार बाती है। मैं चाहता हूं, राजधानी, पटना होकर जाने बाली डोलक्स ट्रेन को, सप्ताह में 3 दफा भाने जाने को व्यवस्था भाप करें। इससे पटना, जो बिहार की राजधानी है, वहां के पैसेन्जर्स का बड़ी सुविधा हो सकती है भीर उनकों नोड का वह गाड़ा केटर कर सकती है।

डा॰ राम कृपाल सिंहः कुछ ऐसी बात आप लिख कर मेज दीजिए।

भी रामानन्द यादवः चरा मुनिएना काहेको धवराए हुए ही ।

डा॰ राम कृपाल सिंह : समय खत्म हो रहा है। 22 मिनट श्राप वील चुके हैं।

श्री रामानन्द यादव : लास्ट में इतना ही कहना है—विहार के संबंध में बोल रहा हूं राम कुपाल जी-मखदूर माज बोनस मांगते हैं और पैरिटी इन सर्विस चाहते हैं। मैं उसका समर्थन करता हूं भीर भाई भाव साहव ने जो बोनस के संबंध में भीर पैरिटी के संबंध में बात कहीं है उसका समर्थन करता हूं ! मैं चाहता हूं, एक बहुत बड़ा दवंदर जा आये आने वाला है, आप के मंबित्व-कात में आने वाला है, आप उसको भ्रवाइड करना चाहते हैं तो आप उनकी बोनस और पैरिटा इन सर्विसेज की बात को मान लें।

इन्हीं सुझावों के साथ मैं भ्रापके वजट का विरोध करता हूं, भ्रापने सीजन टिकट काल जो कम्पूटर्स हैं उन पर जो सरचार्च जगाया के उसका विरोध करता हूं। उसको उटा के तो भ्रच्छा होगा।

भी रामेश्वर सिंह : उपमभाष्यक्ष मही **दय, माननीय मन्नु दण्डवते जी ने जो** रेलवे बज**ः पेश किया है इसको मैं समाजवादी** बजट 🖘 नहीं मानता हूँ। मधु दण्डबते जी समाजवादी **श्रांदोलन के तपे सिपाही हैं, उन** से हमें उम्मीय **कुछ भौर थी सगर जनता पार्टी की स**रवार भी समाजवादी सरकार नहीं है, यह भी एक मिली-जुली सरकार है इसलिए मधु दण्डवने अं। **ने जं। बजट पेश किया है इसका मैं समर्थ**न करन हुए बोड़ी सी बात अपनी भी रखना चाहता 🦈 **मैं भ्रमने साथी मधुदण्डवते जी को य**ह बनार चाहता हूं कि रेलवे देश के विकास के 🖅 उस के जीवन का एक सब से जरूरी ग्रंग 🕫 **इस देण का विकास तब तक नहीं हो** मक्का जब तक कि रेलबें की व्यवस्था इस देश के 🐠 **पिछड़े और दबे हुए इलाके हैं उन** तम 🐇 की जाती । साथी दण्डवते जी ने कलार 🕾 बंबई और मद्रास के शहरों में रहने वाल कामगार लोग हैं, जो वहां के उपनगरः 😃 रहते हैं उन के किरायों में वृद्धि करने 🖘 🕦 **कदम उठाया है उस को मैं ग्रन्छा** नहीं महन्त

#### [श्रो रामेश्वर सिंह]

कों कि उन का जीवन इतने सीमित दायरे में रहता है कि इसके कारण, इतना जबरदस्त टैक्स लगने के कारण उन के जीवन की तरक्की पर बड़ा बुरा असर पड़ेगा । उन के विकास मे एक लाइन मी खींच दी गयी है और इसलिये मैं इतना ही कहना चाहता हूं कि वह इस संबंध में गंभीरता से विचार कों।

बोनस के सवाल पर में कहना चाहता हूं कि हमार नाथी दण्डवने जी को इस पर बहुत गंभीरता से विचार करना चाहिए क्योंकि बोनस मजदूरों के जीवन का एक बहुत बड़ा सहारा होता है स्रोर इसलिये उन को इस संबंध में सहानुभूतिपूर्वक विचार करना चाहिए।

माल भाड़े में वृद्धि का जहां तक संबंध है मैं अपने साथी मधु दण्डवते जी के सामने उस सिलिनिले में कुछ ग्रांकड़े रखना चाहता हंकि किन-किन चीजों पर इस का ग्रसर पडने वाला है ग्रौर उस की रफतार क्या होगी 24 पैसा गृड़ पर. शक्कर पर और खां उसारी पर, 35 पैसे चीनी पर, 11 पैसे जमाये हुए वनस्पति तेल पर, 75 पैसे सरसों के तेल पर, 74 पैसे रसायन खाद पर, 1.51 श्रीर 1.68 पैसे कागज पर भ्रौर 12 परसेंट कोल पर. 11 पैसे पेट्रोल पर, श्रौर यह लिस्ट लंबी है, मैं थोड़ा साही पढ़ रहा हं जो उस दिन के ग्रखवार में छपा है। ग्राप उसे देख लें क्योंकि समय कम है इसलिये मैं ग्रपनी बात को ग्रागे बढ़ाने के लिये उस को छोड़ देता हूं, उस श्रखबार को ग्राप देख लें। इस का बहुत बड़ा ग्रसर पडने वाला है।

इसके अलावा ला ऐंड आर्डर का सवाल है। आप तथ्य रहने दें क्योंकि मजदूरों में आप ने भी काम किया है और मैं ने भी काम किया है। आज ला ऐंड आर्डर की सिच्येशन जो विगड़ रही है उस को अगर आप ध्यान से देखें तो मालूम होगा कि रेलवे में जो मुरक्षा दल काम करता है उस की संख्या

काफी कम है। जितना वह होना चाहिए संख्या के हिसाब से वह बहुत कम है और जो सहिलयतें उन का दी गयी हैं वह जो उन को मिलना चाहिए उस के हिसाब ने कम हैं। उन को आप ने कितने ही कामों में लगा दिया है श्रीर उस के कारण उन को श्रमुविधा होती है और उस के कारण ही रेलवे में ला ऐंड म्रार्डर की िच्येशन भी खराब होती है। उनकी जो काम करने की क्षमता है उसको देखते हुए ग्राप उन्हें भत्ता दीजिए । ग्रधिकांश स्टाल में जो काम करते हैं उन्हें 12 घंटे से 16 घंटे तक की ड्यूटी दी जाती है। विजली चेकिंग की ड्यूटी के लिये दो-दो, तीन-तीन दिन ∃क लगातार सिपाही को देश के एक छोर से दूसरे छोर तक भेजा जाता है। रेल कर्मचारी होते हुए इन्हें रावि भत्ता ग्राप नहीं देते हैं। निर्धारित घंटे से ग्रधिक इयुटी लगा-तार करने के बावजद भी ब्राप न इनको किसी तरह की सहलियत देते हैं ग्रौर न इनको कोई भत्ता देते हैं। ये दो तीन वार्ते मैंने ग्रापकी जानकारी के लिये बताई हैं। वैसे मेरे पास एक लम्बी चंडी लिस्ट है जो मैं ग्रापको देटूंगा।

स्रापने एक जगह जिक्र किया है कि जो हमारे रेलवें स्टालों पर काम करने वाले लोग हैं वे ठेकेदार हैं उनकी तरफ भी मैं स्रापका ध्यान दिलाना चाहता हं । मैंने इस बारे नें ग्रापसे प्रश्त पूछा था स्नापने मेरे प्रश्न के जवाव में यह बताया था कि जो ठेकेदार हैं बुक स्टाली के, उनको 9 साल का कांट्रेक्ट दिया गया है। मैं श्रापसे यह अर्ज करना चाहंगा कि स्राप इस पर गम्भीरता से विचार करे। मैं बताना चाहता हं कि आपने तीन कंपनियों को ही सारा ठेका दिया हुआ है। आपने हम को बताया है कि 328 जंकणन स्टेणन हैं जिनमें से 276 रेलवे स्टेशन ऐसे हैं जो मैसर्स ए० एच० व्हीलर एंड संस को बुक स्टाल का ठेका दिया हुन्ना है, गुलाब सिंह एंड कंपनी को ठेका दिया हुन्ना है भौर तीसरा हिगिन बाथम है जिनको ठेका दिया हुमा है। इनके ठेकों की भ्रवधि 9 वर्ष

हैं जबकि अन्य बुक स्टालों के टैके की अविधि पांच माल है। इस पर आप देखें कि आपने इसमें क्या कर रखा है। आपको ऐसा नहीं करना चाहिये।

प्रो० सब् दण्डवते : हम लोगों की सरकार स्राने से पहले ही यह है ।

श्री रामेश्वर सिंह : ग्राप उनको रिजेक्ट कर दीजिए । यह श्रापके पास पावर है। ग्रगर मैं इस पर कुछ कह दूंगा तो ग्रापको वुरा लगेगा लेकिन में कहना चाहता हूं कि ग्रापके ग्रफसर लोग ग्रापको चलने नहीं देना चाहते . . .

प्रो० सञ्च दण्डवते : कानून ऐसा है। वह क्या करे ?

श्री रामेश्वर सिंह: ग्राप कानून को रह कर दीजिए। किसी तरह से बिल में संशोधन कीजिए । कोई रास्ता निकालिए । ग्राप यह सब करने के लिये सक्षम हैं। मधु दण्डवते जी आपको याद होगा हम लोग कहा करते थे कि इन बुक स्टालों से जो फायदा होता है वह बहुत ज्यादा फायदा होता है। मैं आपके द्वारा कहना चाहता हूं कि ए० एच० व्होलर कम्पनी को तकरीवन तीन लाख रुपये की इन्कम है। इससे कम नहीं है। इन लोगों का ठेका तीन साल के बजाय 9 साल किया है भूतपूर्व सरकार ने। ामानन्द यादव जी उठ कर चले गये। मैं उनसे कहना चाहता हुं कि ऋष्णन कहां से शुरू हुई है। यह सारी कप्शन भूतपूर्व सरकार के द्वारा शुरू हुई है। भाई दण्डवते जी ने ठीक कहा है कि भूतपूर्व सरकार ने इस पाप को हमारे गले लगा दिया है। मैं कहना चाहता हूं कि ऋाखिर इस पाप से निकलने का कोई रास्ता छाप निकालिये। भृतपूर्व सरकार के मंत्रो ग्रीर मंत्रो के चपरासी को मैं अच्छो तरह से जानता हूं और जः उनका भ्र<sub>सिस्टेंट नेकेट है। या उनको भी जानता हूँ उनकी</sub> माली हालत ग्राज 5 से 10 लाख में चली गई है। मैं जानता हूं कि पहले श्रो कमलापति **विषाठी जी रेल मंत्री थे। मैं यह भी** जानर हुं कि 3 हजार रूपयों से लेकर 10 हजा। रुपये तक नियुक्तियां करने में घूस ली गई 🦠 **औरट्रांसफरकरने केलिए ५** हजार व **तक घुसलो गई थो। यहां** त∓ की नियुक्ति **च**परासियों दो हजार रुपयों की घुस ली गई। थः **मैं तो उस इलाके का रहने वा**ला हं ज*ह*ा **हमारे देश के बड़े-बड़े लोग र**हने बाल 🗵 श्री जवाहरलाल नेहरू जो इसो इला ह*ेर* वाले थे। हम लोग यह कहा करते 🤄 🗀 पूर्वीचल प्रदेशों की तरक्की तब तक नहीं 🚁 जब तक कि इन प्रदेशों के अलावा 🕝 ग्रीर इलाके का हमारे देश का प्रधान 🐃 **नहीं बनेगा। हम यह भी कहा** करते अस् उत्तर प्रदेश, बिहार, मध्य प्रदेश ग्रीर राज जितने भी हिन्दी भाषी इलाक हैं वे तब 🦠 तरक्की नहीं करेंगे जब तक कि काई हिन्दी भाषी प्रधान मंत्री नहीं बन जाता इसलिए हम लोग यह वात कहते हैं 🖅 🕒 साउथ इंडियन को आप प्रधान मंत्रा दोजिए । तभी पूर्वी उत्तर प्रदेश और 🗀 के **इलाके तरक्की करेंगे।** श्री दण्ड**ा**ं **हमारे मित्र हैं। हमने भी श्राप**्रेसाः काटो है। आप हमारे पूर्वीचल प्रदेश हालत को देखिए। यह प्रदेश ऐसा 🗈 के **लोगों ने सन् 1857** के ग*र*र में क्रामा **लड़ाई लड़ी थी। सन् 1942** की लड़ भो इस इलाके के लोगों ने बहुत भाग जिल विहार में चन्पारण का ब्रान्दालन जाने इसी इताके से शुरू कि पंडित जवाहरलाल नेहरू भी इसी इस रहने वाले थे धौर डा० लौहिया : भी इसी इलाके में हुआ था। श्रोज नारायण जी बलिया में यू० पी० छ। के बार्डर पर **एक गांव में पैदा** हुए थे । पार्टी उन्हीं की बदोलत सत्ता में ले**किन इस इलाके में ग्राप देखि**ये ि क्या हालत**है। मैं पूछना** चाहतः ह कारण है कि पूर्वी उत्तर प्रदेश में 🦠

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वनारस में छप्परा तक एक भी बड़ी रेलवे लाइन नहीं है ? हमारा इलाका गरीवी की चरम सीमा पर पहुंचा हुआ है। आज भी वहां पर लोग गोबर से अन्न निकाल कर खाते हैं। रेलों की हालत इस इलाके में यह है कि कलकत्ता से ग्रगर कोई गाडी कोयला लाती है या धनबाद या श्रासनसोल से कोई गाड़ी कोयला लाती है तो बनारस में उसको दूसरी गाड़ी में बदलना पड़ता है क्योंकि छप्परा तक कोई वड़ी रेलवे लाइन नहीं है। इस कारण से हम लोगों को ज्यादा पैसा देना पडता है और हमें चीजें ज्यादा दाम पर मिलती हैं। पिछले 30 वर्षों से यह हालत चल रही है। अंग्रेजों के जमाने में जो हालत इस इलाके की थी, वहीं भव भी चल रही हैं। बचपन में हम देखा करते थे कि श्री जयप्रकाश जी जब इस इलाके में आते थे तो हाथी में बैठ कर ग्राते थे क्योंकि कोई आने - जाने का अन्य साधन नहीं था। यही स्थिति आज भी चल रही है। मैं चाहता हं कि हमारे मंत्री महोदय इस इलाके की तरफ विशेष रूप से ध्यान देने की कृपा करें।

श्रोमन् , मैंने बुक स्टालों की बात पहले ही कही है। मैं समझता हूं कि अगर आप इस मामले की तरफ ध्यान दें तो इससे हमारे देश में शिक्षित वेरीजगारा की समस्या हल हो सकती है। कछ दिन पहले प्रधान मंत्री जी ने बेरोजगारी के बारे में कुछ बाते कही थीं। मैं समझता हूं कि इस मामले से बेरोजगारी का बहुत बड़ा सवाल जुड़ा हुआ है। हमने तमिलनाडु में भी गरंबी देखी है। हजारों ने जवान आज हमारे देश में बेरीजगार पड़े हुए हैं। उनको इन बुक स्टालों में काम पर लगाया जा सकता है। अगर आप ठेकेदारी प्रथा को समाप्त कर दें तो इससे बेरोजगारी को समाप्त करने में काफी मदद मिलेगी। जैसा मैंने बताया है कि ए० एच० व्हीलर कम्पनी को तीन-तीन लाख रुपयो का फायदा हो रहा है। हम समझते हैं कि

मगर इनका ठेका हटा दिया जाय तो लाखाँ लोगों को रोजगार मिल सकता है।श्रीमन् मैं इस सवाल को अगले सत्त में भी उठाऊंगा। मैं जानता हं कि ए० एच० व्हील र कम्पनी श्रीर हिगिन बाथम कंपनियों को कम से कम 50-50 और 60 -60 लाख रुपये की इन्कम हैतो श्रीमन्,इन बुकस्टालों के ठेके एक-एक, दो- दो स्टेशन पर शिक्षित बेरोजगार नौज-वानों को दिया जाए यह मेरा स्नाप से स्नाग्रह है ।

1979-80—*General* 

Discussion

ग्रापने किसानों को राहत दी है इसके लिये मैं भ्रापको मुबारकवाद देता हं। श्रीमन्. ग्राप देखिये कि ट्रेन में क्या है ग्राप कहीं भी चले जाइये, मैं एक माह पहले साउथ में गया था, स्टेशनों पर महिलाश्रों ग्रौर पुरुषों के शौचालय बने हुए हैं परन्तु उनमें पानी की कोई व्यवस्था नहीं है। यह देश बहत विशाल है ग्रीर सारे देश के एक क्षेत्र से दूसरे क्षेत्र तक के लोग ग्राते-जाते रहते हैं, साउथ के लोग बनारस श्रा रहे हैं ग्रौर बनारस के लोग रामेश्वरम जाते हैं, कलकत्ता जाते हैं, बम्बई जाते हैं। मगर ग्राप देखें कि कहीं शौचालय है तो पानी नहीं है ग्रौर ग्रगर पानी है तो गौचालय नहीं है। तो श्रीमन्, इस बात पर ग्रापको गंभीरता से विचार करना चाहिए । मैं बड़ी-बड़ी बातों की तरफ ग्रापका ध्यान नहीं खींच रहा हूं, मैं छोटी-छोटी बातों की ग्रोर ग्रापका ध्यान खींच रहा हं। इसलिए ग्रापको जहां पर महिलाग्रों के लिए कम से कम शौचालय की व्यवस्था है वहां पानी की भी व्यवस्था होनी चाहिए। बहुत सी जगहों पर जहां कि लोगों को घंटों बैठा रहना पड़ता है न पानी की व्यवस्था है ग्रौर न विजली की व्यवस्था है। इस तरफ द्यापको ध्यान देना चाहिए।

(Time bell rings)

मुझे 5 मिनट का समय और दिया जाय।

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN): Already you have-taken five minutes.

श्री रामेश्वर सिंह: वैगन्स न मिलने की वजह से मैं ग्रापके दुख को समझता हूं भाई

दण्डवते जी। इससे मैं भी दुखी हं कि जनता पार्टीकी सरकार को जो करना चाहिए वह हो नहीं पारहाहै ,ग्राप भी कुछ नहीं कर पारहें हैं। मैं ग्रापकी मजबूरी को जानता हूं। पुस्तिका में है कि बाढ़ की वजह से ग्रापकी सारी की सारी मशीनरी भ्रौर सारा वातावात ठप्प हो गया। इस मजबूरी को मैं मानता हूं। परन्तु हमारी स्वयं की भी मजबूरी देखिए जहां कोयला जाना चाहिए वहां कोयला नहीं गया है भौर वहां सारी व्यवस्था ठप पड़ी हुई है। निकट भविष्य के लिए मैं सदन केद्वारा द्यापका ध्यान इस द्योर लेजाते हुए कहना चाहता इंकि ग्रव शीघ्र ही एक बहुत बड़ा संकट कोयले को लेकर ग्राने वाला है। कोल मंत्री कहते हैं कि रेलवे की वजह से संकट या रहा है और ग्राप कह रहे हैं कि हमारी मजबूरी है। तो इस पर भी ग्राप गंभीरता से विचार करिये । इस समस्या को ग्राप रोक नहीं पाये हैं।

ग्रनुशासन के बारे में जो कहा गया कि रेलवे में ग्रनुशासन नहीं है यह बात सही है। ब्रनुशासन के सवाल पर भी चर्चाहर्इ ग्रौर मैं भी कहना चाहता हुं कि ग्रनुशासन रहेगा कैसे ? जब ग्रापके ग्रफसर लोग छोटे लोगों से घर में काम करवायेंगे तो इससे अनुशासन नहीं रहेगा ? जब ऊपर से ग्रनुशासन रहेगा तब जाकर नीचे भी अनुशासन रहेगा । इस सम्बन्ध में मैं केवल इतना ही कहना चाहता हूं कि ग्राप ग्रपने प्राफिसर्स को ऐसा निर्देश जारी करें कि कोई भी आफिसर किसी भी कर्मचारी से कोई ऐसा काम नहीं करवायेंगे जिससे कर्मचारी में उनके प्रति कोई विदेष की भावना ग्राये। इसके लिये ऐसा निर्देश जारी करना जरूरी है। इस ग्रागय का ग्राप पत्र लिखें, सरकुलर निकालें ग्रीर ग्रधिकारियों से भी मैं कहना चाहता हं, रेलवे के अधिकारी लोग जो बैठे हए हैं कि श्राप थोड़ा उदार बनिये, ग्राप ग्रपने दिल को उदार करिये, संकोच की भावना से काम मत करिये। इससे काम करेंगेतो ग्रनुशासन नहीं चलेगा।

श्रीमन्, ग्रव मैं भोजन के बारे में कहनः चाहता हूं। जनता भाजन जो ग्राप दे रहे है उसकी तरफ श्रीमन् मैं ग्रापका ध्यान दिलाना चाहता हूं। जनता भाजन एक बक्त मेन लिया था। उसमें 6 पूरियां मिली था। स्टेशन पर जब गाड़ी खड़ी होती है तो बाहर निकल कर 6 पूरी 60 पैसे में मिलती हैं और तरकारी उसके साथ मुफ्त । ग्राप भी 6 पूरी देते हैं और उसमें सब्जी सड़ी हुई। जो सब्जी मेरेपास आई वह सड़ी हुई थी तो केवल कागज के डिब्बें के 40 पैसे ले लेते है। 60 पैसे की पूरी और 40 पैसे मिल-कर 100 पैसे यानी एक रुपया ले लिया। इसलिए मेरा कहनाहै कि उसमें कम न कम 8 पूरियां तो दीजिए तथा मब्जी ठीक दीजिए। इसकी व्यवस्था ग्राप करिए।

मैं छोटी-छोटी बातें बता रहा है। मैं वाराणसी-छप्परा लाइन के बारे में कहना चाहता हुं श्रीमन् कि हम सब हिन्दस्तान के रहने वाले हैं ग्रीर सब सारनाथ के बारे मे जानते हैं। यह एक इन्टरनेशनल ख्वानी का स्थान है। चीन के यात्री हयान-माग बहां पर आये थे। यहां पर बुद्ध जी ने अपने शिष्यों को शिक्षादी थी। उसके बाद बहा पर सम्प्राट ग्रशोक ने या उसके पूर्व के लोगों ने एक ग्राश्रम बनाया था। पर खदाई का काम भी हन्ना कनिगहोम नाम का इंजीनियर भारत म म्राया था जो कि रेलवे का इंजीनियर था। जाते-जाते वहां पर कुछ मनिया मिल गई ग्रीर उनको खोद कर इकटा वनसान यहां आया था चीर **ग्राज भी थाईलैंड ग्रौर पुरे** एशिया है लोग, ईस्टर्न वर्ल्ड के लोग ग्राते है। यह लोग उस स्थान को देखने के जिल आते हैं कि कहां पर बुद्ध ने, सिदाध ने उपदेश दिया था । उस सारनाव व याज भी बड़ी लाइन की व्यवस्था नही है। ग्राज भी कोई समुचित प्रध नही है। श्रीमन्, जब ग्राप दिल्ली से चलेग

#### [श्र**ापेश्वर सिंह**]

तो ब्रापको बनारस में उतरना होगा ग्रौर बनारस से फिर ट्रेन में बैठ कर श्राप सारनाथ जाएंगे । श्रगर रामेश्वरम या मद्रास से चलेंगे तो पहले बनारस उतरना होगा तब फिर सारनाथ जाइये । फिर कृणीनगर जाइये । इस प्रकार तीन चार जगहों पर ट्रेन बदलनी पड़ेगी। इसलिए मैं चाहता हूं कि ग्राप उस इलाके की म्रोर ध्यान दीजिए । वह बुड़ की नगरी हीनहीं है वह नगरी डाक्टर लोहिया, जयप्रकाश नारायण, जवाहर लाल जी की भी कह लीजिए, इन तमाम लोगों की वह नगरी इलाका है। उस इलाके को थोड़ा विकसित कीजिए। बक्सर में तिन-सुखिया मेल इकती थी । मैं चार दिन हो गए वहां से ग्राया हं लेकिन ग्रव वहां पर तितस्खिया मेल नहीं रुकती है। ग्रव वहां पर रुकना बंद कर दिया गया है ! मैं यह चाहता हूं कि ग्राप इस गाड़ी का वहां पर न रुकना बंद कीजिए। बक्सर के उस पार बलिया है। श्रीमन्, बलिया में मछली का व्यवसाय होता है । बलिया बहुत पिछड़ा हुआ इलाका है । वहां पर बहुत गरीबी है । मछली कलकत्ता भेजने के लिए तीन चार दिन तक वहां पड़ी रहती है सड़ जाती है लेकिन भेजने के लिए ग्राप देन नहीं दे पाते । श्राप इसकी कोई व्यवस्था कीजिए । उस पार से कोई फास्ट ट्रेन दीजिए । जिससे मछनी वहां से भेजी जा सके । फास्ट ट्रैन में एक डिब्बा लगा दीजिए जिससे वहां से मछली भोजने की व्यवस्था हो ग्रौर लोग ग्रपने जीवन को सुधार सर्के। यह मेरा सुझाव है ।

श्चव मैं थोड़ा सा रेलवे बोर्ड के बारे में कहना चाहता हूं । यह रेलवे बोर्ड है क्या ? ठीक है, रेलवे बोर्ड है ।

लेकिन यह रेलवे बोर्ड भी ग्रापको चलने नहीं देता है। रेलवे बोर्ड के वारे में ग्रापको सतर्कता से समाजवादी दृष्टिकोण से चलना होगा । जनता पार्टी की सरकार समाजवादी सरकार नहीं है । मैं रोज कहता हं, बराबर कहता हूं कि जनता पार्टी की सरकार समाजवादी सरकार नहीं है मगर समाज-वादी लक्ष्य है । लक्ष्यविहीन तो हम नहीं हो गए हैं । हमको समाजवाद के रास्ते पर जनता पार्टी की सरकार को ले कर चलना होगा । नहीं तो इस पार्टी का कोई मतलब नहीं रह जाता । जिसमें ग्राम जनता के जीवन के ग्रन्दर सुधार न स्राए तो इसका कोई मतलब निकलने वाला नहीं है । उपसभाष्यक्ष महोदय, मुड़वाडीह में ब्रापने इतना बड़ा डीजल कारखाना बनाया है । मैं बनारस का रहने वाला हं। डीजल इंजन क्राप बाहर भी भेज रहे हैं लेकिन वहां पर जो इम्पलाइज के लिए समुचित व्यवस्था होनी चाहिए वह नहीं है। श्रापकी बड़ी उदारता थी, मैंने ग्राग्रह किया ग्रापने वहां पर बच्चों के पढ़ने के लिए स्कूल का इंतजाम किया । स्कूल तो पहले भी थालेकिन बहत मरी हुई हालत में था। लेकिन मैं स्रापको मुबारकवाद देता हं कि स्रापने हमारे कहने पर मुडबाडीह में स्कुल सही ढंग से चलाने ग्रौर ग्रध्या-पकों की व्यवस्था स्रापने की । मैं चाहता हुं ग्राप थोड़ा ग्रौर उदार हों । वहां पर जो इम्पलाइज रहते हैं वे शहर से 7 मील की दूरी पर रहते हैं, बिलकुल एक किनारे में है। वहां के लोगों के वच्चे कैसे पढ़ने के लिए जाएंगे । मैं श्रापसे श्राग्रह करूगा श्रापके जो इम्पलाइज हैं, जो द्यापके सहारे हैं, जो यह समझते हैं कि हम मध् दण्डवते जी के इम्पलाइज हैं, मधु दण्डवते जी हमारे मालिक हैं श्रापको मालिक समझ कर जो लोग चलते हैं, उनके जीवन के उत्थान के

लिए काम करने वालों के बच्चों के लिए ग्रापको सोचना पडेगा कि वहां पर ट्रेन रुके । आप रेलवे के अधिकारी लोग यहां पर बैठे हुए हैं, वहां पर ट्रेन रुकवाइये । जो बलिया से श्राते हैं. पटना से ग्राते हैं, पंजाब से ग्राते हैं, वहां पर जो लोग काम करते हैं उनके लिए स्राप वहां ट्रेन रुकवाइये । जो वहां के जनरल मेनेजर हैं जैरामन साहब वे भी साउथ केरहो वाले हैं उनको भी उतर कर स्राना पड़ता है । वह एक ऐसी जगह है जहां पर हर जगह के लोग हैं। वहां कोई जातिगत चीज नहीं है जैसे ग्रौर जगहों पर हमने देखा है । श्रीमन्, ग्रापको ट्रेन रुकवाने ग्रीर स्कूल की श्रोर ध्यान देना होगा । मैं तो खत्म कर रहा हुं। श्राप देखिये कि मुगलसराय तक तो आपने विजली की लाइन कर दी है, मुगलसराय से दिल्ली तक । लेकिन मुगलसराय से इलाहाबाद तक भी कर दीजिए, यह मेरा ब्राग्नह है कि मुगलसराय से इलाहाबाद रेलवे लाइन बिजली द्वारा चालित कर दीजिये क्योंकि ग्रापको ट्रेन का इंजन वहां बदलवाना पड़ता है, डीजल ट्रेन लगानी पड़ती है । तो ग्राप विजली की ट्रेन से उसको यहां तक ला सकते हैं, श्राप पटना तक ले जा सकते हैं । मुगलसराय से इलाहाबाद तक करने में कोई ज्यादा खार्च नहीं है।

श्रव मैं लखनऊ मेल की चर्चा करूंगा। जब मैं लखनऊ जा रहा था, उस दिन मंत्री जी भी लखनऊ जा रहे थे। लखनऊ मेल मैं इसलिये बता रहा हूं कि हम लोगों को खड़े होकर जाना पड़ा। श्राप वहां पर व्यवस्था करें श्रीर टू-टायर की बात ऐसी है कि श्रादमी के ऊपर श्रादमी बैठ जाता है, खड़े-खड़े लोग जाते हैं श्रीर गोमती एक्सप्रैस के बारे में कुछ ऐसा ही है, कुछ तो करिए।

श्राखिर में मैं इतना ही कह कर समाप्त करूंगा कि भृतपूर्व सरकार ने जो पाप, अन्याय इस देश के साथ किया है, वह न्याय जनता पार्टी की सरकार त करे, उन गलतियों को न दोहराएं । बल्कि जनता पार्टी और भूनपूर्व सरकार के कामों में इतना फर्कहोना चाहिये कि ग्राम जनता समझे कि यह सरकार जनता की सरकार है वह सरकार ताना-शाही और पंजिपतियों की सरकार थी। श्रापको यह दिखलाना होगा । इसलिये मैं श्रन्त में श्रापको मुबारक देता हं कि ग्राप इतना **धच्छा बज**ट कोशिश कर के लाए हैं, जिस ढंग<sup>े</sup>से बजट ग्राप लाए हैं इससे बढ़िया ग्रीर कोई वजट नहीं हो सकता था, इससे ग्रच्छा वजद तैयार नहीं किया जा सकता था क्योंकि मुल्क में विकास के लिये कहीं न कहीं कुछ तो करना पडेगा । मगर जित बातों की ग्रोर मैंने ध्यान दिलावा है उनही और ग्राप ध्यान दीजियेगा ।

श्राखिर में मैं विनस्ता के साथ श्रापसे कहना चाहता हूं कि श्री जयप्रकाश नारायण के इलाके को श्रापको ध्रपने कार्यकाल में, मैं तो चाहता हूं कि श्राप दीर्घाषु रहें श्रीर श्रापकी सरकार भी चलती रहे, लेकिन कहीं श्रापकी सरकार ऐसी न बन जाए कि वह श्रश्नम्य हो जाए, इस ट्रेन को जिसे छपरा तक तो करने ही जा रहे हैं, उसको भी वड़ी लाइन में परिवर्तित कर दें । इतना ही कह कर मैं श्रापको दुवारा धन्यवाद देता हुं ।

श्री भगत राम मनहर (मध्य प्रदेश) : श्रीमन्, कार्ल मार्क्स ने वर्ग-विहन समाज की कल्पना की थी, श्री मधु दण्तवते जी ने श्रेणी-विहीन गाड़ियां चलाने की कल्पना की है। उनको शायद यह नहीं मालूम है कि रेलवे बोर्ड में जो प्रधिकारी हैं, [श्री भगत राम मनहर]

ग्रध्यक्ष हैं, वे वातानुकुलित यानों में चलते हैं। ग्रगर श्रेणी-विहीन गाडी चलाने सं पहले इस बारे में कोई निर्णय लेते कि उनके जितने रेलवे बोर्ड के ग्रधिकारी हैं. उनको साधारण पास दिया गया होता ग्रीर उस दिशा में यदि प्रयास किया गया होता तो बजाय मेरे ख्याल से जो इतना ग्रधिक कर लगाया गया है, उसे लगाने की नौंबत नहीं ब्राती । मेरी समझ में नहीं ग्रा रहा है कि ग्रापको शायद ही रेलवे बोर्ड के अधिकारियों का इस दिशा में सहयोग मिलेगा? वे कभी नहीं चाहेंगे कि उनको जो सुख-सुविधाएं हैं उनमें किसी तरह से कमी की जाये।

श्रीमन्, ग्रभी कुछ दिन पष्टले रेलवे बोर्ड के अधिकारियों ने माननीय गिरी जी, जो भूतपूर्व राष्ट्रपति थे उनके पास को रिन्युवल की ग्रनुमति नहीं दी । यह बड़ी शर्मनाक बात है क्योंकि भूतपूर्व राष्ट्रपति हों या भृतपूर्व प्रधान मंत्री हों, उनको राजनीतिक दायरे के अन्दर लाना किसी भी कीमत पर उचित नहीं है। इसकी जितनी भी भर्त्सना की जाए, मेरी समझ में बहुत कम है। मान्यवर, मैं जानना चाहताहं कि ग्रभी कुछ दिन पहले श्रापके मंत्रालय ने कितने लोगों को पास दिया है उनके नाम क्या हैं तथा उनके पते क्या हैं ? मंत्री जी ने यह ख्याल कभी नहीं किया कि उनके रेलवे बोर्ड के चेयरमैन ग्रीर सदस्यगण, जैसा कि मैंने पहले कहा, लग्जरी यान में चलने की उन की ग्रादत है, उन की जितनी सुख-सुविधाएं हैं उनको कम करना बहुत जरूरी है। मान्यवर, जो ग्रापका रेलवे बोर्ड है, वहां पर कितनी ग्रफसरशाही का बोलवाला है इसका इस से पहले कहीं उदाहरण नहीं मिलेगा।

स्राप की नाक के नीचे वे लोग क्या-क्या कर रहे हैं, किस तरीके के श्रधिकारियों व कर्मचारियों का ग्रंपीइन्टमेंट हो रहा है एड्हाक बेसिस पर, जिसको टेलीफोन सहलियत नहीं होनी चाहिए उस को टेलीफोन की सहलियत दे रहे हैं, जिसको होनी चाहिए उस को ग्रलग रखा जारहा है। कांग्रेस शासन में जो कर्मचारी कार्यरत थे उन को निकालने की भरसक कोशिश की जा रही है ग्रौर जब कभी वे ग्रापके सामने या रेलवे बोर्ड के सामने रेप्रेजेन्टेशन देते हैं तो रेलवे वोर्ड विना कारण बताये उसको ग्राउटराइट रिजेक्ट कर देता है ग्रीर उस के ऊपर ग्रागे कोई सुनवाई नहीं होती ।

मान्यवर, ग्राज चाहे कोई शासन में हो, ऐसे अधिकारी हो सकते हैं जो श्रापके ग्रादेश का पालन करें लेकिन उन के विरुद्ध बदले की कार्यवाही होना यह उचित बात नहीं है। मैं जानना चाहता हुं, जो एक्स-काडर ग्रपाइन्टमेंट रेलवे विभाग में हुए हैं उसमें कौन-कौन से स्टाफ की पोस्टिंग की गई है इस बारे में प्रधान मंत्री ने जो इंस्ट्रेक्शन दिया था कुछ दिन पहले उस के बारे में ग्राप के मंत्रालय ने क्या कोई निर्णय लिया?

मान्यवर, रेलवे मंत्रालय में ग्रीर सरकार के अन्य मंत्रालय के बीच आपस में कोई सामंजस्य नहीं है । यह इस बात से भी पता लगता है कि ग्रापने बाल वर्ष में 5 वर्ष के बच्चों को मुफ्त याता की अनुमति दी है लेकिन आपके वित्त मंत्री ने एक ही स्ट्रोक में चाय, टाफी, बिस्कुट, जैसी यस्तुग्रों पर कर ग्रधिभार लगा कर भ्रापकी ग्राशा में पानी फेर दिया है। उन को कभी यह महसूस नहीं हुआ कि बच्चों के लिए भी कुछ थोड़ी सी छूट दी आए । जहां तक कोयले की कमी का सवाल है, ग्राप का

मंत्रालय यह कहता रहता है कि कोयले की काफी कमी है श्रीर उन्होंने 50 के **ऊपर रेलगाड़ियां रद्द कर दीं इस वास्ते** कि कोयले की पूर्ति नहीं की जा रही है । ऊर्जा मंत्रालय का दावा है कि उस के पास पर्याप्त मात्रा में कोयला है। उनका कष्टना है कि रेलवे मंत्रालय के पास वैगन नहीं है हमारे पास स्टाक है। इस्पात मंद्रालय ने एक कदम धागे जा कर यह निर्णय लिया है कि उस ने 10 लाख मीदिक टन श्रास्ट्रेलिया सं ब्रायात करने का ब्रादेश दिया हुन्ना है। दूसरी तरफ कैविनेट ने निर्णय लिया है कि एक एक्सपटं कमेटी बना दी जाए भीर जब तक एक्सपर्ट कमेटी की रिपोर्ट नहीं बाती कोई बादेश नहीं दिया जाए। लेकिन एक्सपोर्ट कमेटी ने अभी अपनी रिपोर्ट ही नहीं दी है कि श्राप के यहां के इस्पात मंत्रालय ने 10 लाख मीट्रिक टन कोयले का आईर कर दिया है। यह कितनी शर्मनाक बात है ?

मान्यवर, दक्षिण पूर्वी रेलवे जैसा कि मैंने कहा है वैगन की कमी की वजह से वहां माल की ढुलाई नहीं हो रही है, उस का जीता-जागता उदाहरण विलासपूर समभाग है रेलवे का जहां पर इस के पहले 500 वैगन प्रति दिन कोयला भौर दूसरे खनिज पदार्थ वहां से लेते ये भीर ग्रन्लोडिंग होती थी, वहां म्राज 2,250 वैगन प्रति दिन लोडिंग म्रन्लोडिंग हो रही है। 10,000 वैगनों का इन्डेंट वहां पेंडिंग है । ये सब बातें इस बात का स्पष्ट प्रमाण है कि स्नाप के यहां वैगन की बिलकुल कमी है ग्रीर ग्राप उपभोक्ताओं को वैगन सप्लाई करने में ग्रसमर्थ हैं । इसरी तरफ इस की वजह से जो विलासपुर समभाग के कुछ। स्टेशंस हैं जिनकी स्थिति वड़ी दयनीय हो गई है, जैसे भाढापारा, तिलदा, बिलहा चांपा ब्रादि यहां पर जो पहले 5 गुड्स क्लकें

काम करते थे उन की जगह 🗥 🦈 एक क्लर्क काम करता है ग्रीट 24 घंटे काम होता था वहां की अ मात्र काम काज चल रहा है 🕝 यह स्थिति ग्राप की रेलवे में है इस से साफ जाहिर है कि आप **कहते हैं कि वैगन्स** की कमी नर्ह कोयले की कमी है उस में ग्राह तक सही हैं और ग्राप कहां पर

Discussion

मान्यवर, ग्रापके यहां जो दिन्त 🗀 रेलवे में पैसेंजर गाडियों में वसका 🖖 **थी उसमें ग्राज कल 50 प्रति**शत में उन्ह हो गई हैं क्योंकि जो टेन 🕕 स्टाफ है उसका कोई कोग्रावरेशन 🦈 **को नहीं मिल रहा है ।**इसी प्र**ा**ं **शासन में जब से दण्ड**वते जी ने 🗁 🕕 का शासन ग्रंपने हाथ में लिया ? 🔧 🦠 **गाडियों में चोरी व डर्कर्ता** का विश्व*ा*ं **कायम हो चका है। ग्रव चार,** 6 महाने उत्तर कुछ कमी आयी है, लेकिन मैं सगतता **कि ग्रभी भी जंजीर खींचने** की ग्राप्ट बार **भीर लट पाट** की जो वाग्दाने े बहती जा रही हैं। इन पर ध्याल 🗵 बहुत जरूरी है। ग्राज कल देखा -**को धार०पी०एफ०का कोई** कोसाः महीं मिल रहा है । टिकट कर्जनात । पकडना चाहता है बिना टिकट 🖙 **या चोरों को, लेकिन रेल**के का प्रा फोर्स उसको कोई सहयोग प्रदान न 🐃 **ग्रौर नतीजा यह है कि चेत्र** प्रौतन बारदातें बद रही हैं। इसमे जन ः कोधाडिनेशन नहीं होगा तब तर स **समझता कि चोरी, इक्ती की** बार हो मकेंगी या लोगों की जाउ है। रक्षा करने में ग्राप समर्थ है। है। दोतों में कोम्राडिनेशन बटन

रेलवे की जो जमीत का **उस पर ग्रनग्रधोगडज क**टला या वढ रहा है ग्रोर उसका नतीया 🐃

# [श्री भगत राम मनहर]

है कि जो चाहता है ग्राएकी जमीन पर कब्जा कर लेता है। जो गरीफ स्रादमी है उनको वहां से हटाया जा रहा है । जैसे छोटे दुकानदार हैं उनको हटाया जा रहा है। बिलासपूर में, मैं वताना चाहता हंकि 1935 में कुछ द्कानें ग्रलाट की गई थीं । जिन नामों पर वह दूकानें एलाट की गयी थीं उनका तो पता नहीं कि वह जिन्दा है या मर गये हैं, लेकिन कुछ बड़े लोगों ने उन दूकानों को हथिया लिया है ग्रौर उन पर पक्का स्ट्रक्चर खड़ा कर दिया है । जब रेलवे ग्रधिकारियों को रिपोर्ट की जाती है तो वह कुछ ध्यान नहीं देते क्योंकि उन को तो कुछ मंथली बंधा हुन्ना है वह मिल जाता है स्रौर इसका नतीजा यह है कि जो छोटे दुकान-दार हैं साग भाजी वाले इन से तो 90 पैसे प्रतिदिन वसुल किये जाते हैं लेकिन जिन्होंने उन दूकानों के लिए पक्का स्टक्चर बना लिया है उनसे केवल 20 रुपए महीना लिए जाते हैं। इसी प्रकार से रेलवे को 5 लाख रुपए सालाना का वहां नुकसान हो रहा है।

जो रेलवे का रिनंग स्टाफ है उनको रेस्ट रूम में दवाइयां भ्रावश्यकतानुसार नहीं मिलतीं भ्रीर न ही हेड क्वार्टर में मिलती हैं। उनके लिए दवाइयों का उचित प्रवन्ध होना बहत जरूरी है।

ग्रापके यहां वेज स्लिप फामं रूल 78(27)(डी) के ग्रन्तगंत यह कम्पल-सरी इंस्ट्रेक्गन्स हैं कि रेलवे वर्कगाप में पे स्लिप लागू की जाए, लेकिन न तो रेलवे वर्कगाप में यह पे स्लिप लागू है और न ही जो कंट्रेक्टर हैं वह इस नियम का पालन कर रहे हैं जब कि यह उनके लिए कम्पल-सरी है । ग्रभो कुछ दिन पहले हिन्दी टीचर्ज की परीक्षा बिलासपुर डिबीजन में 7-5-78 को हुई थी । उसमें हिन्दी के

पेपर को अंग्रेजी में लिखा गया था और उनको यह आदेश दिना गया था कि उसमें प्रेसीज और ऐसे को अंग्रेजी में लिखें। इस तरीके से जब आपका यह निर्देश हैं कि हिन्दी भाषा-भाषी लोगां को हिन्दी में उत्तर लिखना चाहिये तो इस नियम का पालन न करना ठाक नहां है। मेरे ख्याल से इन का हिन्दों में न लिखने का निर्देश देना उचित नहीं है।

SHRI NARASINGHA PRASAD NANDA (Orissa): He is making many-good points but the Railway Minister is absent.

 $\begin{array}{cccc} THE & VICE\text{-}CHAIRMAN & (SHRI & G.\\ LAKSHMANAN): & Th_e & Minister & of\\ Parliamentary & Affairs is there. \end{array}$ 

SHRI NARASINGHA PRASAD NANDA: I hope the Railway Minister has not fled away.

THE VICE-CHAIRMAN (SHRI G. LAKSHMANAN:: He has got to attend the other House also.

श्री भगतराम मनहर : मान्यवर, कुछ दिन पहले मैंने रेलवे के एक ग्रधिकारी श्री शुक्ल के विरुद्ध शिकायत की थी। उस वक्त तो उनकी ट्रांसफर गाईन रोच में कर दी गई लेकिन उसके बाद यह कहा गया कि इनसे सम्बन्धित कुछ झगड़े हैं उनको निपटाने के निर्यहां रद्वना जरूरी है। इस तरह से उनको फिर विलासपुर बुला लिया गया । मैं समझता हं उनके खिलाफ जो शिकायत की गई थी उसको भैनुपलेट करने के लिए यह सब किया गया। इसके साथ ही मैं यह कहता चाहता हूं कि उनको ग्राने-जाने का टी० ए० और डो० ए० भी दिया गया। मेरा कहना है कि यह बहत गलत काम हमा है। दूसरी बात मैं कहना चाहता ह कि मिस्टर चारी जो मैकेनिकल इंजीनियर थे उन्होंने कुछ कंट्रेक्टरों को सहलियत दी थी इसलिए इनके अगेंस्ट 50 हजार रुपए की रिकवरी के आदेश थे। उसको भी

बिलासपुर संभाग में ही रखा हुआ है। उनको छंड़ा नहीं जा रहा है। ऐसे अधि-कारी को यहां रखना किसी भी हालत में उचित नहीं है।

मान्यवर, इस के बाद मैं कहना चाहता हं कि बिलासपुर की स्थिति यह है कि सबसे ज्यादा इन्कम रेलवे को यहीं से है। तकरीवन 400 करोड़ रुपए की सालाना इन्कम है। लेकिन मान्यवर, यह कहते हुये **ग्र**त्यन्त दु:ख हो रहा है कि उस विलासपुर डिबीजन के तहत जितनी गाड़ियां चल रही हैं उनसे हमको कोई सहलियत नहीं है । जितनी गाड़ियां चलती हैं उनमें एक उत्कल एक्स-प्रेंस है। वह 2126 किलोमीटर की दूरी तय करती है लेकिन इसको इतनी दूरी तय करने में 45 घंटे लगते हैं जब कि जो जी०टी० एवसप्रेस है उसको मद्रास तक पहुंचने के लिए जो कि 2188 किलोमीटर दुर है, 29 घंटे 35 मिनट लगते हैं। मान्यवर, इस गाडी की स्थिति यह है कि जहां चाहे वहां खडी हो जाती हैं। कटनी में लगभग 1 घंटा 20 मिनट खडी रहती है ग्रीर बीना स्टेशन पर 50 मिनट तक खडी रहती है। जहाँ इंजन पहले कोयला पानी लेने के नाम पर काफी देर तक गाड़ी खडी रहती थी ग्रब वहां डीजल इंजन लगने पर भी गाडो रोकने का कोई फ्रांचित्य नहीं है। कई स्टेशन ऐसे हैं जहां से न तो कोई पैसेंजर चढता है ग्रीर न कोई उत्तरता है वहांभी काफी देर तक खड़ी रहती है। अपर इन चीजों को खत्म कर दिया जाए या कम कर दिया जाए तो मैं समझताहं कि दो-तीन घंटे बच सकते हैं।

दूसरी चीज मैं यह कहना चाहता हूं कि इस रूट में तीन चार गाड़ियां चल रही हैं। यह जो कलिंगा एक्सप्रेम है इसको दो दिन के गँप से भी चलाना चाहिये । साथ ही यह भी कहना चाहता हूं कि इसके स्पीड को भी बढ़ाना चाहिये। मंत्री महोदय

ने ग्रपने भाषण में बड़ी संजीदगी से कहा है कि हम कई गाड़ियां सुपर फास्ट करने जारहे हैं। लेकिन मैं कहनाचाहता हं कि जितनी गाडियों का ग्रापने जिक किया है उनमें से एक गाडी भी इस रट पर नहीं है। श्चापने इस रट पर एक भी सपर फास्ट गाडी की व्यवस्था नहीं की गई है। (Time Bell Ring) मैं पांच मितट में खत्म कर रहा हूं। मान्यवर, यह गाडी जो स्टेटस पार करके चलती है। मेरे ख्याल से कोई गाडी नहीं हे जो को पार करतीहुई चलतीहो। मेरा कहना यह है कि इन गाड़ियों में न तो कोई ठीक से कैटरिंग की व्यवस्था है ग्रीर न कोई खाने पीने की ठीक से व्यवस्था है। मेरा ख्याल है कि इन गाड़ियों की इतनी लम्बी दरी होने की वजह से इसमें रेस्टं रेंट कार लगनी चाहिये । मान्यवर कुछ दिन पहले छत्तीसगढ़ एक्सप्रेस में संचार मंत्रालय ने ब्रार० एम० एस० की एक बोगी लगाने की ग्रनमति देदी थी। लेकिन खोद के साथ कहना पड़ता है कि रेलवे मंत्रालय ने उस मंत्रालय की बात को स्वीकार करने से नामंजर कर दिया। मेरा भ्राप्तसे यह निवेदन है कि इस एरिया में जितनी भी गाडियां हैं किसी में भी ग्रार० एम० एस० वोगियां नहीं हैं उनमें ग्राप ये बोगियां लगाने की कृपा करें। भोपाल में छत्तांसगढ एक्सप्रेस का 10 मिनट का स्टोपेज है। इस कारण से वहां से खाने की व्यवस्था ठीक प्रकार से नहीं हो पाती है। वहांपर जो कंडक्टर गाडी में बैठ**ा** है वही ग्रागेभी चलता है। वे लोग कहते हैं कि हमारे पास इतना समय नहीं होता है कि हम खाने की व्यवस्था भी यहां पर कर सकें क्योंकि सिर्फ 10 मिनट का वक्त मिलता है। उनका यह भी कहना है कि हम पहले वैसेजरों को देखेंगे। इस प्रकार से पैसेजरो को भूखा चलना पडता है। इसके ग्रलावा छत्तीसगढ एक्सप्रेस में जो रिजर्वेशन स्लिप मिलती है वह विलासपूर से टेलीग्राम करके भेजी जाती है। इसमें काफी दिक्कत होती है ग्रौर

[श्रो भगत राम मनाहर]
पैसेंजरों को कभी कभी बिना स्रारक्षण की पूर्व सूचना के वहां पड़े रहना पड़ता है। इसलिए स्रावश्यकता इस बात की है कि रिजेंबेणन स्लिप कंडक्टर के साथ भेजी जानी चाहिए सौर यहां से एप्रूव होकर जानी चाहिए।

मान्यवर, रेल मंत्री जी ने सीजन टिकट पर ग्रीर कुछ ग्रन्य चीजों में वृद्धि की है ग्रीर इससे ग्रापका अनुमान है 178 करोड़ रुपये ग्राएंगे। ग्रापने यह भी कहा है कि इससे कीमतों पर कोई प्रभाव नहीं पड़ेगा। लेकिन मेरा कहना यह है कि इससे दाल, चावल गेहूं ग्रादि की कीमतों पर ग्रनुमानतः 14 रुज विवटल से 54 रुज विवटल तक बढ़ोत्तरी होगी .... (Interruption) कर्मचहिर्य के बातस दी जाती चहिरे । ग्रन्त में में ग्रापसे यह जातना चहिता है कि —

What is the total strength of selection grade private secretaries in the Railway Board's officer? What is the status of officers who are entitled to avail of the services of selection grade private secretaries? What is the criterion for the posting of private secretaries with those officers? Is it a fact that Stenographers (Grade B) are posted with those officers who are entitled to avail of the services of private secretaries and if so, the reasons thereof?

मान्यवर, रेल मंत्री जी जानते हैं कि विलासपुर संभाग में को बा का काफी डेवलपमेन्ट हो रहा है। लेकिन वहां पर गाड़ियों की स्थिति ठीक नहीं है, कोरबा-जेवरा रोड पैसेंजर को दो बार चलाई जाने ग्रीर दो बार न चलाने के कारण लोगों को बड़ी कठिनाइयों का सामना करना पड़ता है। मेरी यह मांग है कि ग्राप इस इलाके की तरफ विशेष रूप से ध्यान देने की कृपा करें। इसके साथ-साथ मैं यह भी कहना चाहता हूं कि जब से ग्रापने यह रेल विभाग का काम सम्भाला है तब से रेलें काफी लेट चलने लगी हैं। इसका कारण यह है कि

पहले जो पासंल गाड़ियां चलती थी उनको ग्रापने करटेल कर दिया है। पैसेंजर गाड़ियों से ही पासंलों का लोडिंग ग्रीर ग्रनलं।डिंग होता है। इसमें काफी समय लग जाता है। इसलिए ग्राप इस ग्रोर भी ध्यान देने की कृपा करें। लोकल गाड़ियों में ग्रापने सिर्फ चार डिब्बे लगा रखे हैं, लेकिन ग्राप जानते है कि इन स्थानों में सवारियां ज्यादा हो जाती हैं। इसलिए, इस प्रकार की गाड़ियों में भी वोगियां वढ़ाने की बहुत जरूरत है। इन शब्दों के साथ मैं इस रेल बजट को ग्रपोज करता हं।

1979-80—*General* 

Discussion.

7 P.M.

थो धब्दल रहमान शेख (उत्तर प्रदेश) : वाइस-चेयरमैन सर, रेलवे बजट, जो सरप लस बजट पेश किया गया है भीर उसमें जो सुविधायें दी गई है उसके लिये मैं स्नान्रेयल मिनिस्टर साहब को बधाई देना चाहता था लेकिन ध्रपोजीणन ग्रीर रूलिंग पार्टी के लोगों ने इतनी ज्यादा बधाई दी है इसलिये मैं भ्रौर ज्यादा बोझ उन पर नहीं डालना चाहता हं। मैं सिफं यह कहना चाहंगा कि प्रपोजीशन के लोगों ने जिस तरह की नुकराचीनी, क्रिटिमिज्म इसका किया है, यह ठीक है उनको इसका हक हासिल है, लेकिन उन्होंने इस बात का उस वक्त ध्यान नहीं रखा जब कि उनकी ग्रपनी पार्टी की सरकार थी। मैं समझता हं कि ग्राज का रेलवे बजट कांग्रेसी सरकार के पास्ट तमाम रेलवे बजटों से बेहतरीन बजट होते हए भी जब कि पहले वे तमाम बजटों की प्रशसा करते थे. उसको ग्रप्रिणियेट करते थे वे ग्राज के बजट के बारे में नक्ते उभार रहे हैं। उस समय उन्होंने इन नुक्तों की तरफ ध्यान नहीं दिया।

कामन प्वाइंट जो अपोजीशन के सभी दोस्तों ने उठाया है वह है कर्मचारियों को बोनस देने की बात। इससे किसी को भी इंकार नहीं हो सकता है कि मेहनतकश लोगों को उनकी मेहनत का कुछ फल मिलना चाहिए। लेकिन यदि रेलबे वालों को देंगे तो पी० एंड टी०

वाल बोनम मांगते है, बैंक कर्मचारी बोनस मांगते हैं ग्रन्थ लोग भी इसकी मांग करते हैं यदि सव के लिये यह स्वीकार कर लिया जाय तो भेरी समझ में नहीं स्नाता कि जनरल बजट के अन्दर भीर रेलवे बजट के भन्दर कितने और टैक्स बढाने पहेंगे। इस बात को ध्यान में रखते हुए मैं सिर्फ इतना कहंगा कि बोनस देना ग्रसम्भव बात है लेकिन इसके बायज्य इन मेहनत-कण लोगों को सोशन शिक्युरिटी के नाम पर, उनके वेल-फेयर के लिये अगर कुछ राहत वे दे सकते हीं तो इसको जरूर वे विचार करें।

मैं इस बात के लिये बधाई देना चाहता हं कि हमारी इंडियन रेलवे की शोहरत, उमको कारकरदगी की रैप्टेगन इस कदर बनी है कि बाज हमें बाहरी मुल्कों से वैंगन्स बनाने का ही ब्राईर नहीं मिलता विलक रेलवे लाइन विकान के लिये हमारी रेलवेका महयोग लिया **जा**रहा है **भीर** यह खणी की बात है कि सभी सभी चार सी के करीब हमारे ग्राफिसर्स घौर वर≆र्स की सेवाम्रों को नाइजीरिया की गवनमेन्ट ने मांगा है भीर उन्होंने हमारे लोगों की प्रशंसा की है और ऐसा करके उनको वहां पर धपने काम के लिये दावत दी है। इन तमाम चीजों को विपक्षी पार्टी ने नजर भंदाज करते हुए सिर्फ उसका जा नेगेटिव धासपेक्ट है उसी का ग्रपने भाषणों में उजागर किया है । मुझे कम से कम ऐसी जिम्मेदार पार्टी के लीडसं से यह घाणा नहीं थी जिन्होंने कि लगातार तीस माल तक इस देश पर शासन किया हो । जिनको इस किस्स के काम का ग्रच्छी तरह से तज्वी हो उनकी धालीचना बहुत ठीम होना चाहिए और उचनात्मक होना चाहिए। मझे इस बात तर बड़ी निराशा हुई कि उन्होंने केवल इसके नेगेटिव पहलू को उभारा है। उन्होंने इसकी अच्छाइयों की भ्रोर भ्रमना ध्यान नहीं दिया है।

मैं रेलवे मिनिस्टर साहब का बोड़े वक्त में कुछ मुझाब देना चाहता हूं जो मैंने जाती 2090 RS-11.

तजर्वे की बिना पर और ग्रध्ययन करने की विना पर हासिल किये है। जहां तक खाने का, औटरिंग का मामला है, इस बारे में बहुत से भेम्बरों ने कहा है भीर यह शिकायत बहुत हद तक दुरुस्त है। जहां पर प्राइवेट एजेंसीज को उन्होंने यह काम दिया है वहां वे लोग बहुत घटिया किस्म का खाना मृहैया करते हैं, प्रोबाइड करते हैं। मरकारी डिपाट मेंटल और रेफरेसमेंट रूम की जो सर्विम है वह कुछ वेष्ट्रतर है। लेकिन उसको भी ज्यादा बेहतर किया जाना चाहिए। बहुत भी गाडियों में डाइनिंग कार की स्वबस्या नहीं है जिसके कारण वक्त बैवक्त सवारियों को बहुत परेशामी होती है। इसका ध्यान रखा जाना चाहिए।

1979-80—General

Discussion

दूसरी बात यह है कि गाडियां दक्त पर नहीं पहुंचती है। कई गाड़ियों में मझे खुट भी तज्बी हुन्ना। राज्य सभा की एक कमेटी के सिलमिले में मैं नागालैंड जा रहा था जिसका में भी सदस्य हूं। तिनस्खिया मेल से हम लोग गर्ये । बुनगांव में मीटर गेज हमते बदली तो गाड़ी वहीं 3 घंटे रुकी रही । जब हमने मालुम किया तो कहा गया कि कुछ स्पोदर्समैंन जा रहे थे उनके भाधे भादमी चढ़ गये और आधे मादमी रह गये इमित्य उन्होंने रोकने के लिये कहा । इक्ष्मिये हमने रोका । लेकिन बाद में मालम हम्रा कि रेलवे के कुछ भाफिससंजा रहेथे इसी बजट से उन्होंने 3 घंटे गाड़ी को रोका। दूसरी गाडी दो घंटे के बाद जानी थी वह बाई उन रेलवे अधिकारी को जब एकी मोडेशन मिली तब वह गाड़ी चली। इस तरह की रेलवे डिपाईमेंट के ग्रन्दर बहुत सी घांधलियां है। जो इस तरह करते हैं उनको चेवा कश्ने की सहत जह रत है। हम उस गाडी से इसलिये गये थे क्यंकिः तिनमुखिया मेल की बहुत शोहरत थी। उसमे हमारी एक मेम्बर जो इस समय यहां पर नहीं है श्रीमती मैंमूना सुल्तान ने कहा कि: इसका नाम तनदृष्टिया एखना चाहिए, जितनी तकलीफ इस गाड़ी में उठाई है उतनी किसी

[थी अब्दल रहमान शेख]

गाड़ी में नहीं उठाई है। इसी तरह से ग्रौर भी कई बातें है जिनकी तरफ तवज्जह देने की जरूरत है। गाड़ियां बहुत लेट पहुंचती है, चेन पूलिंग भी होती है ग्रौर भी बातें हैं । हमारे सामने ही कई लोग रोक लेते हैं, तहीं मानते है तथा ग्रापके कानून के ग्रन्दर नुक्स है, ग्रापको रेलवे पुलिस के जुरिस्डिक्शन में नहीं है इसको लोकल पुलिस देख ही है और लोकल पुलिस रेलवे पुलिस के साथ सहयोग नहीं करती है। इस तरह से यह सारी बीमारी बढ़ती जा रही है। इसलिये में रेलवे मिनिस्टर से कहंगा कि उन्हें इमीडियेट इन कान्नों के ग्रन्दर संशोधन लाना चाहिए जिसमें रेलवे पुलिस को यह ग्रधिकार मिलना चाहिए ताकि वह इस तरह के मिसक्रियेन्टस को, इस तरह की बाधा डालने वालों को पकड़ कर भ्रौर भ्रपने जुरिस्डिक्शन में लेकर उनको कानुनी सजादिलाये । भ्रगर ऐसा नहीं हुआ। तो यह सिलसिला चलता रहेगा भीर गाड़ियां लेट होना भ्रौर इनके भ्रन्दर यह सब किस्म की शरास्तें होना स्रौर यह काइम होना एक स्राम बात बन जाएगी । इसलिए कानून में फौरी तौर पर संशोधन किया जाना चाहिए । हमारे यहां पालियामेंट के ग्रन्दर भी रेलवे बुकिंग भ्राफिस है। यहांपर 6 लोग कॉम करो हैं। जब भी बुकिंग के लिए हम जाते हैं तो यह बहुत बिजी होते हैं श्रीर काम करते ही रहते हैं। फिर भी म्राध-ग्रत्ध घंटा एम० पी० को रुकना पड़ता है। इससे आरप अंदाज लगा सकते है कि ग्राम रेलवे की बुकिंग के ग्रन्दर ग्राम मुसाफिरों की क्या हालत हता होगी। मैं खुद एक दो दफायह देखने के लिए कि क्या हालत है रेलवे बुकिंग पर गया। गर्भी के अन्दर महिलाएं, बूढ़े और बीमार लाइन में खड़े रहते हैं और बुकिंग वाले कह रेते हैं कि एक बज गयालंच हो गया ग्रब टिकट नहामिल सकता। लगातार तीन तीन घंटे नक इंतजार करने के बाद भी उनका टिकट मिलेगा भा नहीं मिलेगा। इसका कुछ पता

नहीं। यह हालत मैंने अपनी आंखों से देखी है। जहां ग्रापने रेलवे का सरप्लस बजट पेश किया है, मैं यह चाहता हं जहां पर स्टाफ की कमी है वहां पर धाप स्टाफ को बढ़ाइये ग्रीर ज्यादा बुकिंग विन्डोज खोलिए । ग्राम लोगों ने किराया देकर चढ़ना है कोई मुफ्त में नहीं जाना है। जब वे किराया देते हैं तो यह हम उनको ग्रच्छी सुविधा देहे हैं कि वे तीन तीन घंटे लाइन में खड़े रहें। मैं ब्रापसे कहेगा कि चाहे भ्रापको जितना खर्च वर्दाग्त करना पड़े, बुकिंग विडोज पर ज्यादा स्टाफ रख कर इसकी सुविधा का फौरी इंतजाम इसी साल होना चाहिए । सभी से होना चाहिए स्रौर एक ग्रंप्रैंल से हो होना चाहिए । यह चीज कोई लम्बी डालने की नहीं है। मैं समझता हं कि ग्राजकल कुछ हमारे स्टेशन ऐसे हैं जो पहले तो ग्राबादी से बाहर थे लेकिन ग्रब तो भ्राबादी इतनी वह गई है कि वे भ्राबादी में ही द्या गए हैं। तो इस प्रकार से एक प्लानिंग होनी चाहिए कि किस तरीके से बढ़ती हुई ग्राबादी के पैशेनजर ग्रीर बढ़ती हुई ग्रामोदरफत को देखां हुए हमारे सामने क्या प्लांनिंग है। ग्राज से 10 साल के बाद, 20 माल के बाद क्या मुरत पैंटा होगी इसकी प्लानिंग ग्रापके सामने रहनी चाहिए। ऐसान हो कि ग्राज हम जाएक स्टेशन बनाते हैं कल को वह छोटा हो तो उसकी लम्बाई बढायें और फिर चौडाई बढाये झीर फिर उसके बाद क्या बढ़ायेंगे। इसलिए मैं यह कहना चाहता हूं कि इसके लिए एक प्लानिंग होनी चाहिए भ्रगर यह नहीं होगा तो हम अंधेरे में लाठी चलाते रहेंगे अौर प्राब्लम बद्दती चली जाएगो। मैं एक बात ग्रीर कहना चाहता हूं । मेरे पास वक्त बहुत कम है क्रौर में पहली बार हाऊ न में बोल रहा हं। मैं वक्त का ख्याल रखते हुए कुछ चीजों तक ही हत्सेनदेट करूंगा ? जम्मू-काश्मीर के बारे में एक दो बातें कहना चाहता हूं। जम्मू-काश्मीर के कुछ लोगें ने एक रिप्रेजेटेशन दिया था। शायद 1975 में रेलवे बोर्ड ने यह फैंसला किया था कि जो जम्मू के लिए